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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **14 January 2013**, the Committee approved the **deletion** of the entry specified below from its List (the Al-Qaida Sanctions List). The entry was deleted after the Committee concluded its consideration of a de-listing request submitted through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Report of the Ombudsperson on this de-listing request. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

## **Removed from Section A. Individuals associated with Al-Qaida**

**QI.B.182.04. Name:** 1: ADEL 2: ABDUL JALIL 3: IBRAHIM 4: BATTERJEE

**Name (original script):** الجليل ابراهيم بترجي عادل عبد

**Title:** na **Designation:** na **DOB:** **a)** 1 Jul. 1946 **b)** 1 Jun. 1946 **POB:** Jeddah, Saudi Arabia **Good quality a.k.a.:** **a)** 'Adil Al-Battarjee **b)** Adel Batterjee **c)** 'Adil 'Abd al Jalil Batarji **d)** Adel AbdulJaleel I. Batterjee **Low quality a.k.a.:** na **Nationality:** Saudi Arabian **Passport no.:** Passport number F 572010, issued on 22 Dec. 2004 , expiring on 28 Oct. 2009 **National identification no.:** na **Address:** 2 Helmi Kutbi Street, Jeddah, Saudi Arabia **Listed on:** 23 Dec. 2004 (amended on 23 Apr. 2007) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section

on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the first update of the List in 2013.

15 January 2013

# United Nations Nations Unies

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REFERENCE: SCA/2/13 (2)

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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **5 February 2013**, the Committee approved the **addition of the entry** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations.

## **A. Individuals associated with Al-Qaida**

**QI.A.313.13. Name: 1: DJAMEL 2: AKKACHA 3: na 4: na**

**Name (original script):** عكاشة جمال

**Title:** na **Designation:** na **DOB:** 9 May 1978 **POB:** Rouiba, Algiers, Algeria **Good quality a.k.a.:** a) Yahia Abou el Hoummam b) Yahia Abou el Hammam **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Mali **Listed on:** 5 February 2013 **Other information:** Father's name is Slimane. Mother's name is Akrouf Khadidja. Coordinator of groups associated with The Organisation of Al-Qaida in the Islamic Maghreb (QE.T.14.01.) in northern Mali.

In accordance with paragraph 17 of resolution 2083 (2012), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/NSQI31313E.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida

Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the second update of the List in 2013.

5 February 2013



## Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities

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### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### Djamel Akkacha (QI.A.313.13.)

Djamel Akkacha was listed on 5 February 2013 pursuant to paragraphs 2 and 3 of resolution 2083 (2012) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", or "otherwise supporting acts or activities of" an entity on the Al-Qaida Sanctions List, that is, the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01) (AQIM).

#### Additional information

Akkacha joined the Armed Islamic Group (QE.A.6.01) in early 1997 and was arrested and jailed in 1998. Released in 2000, he joined the former Salafist Group for Call and Combat (GSPC), listed as the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01) (AQIM), and became the leader of a terrorist cell.

In 2003, he went to northern Mali, where he joined Katibat el Moulathamoune, headed by Mokhtar Belmokhtar (QI.B.136.03). Until late 2007, he led a terrorist cell.

In 2008, owing to differences with Mokhtar Belmokhtar, he joined Amor Mohamed Ghedeir (QI.H.250.08) and his Katibat Tarek Ibn Ziad, to lead a sub-group.

Following a disagreement with Amor Mohamed Ghedeir about the treatment of hostages, Akkacha became relatively independent of Katibat Tarek Ibn Ziad.

In 2009, he became a member of the committee established by AQIM for the acquisition and management of weapons for the group.

On 9 August 2009 he claimed responsibility for the suicide attack carried out the day before (8 August) against the French Embassy in Nouakchott.

He is responsible for several terrorist acts in Mauritania carried out in retaliation for the arrests of terrorists by the Mauritanian security services.

Akkacha is also responsible for the kidnapping of two Italian nationals in Mauritania and for attacks against military barracks in Mauritania and Mali.

On 3 October 2012, he was appointed by Abdelmalek Droukdel (QI.D.232.07), head of AQIM, to the position of coordinator of the terrorist groups in the Sahel, with Amor Mohamed Ghedeir as his deputy.

#### Related listed individuals and entities:

Armed Islamic Group (QE.A.6.01), listed on 6 October 2001

Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01), listed on 6 October 2001

Mokhtar Belmokhtar (QI.B.136.03), listed on 11 November 2003

Amor Mohamed Ghedeir (QI.H.250.08), listed on 3 July 2008

Abdelmalek Droukdel (QI.D.232.07), listed on 27 August 2007

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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **11 February 2013**, the entry specified below was **deleted** from the Al-Qaida Sanctions List. The entry was deleted after the Committee concluded its consideration of a de-listing request submitted through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Report of the Ombudsperson on this de-listing request. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

## **Removed from Section A. Individuals associated with Al-Qaida**

**QI.A.179.04. Name:** 1: SULIMAN 2: HAMD 3: SULEIMAN 4: AL-BUTHE

**Name (original script):** حمد سليمان البطحي سليمان

**Title:** na **Designation:** na **DOB:** 8 Dec. 1961 **POB:** Cairo, Egypt **Good quality**

**a.k.a.:** **a)** Soliman H.S. Al Buthi **b)** Sulayman Hamad Sulayman Al Batha **Low quality**

**a.k.a.:** na **Nationality:** Saudi Arabian **Passport no.:** **a)** Saudi Arabia passport number B049614 **b)** Saudi Arabia passport number C 536660, issued on 5 May

2001, expired on 11 Mar. 2006 **National identification no.:** na **Address:** Riyadh, Saudi Arabia **Listed on:** 28 Sep. 2004 (amended on 23 Apr. 2007, 13 Dec.

2011) **Other information:** General Director of the Environmental Health Department of the Municipality of Riyadh, Saudi Arabia (as at Feb. 2010). Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the

Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the third update of the List in 2013.

11 February 2013

# United Nations Nations Unies

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REFERENCE: SCA/2/13 (4)

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The Chair of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **21 February 2013**, the Committee approved the **deletion** of the entry specified below from its List (the Al-Qaida Sanctions List). Subject to the provisions of paragraph 32 of Security Council resolution 2083 (2012), the assets freeze, travel ban and arms embargo set out in paragraph 1 of the same resolution adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

The assets of the individual specified below remain subject to the conditions set out in paragraph 32 of resolution 2083 (2012), namely:

*“Decides that, prior to the unfreezing of any assets that have been frozen as a result of the listing of Usama bin Laden, Member States shall submit to the Committee a request to unfreeze such assets and shall provide assurances to the Committee that the assets will not be transferred, directly or indirectly, to a listed individual, group, undertaking or entity, or otherwise used for terrorist purposes in line with Security Council resolution 1373 (2001), and decides further that such assets may only be unfrozen in the absence of an objection by a Committee member within thirty days of receiving the request, and stresses the exceptional nature of this provision, which shall not be considered as establishing a precedent”*



**Removed from Section A. Individuals associated with Al-Qaida**

**QI.B.8.01. Name:** 1: USAMA 2: MUHAMMED 3: AWAD 4: BIN LADEN

**Name (original script):** أسامة محمد عوض بن لادن

**Title:** a) Shaykh b) Hajj **Designation:** na **DOB:** a) 30 Jul. 1957 b) 28 Jul. 1957 c) 10 Mar. 1957 d) 1 Jan. 1957 e) 1956 f) 1957 **POB:** a) Jeddah, Saudi Arabia b) Yemen **Good quality a.k.a.:** a) Usama Bin Laden b) Usama Bin Muhammed Bin Awad, Osama Bin Laden c) Ben Laden Osama d) Ben Laden Ossama e) Ben Laden Usama f) Bin Laden Osama Mohamed Awdh g) Bin Laden Usamah Bin Muhammad h) Shaykh Usama Bin Ladin i) Usamah Bin Muhammad Bin Ladin j) Usama bin Ladin k) Osama bin Ladin l) Osama bin Muhammad bin Awad bin Ladin m) Usama bin Muhammad bin Awad bin Ladin **Low quality a.k.a.:** a) Abu Abdallah Abd Al-Hakim b) Al Qaqa **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 2 Jul. 2007, 16 Dec. 2010, 4 May 2011) **Other information:** Saudi citizenship withdrawn, Afghan nationality given by the Taliban regime. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010. Confirmed to have died in Pakistan in May 2011.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

On **21 February 2013**, the Committee also approved the **addition of the two entries** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations.

**A. Individuals associated with Al-Qaida**

**QI.O.314.13. Name:** 1: ABDERRAHMANE 2: OULD EL AMAR 3: na 4: na

**Original script:** عبد الرحمن ولد العامر

**Title:** na **Designation:** na **DOB:** 1977 -1982 **POB:** Tabankort, Mali **Good quality a.k.a.:** a) Ahmed el Tilemsi b) Abderrahmane Ould el Amar Ould Sidahmed Loukbeiti c) Ahmad Ould Amar **Low quality a.k.a.:** na **Nationality:** Malian **Passport no.:** na **National identification no.:** na **Address:** a) Gao, Mali b) Tabankort, Mali c) In Khalil, Mali d) Al Moustarat, Mali **Listed on:** 22 Feb. 2013 **Other information:** Leader of the Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO) (QE.M.134.12.). Member of The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Arrested in April 2005 in Mauritania, escaped from Nouakchott jail on 26 Apr. 2006. Re-arrested in Sep. 2008 in Mali and released on 15 Apr. 2009. Associated with Mokhtar Belmokhtar (QI.B.136.03). Father's name is Leewemere.

**QI.O.315.13. Name: 1:** HAMADA **2:** OULD MOHAMED EL KHAIRY **3:** na **4:** na

**Original script:** حماده ولد محمد الخيري

**Title:** na **Designation:** na **DOB:** 1970 **POB:** Nouakchott, Mauritania **Good quality a.k.a.:** a) Hamad el Khairy **b)** Hamada Ould Mohamed Lemine Ould Mohamed el Khairy **c)** Ould Kheirou **Low quality a.k.a.:** Abou QumQum **Nationality:** a) Mauritanian **b)** Malian **Passport no.:** Malian passport number A1447120, expired on 19 Oct. 2011 **National identification no.:** na **Address:** Gao, Mali **Listed on:** 22 Feb. 2013 **Other information:** Leader of the Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO) (QE.M.134.12.). Has provided logistical support to the Sahelian group Al Moulathamine, linked with the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). International arrest warrant issued by Mauritania. Mother's name is Tijal Bint Mohamed Dadda.

In accordance with paragraph 17 of resolution 2083 (2012), the Committee has made accessible on its website the narrative summaries of reasons for listing of the above names, at the following URLs:

<http://www.un.org/sc/committees/1267/NSQI31413E.shtml> and

<http://www.un.org/sc/committees/1267/NSQI31513E.shtml>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourth update of the List in 2013.

22 February 2013



## Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities

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### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### Q.I.O.314.13. ABDERRAHMANE OULD EL AMAR

*Date on which the narrative summary became available on the Committee's website: 22.02.2013*

Abderrahmane Ould el Amar was listed on 22 February 2013 pursuant to paragraphs 2 and 3 of resolution 2083 (2012) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "recruiting for" the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.) and the Movement for Unity and Jihad in West Africa (MUJAO) (QE.M.134.12.).

#### *Additional information:*

Abderrahmane Ould el Amar has been a member of the Salafist Group for Call and Combat (GSPC), listed as the Organization of Al-Qaida in the Islamic Maghreb (AQIM) (QE.T.14.01.). Since 2004, Ould el Amar joined the Sahelian group Tariq Ibn Ziyad led by Amor Mohamed Ghedeir (QI.H.250.08.), also known as Abdelhamid Abou Zeid. He was involved in the recruitment of new members for the benefit of this terrorist group. Arrested in April 2005 in Mauritania, he escaped from Nouakchott jail on 26 April 2006.

Ould el Amar came back to Timbuktu, Mali in December 2007 where he took part in the preparation and the planning of terrorist operations against Mauritania, and in a recruitment network for the benefit of Katibat el Moulathamoune, which relies on the Organization of Al-Qaida in the Islamic Maghreb (AQIM). He is in close contact with Mokhtar Belmokhtar (QI.B.136.03.).

Ould el Amar was involved in the kidnapping of two French citizens in Niamey, Niger on 7 January 2011.

In December 2011, when the Movement for Unity and Jihad in West Africa (MUJAO) (QE.M.134.12.) was created, Ould el Amar took the lead of the organization.

On behalf of MUJAO, Ould el Amar claimed responsibility for the kidnapping of seven Algerian hostages in Mali and the suicide bombing against the police headquarters in Ouargala, Algeria which occurred on 29 June 2012.

#### *Related listed individuals and entities:*

The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.), listed on 6 October 2001

The Movement for Unity and Jihad in West Africa (MUJAO) (QE.M.134.12.), listed on 5 December 2012

Mokhtar Belmokhtar (QI.B.136.03.), listed on 11 November 2003

Amor Mohamed Ghedeir (QI.H.250.08.), listed on 3 July 2008



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### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### Q.I.O.315.13. HAMADA OULD MOHAMED EL KHAIRY

*Date on which the narrative summary became available on the Committee's website: 22.02.2013*

Hamada Ould Mohamed el Khairy was listed on 22 February 2013 pursuant to paragraphs 2 and 3 of resolution 2083 (2012) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "recruiting for" the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.) and the Movement for Unity and Jihad in West Africa (MUJAO) (QE.M.134.12.).

#### *Additional information:*

Hamada Ould Mohamed el Khairy has provided logistical support to Katibat el Moulathamoune, linked with the Organization of Al-Qaida in the Islamic Maghreb AQIM (QE.T.14.01.) led by Mokhtar Belmokhtar (QI.B.136.03).

In September 2011, when the Movement for Unity and Jihad in West Africa (MUJAO) (QE.M.134.12.) was created, Ould Mohamed el Khairy joined the organization. Ould Mohamed el Khairy is one of the leaders of MUJAO. Prior to joining this group he was a member of AQIM from 2009 to 2011. He was involved in the kidnapping in October 2011 of three people in a Sahraoui refugee camp located near Tindouf, Algeria.

#### *Related listed individuals and entities:*

The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.), listed on 6 October 2001

The Movement for Unity and Jihad in West Africa (MUJAO) (QE.M.134.12.), listed on 5 December 2012

Mokhtar Belmokhtar (QI.B.136.03.), listed on 11 November 2003

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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **22 February 2013**, the Committee approved the **addition of the entry** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations.

## **A. Individuals associated with Al-Qaida**

**QI.A.316.13. Name:** 1: IYAD 2: AG GHALI 3: na 4: na

**Original script:** اياد اغ غالي

**Title:** na **Designation:** na **DOB:** 1954 **POB:** Abeibara, Kidal region, Mali **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Malian **Passport no.:** na **National identification no.:** na **Address:** Mali **Listed on:** 25 Feb. 2013 **Other information:** Founder and leader of Ansar Eddine. Member of the Tuareg Ifogas tribe. Linked to the Organization of Al-Qaida in the Islamic Maghreb (Q.E.T.14.01) and Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO) (Q.E.M.134.12).

In accordance with paragraph 17 of resolution 2083 (2012), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/NSQI31613E.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/eq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/eq_sanctions_list.shtml). The Al-Qaida

Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fifth update of the List in 2013.

25 February 2013

12 March 2013



United Nations

# Security Council

## SC/10936

Department of Public Information • News and Media Division • New York

### **SECURITY COUNCIL AL-QAIDA SANCTIONS COMMITTEE DELETES ONE INDIVIDUAL FROM ITS LIST**

#### **Decision Taken Following Review of Delisting Request Submitted through Office of the Ombudsperson**

On 11 March 2013, the Security Council Al-Qaida Sanctions Committee decided to remove the name of the individual below from the Al-Qaida Sanctions List after concluding its consideration of a delisting request submitted through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Report of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) no longer apply to the name set out below.

#### **Removed from Section A. Individuals associated with Al-Qaida**

**QI.D.26.01. Name:**1: MAMOUN 2: DARKAZANLI 3: na 4: na

**Name (original script):** مأمون دركازانلي

**Title:** na **Designation:** na **DOB:**4 Aug. 1958 **POB:**Damascus, Syrian Arab Republic **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Abu Ilyas b) Abu Ilyas Al Suri c) Abu Luz d) Abu Al Loh e) Abu Ylias **Nationality:** a) Syrian b) German **Passport no.:** German passport number 1310636262 , expired on 29 Oct. 2005 **National identification no.:** German identity card number 1312072688 , expired on 29 Oct. 2005 **Address:**Uhlenhorster Weg 34, Hamburg, 22085 Germany **Listed on:**17 Oct. 2001 (amended on 10 Apr. 2003, 26 Nov. 2004, 2 Jul. 2007, 16 Dec. 2010) **Other information:** Father's name is Mohammed Darkazanli. Mother's name is Nur Al-Huda Sheibani Altgelbi. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at <http://www.un.org/sc/committees/1267/delisting.shtml>.

The Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the sixth update of the List in 2013. An updated List is accessible on the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

\* \* \* \* \*

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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **12 March 2013**, the entry specified below was **deleted** from the Al-Qaida Sanctions List. The entry was deleted after the Committee concluded its consideration of a de-listing request submitted through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Report of the Ombudsperson on this de-listing request. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

## **Removed from Section A. Individuals associated with Al-Qaida**

**QI.D.26.01. Name:** 1: MAMOUN 2: DARKAZANLI 3: na 4: na

**Name (original script):** مأمون دركازانلي

**Title:** na **Designation:** na **DOB:** 4 Aug. 1958 **POB:** Damascus, Syrian Arab Republic **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Abu Ilyas b) Abu Ilyas Al Suri c) Abu Luz d) Abu Al Loh e) Abu Ylias **Nationality:** a) Syrian b) German **Passport no.:** German passport number 1310636262 , expired on 29 Oct. 2005 **National identification no.:** German identity card number 1312072688 , expired on 29 Oct. 2005 **Address:** Uhlenhorster Weg 34, Hamburg, 22085 Germany **Listed on:** 17 Oct. 2001 (amended on 10 Apr. 2003, 26 Nov. 2004, 2 Jul. 2007, 16 Dec. 2010) **Other information:** Father's name is Mohammed Darkazanli. Mother's name is Nur Al-Huda Sheibani Altgelbi. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the sixth update of the List in 2013.

12 March 2013

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The Chair of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **13 March 2013**, the Committee approved the **amendments** specified with underline in the entry below to its List (the Al-Qaida Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations:

## **A. Individuals associated with Al-Qaida**

**QI.G.251.08. Name:** 1: SALAH EDDINE 2: GASMI 3: na 4: na

**Name (original script):** يهمساق حل اص

**Title:** na **Designation:** na **DOB:** 13 Apr. 1971 **POB:** Zeribet El Oued, Wilaya (province) of Biskra, Algeria **Good quality a.k.a.:** Abou Mohamed Salah **Low quality a.k.a.:** Bounouadher **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 3 Jul. 2008 (amended on 24 Mar. 2009, 15 Nov. 2012, 14 March 2013) **Other information:** Belongs to the leadership and is in charge of information committee of the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Mother's name is Yamina Soltane. Father's name is Abdelaziz. Associated with Abdelmalek Droukdel (QI.D.232.07). Arrested in Algeria on 16 Dec. 2012.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/qa\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/qa_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the seventh update of the List in 2013.

14 March 2013

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The Chair of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **15 March 2013**, the Committee approved the **amendments** specified with underline and strikethrough in the entries below to its List (the Al-Qaida Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations:

## **A. Individuals associated with Al-Qaida**

**QI.D.42.01. Name:** 1: HASSAN 2: DAHIR 3: AWEYS 4: na

**Name (original script):** حسن ظاهر عويس

**Title:** a) Sheikh b) Colonel **Designation:** na **DOB:** 1935 **POB:** Somalia **Good quality**

**a.k.a.:** a) Ali, Sheikh Hassan Dahir Aweys b) Awes, Shaykh Hassan Dahir c) Hassen Dahir Aweyes d) Ahmed Dahir Aweys e) Mohammed Hassan Ibrahim f) Aweys Hassan Dahir g) Hassan Tahir Oais h) Hassan Tahir Uways i) Hassan Dahir Awes **Low quality**

**a.k.a.:** a) Sheikh Aweys b) Sheikh Hassan c) Sheikh Hassan Dahir Aweys **Nationality:** Somali **Passport no.:** na **National identification no.:** na **Address:** a) Active in Southern Somalia as of Nov. 2012 b) Also reported to be in Eritrea as of Nov. 2007 **Listed on:** 9 Nov. 2001 (amended on 21 Dec. 2007, 11 May 2010, 16 May 2011, 18 Mar. 2013)

**Other information:** Family background: from the Hawiye's Habergidir, Ayr clan. Senior leader of Al-Itihaad Al-Islamiya (AIAI) (QE.A.2.01.) and Hizbul Islam in Somalia. Since 12 April 2010, also subject to the sanctions measures set out in Security Council resolution 1844 (2008) concerning Somalia and Eritrea (see <http://www.un.org/sc/committees/751/index.shtml>). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QI.A.172.04. Name:** 1: HASSAN 2: ABDULLAH 3: HERSI 4: AL-TURKI

**Name (original script):** حسن عبد الله حرسى التركي

**Title:** a) Sheikh b) Colonel **Designation:** na **DOB:** Approximately 1944 **POB:** Region V, Ethiopia, (the Ogaden Region in eastern Ethiopia) **Good quality a.k.a.:** a) Hassan Turki b) Hassen Abdelle Fihye c) Sheikh Hassan Abdullah Fahaih d) Hassan Al-Turki e) Hassan Abdillahi Hersi Turki f) Sheikh Hassan Turki g) Xasan Cabdilaahi Xirsi h) Xasan Cabdulle Xirsi **Low quality a.k.a.:** na **Nationality:** Somali **Passport no.:** na **National identification no.:** na **Address:** Reported to be active in Southern Somalia, lower Juba near Kismayo, mainly in Jilibe and Burgabo as of ~~November 2007-2012~~ **Listed on:** 6 Jul. 2004 (amended on 25 Jul. 2006, 21 Dec. 2007, 12 Apr. 2010, 11 May 2010, 13 Dec. 2011, 18 Mar. 2013) **Other information:** Family Background: From the Ogaden clan, Reer - Abdille subclan. Part of the Al-Itihaad Al-Islamiya (AIAI) (QE.A.2.01.) leadership. Believed to have been involved in the attacks on the United States embassies in Nairobi and Dar es Salaam in August 1998. Also subject to the sanctions measures set out in Security Council resolution 1844 (2008) concerning Somalia and Eritrea (see <http://www.un.org/sc/committees/751/index.shtml>). Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.

**B. Entities and other groups and undertakings associated with Al-Qaida**

**QE.A.2.01. Name:** AL-ITIHAAD AL-ISLAMIYA / AIAI

**Name (original script):** الاتحاد الإسلامي

**A.k.a.:** na **F.k.a.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 21 Dec. 2007, 13 Dec. 2011, 18 Mar. 2013) **Other information:** Reported to have operated in Somalia and Ethiopia and to have merged with Harakat Al-Shabaab Al-Mujaahidiin (Al-Shabaab), which was accepted as an affiliate of Al-Qaida (QE.A.4.01) by Aiman Muhammed Rabi al-Zawahiri (QI.A.6.01) in Feb. 2012, and is also subject to the sanctions measures set out in Security Council resolution 1844 (2008) concerning Somalia and Eritrea (see [www.un.org/sc/committees/751/index.shtml](http://www.un.org/sc/committees/751/index.shtml)). Leadership includes Hassan Abdullah Hersi Al-Turki (QI.A.172.04.) and Hassan Dahir Aweys (QI.D.42.01.). AIAI has received funds through the Al-Haramain Islamic Foundation (Somalia) (QE.A.72.02). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee

encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eighth update of the List in 2013.

18 March 2013

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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **18 March 2013**, the Committee approved the **deletion** of the entry specified below from its List (the Al-Qaida Sanctions List). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations accordingly no longer applies to this entry.

## **A. Individuals associated with Al-Qaida**

**QI.M.89.03. Name:** 1: ABDELGHANI 2: MZOUDI 3: na 4: na

**Name (original script):** عبد الغني مزودي

**Title:** na **Designation:** na **DOB:** 6 Dec. 1972 **POB:** Marrakesh, Morocco **Good quality a.k.a.:** a) Abdelghani Mazwati b) Abdelghani Mazuti c) Talha **Low quality a.k.a.:** na **Nationality:** Moroccan **Passport no.:** Moroccan passport number F 879567 issued in Marrakesh, Morocco, issued on 29 Apr. 1992 **National identification no.:** Moroccan National Identity Card number E 427689, issued on 20 Mar. 2001 by the Moroccan Consulate General in Düsseldorf, Germany **Address:** Morocco **Listed on:** 10 Jun. 2003 (amended on 26 Nov. 2004, 18 Aug. 2006, 10 Jun. 2011) **Other information:** Father's name is Abdeslam Ahmed. Mother's name is Aicha Hammou. After his acquittal he left Germany for Morocco in Jun. 2005. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.



To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the ninth update of the List in 2013.

19 March 2013

# United Nations Nations Unies

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The Chair of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **19 March 2013**, the Committee approved the **addition of the entry** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations.

**B. Entities and other groups and undertakings associated with Al-Qaida**

**QE.A.135.13. Name:** ANSAR EDDINE

**Original script:** انصار الدين

**A.k.a.:** Ansar Dine **F.k.a.:** na **Address:** Mali **Listed on:** 20 Mar. 2013 **Other information:** Was founded in December 2011 by Iyad ag Ghali (QI.A.316.13.). Linked to the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01) and Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO) (QE.M.134.12). Associated with Abdelmalek Droukdel (QI.D.232.07.).

In accordance with paragraph 17 of resolution 2083 (2012), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/NSQI31613E.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida

Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the tenth update of the List in 2013.

20 March 2013



## Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities

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### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### QE.A.135.13. ANSAR EDDINE

*Date on which the narrative summary became available on the Committee's website:* 20 March 2013

Ansar Eddine was listed on 20 March 2013 pursuant to paragraphs 2 and 3 of resolution 2083 (2012) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "supplying, selling or transferring arms and related materiel to", and "recruiting for; or otherwise supporting acts or activities of" the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.) and the Movement for Unity and Jihad in West Africa (MUJAO) (QE.M.134.12.).

#### *Additional information:*

Ansar Eddine ("defenders of the faith") was founded in December 2011 by Iyad ag Ghali (QI.A.316.13.). Ansar Eddine is linked to the Organization of Al-Qaida in the Islamic Maghreb (AQIM) (QE.T.14.01.).

In October 2011, AQIM's leader, Abdelmalek Droukdel (QI.D.232.07.), wanted to use an organization to expand the agenda of his terrorist organization into the Sahel and increase its territorial control over northern Mali.

AQIM wanted to create an ostensibly independent movement that would hide its true roots by abandoning the name "Al-Qaida". AQIM suggested that the new group be led by Iyad ag Ghali.

Since its establishment, Ansar Eddine and its leader, Iyad ag Ghali, have enjoyed AQIM's continual support:

- Military support: from the battle at Aguelhok on 24 January 2012 to the offensive in early January 2013 against southern Mali, Ansar Eddine received backing from AQIM in its fight against the Malian Armed Forces, notably in the capture of the towns of Aguelhok on 24 January 2012; Tessalit on 10 March 2012; Kidal on 30 March 2012; Gao on 30 March 2012; and Timbuktu on 1 April 2012.

- Financial support: Iyad ag Ghali received a payment of 400,000 euros from one of the leaders of an AQIM brigade in the Sahel, the Tariq ibn Ziyad Brigade.

- Logistical support: originally comprising some 50 men close to Iyad ag Ghali, Ansar Eddine has welcomed numerous AQIM fighters.

The ties between Ansar Eddine and AQIM have grown stronger since November 2012.

- November 2012: offices were established north of Gao by a mission combining Ansar Eddine, the Movement for Unity and Jihad in West Africa (MUJAO) (QE.M.134.12.), and the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.).

- November 2012: an alliance was concluded between Ansar Eddine, MUJAO and AQIM and a common strategy was defined.

- 25 November 2012: Iyad ag Ghali expressed his support for AQIM's ideology.

Since the start of Operation Serval, Iyad ag Ghali has aligned himself with AQIM and MUJAO brigades that are fighting the French and Malian armed forces.

*Related listed individuals and entities:*

The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.), listed on 6 October 2001

The Movement for Unity and Jihad in West Africa (MUJAO) (QE.M.134.12.), listed on 5 December 2012

Abdelmalek Droukdel (QI.D.232.07.), listed on 27 August 2007

Iyad ag Ghali (QI.A.316.13.), listed on 25 February 2013

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UNITED NATIONS IN NEW YORK]**

The Chair of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **23 March 2013**, the Committee approved the **deletion** of the entries specified below from its List (the Al-Qaida Sanctions List). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

## **A. Individuals associated with Al-Qaida**

**QI.K.115.03. Name:** 1: ABDUL MANAF 2: KASMURI 3: na 4: na  
**Title:** na **Designation:** na **DOB:** 28 May 1955 **POB:** Selangor, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Muhammad Al-Filipini b) Intan **Nationality:** Malaysian **Passport no.:** A 9226483 **National identification no.:** 550528-10-5991  
**Address:** Klang, Selangor, Malaysia **Listed on:** 9 Sep. 2003 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

**QI.B.117.03. Name:** 1: ZULKEPLI 2: BIN MARZUKI 3: na 4: na  
**Title:** na **Designation:** na **DOB:** 3 Jul. 1968 **POB:** Selangor, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Malaysian **Passport no.:** A 5983063  
**National identification no.:** 680703-10-5821 **Address:** Taman Puchong Perdana, State of Selangor, Malaysia **Listed on:** 9 Sep. 2003 (amended on 3 May 2004, 23 Feb. 2009, 10 Aug. 2009, 16 May 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

**QI.W.125.03. Name:** 1: WAN MIN 2: WAN MAT 3: na 4: na  
**Title:** na **Designation:** na **DOB:** 23 Sep. 1960 **POB:** Kelantan, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Abu Hafis b) Wan Halim c) Abu Hidayah **Nationality:** Malaysian **Passport no.:** A 9703399 **National identification no.:** 600923-03-5527  
**Address:** Ulu Tiram, Johor, Malaysia **Listed on:** 9 Sep. 2003 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

**QI.Z.127.03. Name:** 1: ZAINI 2: ZAKARIA 3: na 4: na  
**Title:** na **Designation:** na **DOB:** 16 May 1967 **POB:** Kelantan, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** Ahmad **Nationality:** Malaysian **Passport no.:** A 11457974  
**National identification no.:** 670516-03-5283 **Address:** Kota Bharu, State of Kelantan, Malaysia **Listed on:** 9 Sep. 2003 (amended on 23 Feb. 2009, 10 Aug. 2009, 16 May 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eleventh update of the List in 2013.

25 March 2013



**The List established and maintained by  
the 1267 Committee with respect to individuals, groups, undertakings  
and other entities associated with Al-Qaida**

Last updated on: 25 March 2013

### Composition of the List

The list consists of the two sections specified below:

- A. [Individuals associated with Al Qaida](#)**  
**B. [Entities and other groups and undertakings associated with Al Qaida](#)**

The names of individuals and entities removed from the List pursuant to a decision by the 1267 Committee and other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

#### A. Individuals associated with Al-Qaida

**QI.A.163.04. Name:** 1: MOUSTAFA 2: ABBES 3: na 4: na

**Name (original script):** مصطفى عباس

**Title:** na **Designation:** na **DOB:** 5 Feb. 1962 **POB:** Osniers, Algeria **Good quality a.k.a.:** a) Mostafa Abbes b) Mostafa Abbas born in France on 5 Feb. 1962 c) Mustafa Abbas d) Moustapha Abbes **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 2 Dec. 2008, 25 Jan. 2010, 16 May 2011) **Other information:** Brother of Youcef Abbes (QI.A.166.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

**QI.A.166.04. Name:** 1: YUCEF 2: ABBES 3: na 4: na

**Name (original script):** يوسف عباس

**Title:** na **Designation:** na **DOB:** 5 Jan. 1965 **POB:** Bab el Oued, Algiers, Algeria **Good quality a.k.a.:** na **Low quality a.k.a.:** Giuseppe **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 12 Apr. 2006, 7 Apr. 2008, 25 Jan. 2010, 16 May 2011, 25 May 2012) **Other information:** Italian authorities issued bench warrant for him on 2 Jul. 2008. Considered a fugitive from justice by the Italian authorities as of 5 Jul. 2008. Father's name is Mokhtar. Mother's name is Abbou Aicha. Brother of Moustafa Abbes (QI.A.163.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jul. 2010.

**QI.A.12.01. Name:** 1: NASHWAN 2: ABD AL-RAZZAQ 3: ABD AL-BAQI 4: na

**Name (original script):** نشوان عبد الرزاق عبد الباقي

**Title:** na **Designation:** na **DOB:** 1961 **POB:** Mosul, Iraq **Good quality a.k.a.:** a) Abdal Al-Hadi Al-Iraqi b) Abd Al-Hadi Al-Iraqi **Low quality a.k.a.:** Abu Abdallah **Nationality:** Iraqi **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 14 May 2007, 27 Jul. 2007) **Other information:** Al-Qaida senior official. In custody of the United States of America, as of July 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.A.157.04. Name:** 1: ABD AL WAHAB 2: ABD AL HAFIZ 3: na 4: na

**Name (original script):** عبد الوهاب عبد الحافظ

**Title:** na **Designation:** na **DOB:** 7 Sep. 1967 **POB:** Algiers, Algeria **Good quality a.k.a.:** a) Ferdjani Mouloud b) Rabah Di Roma c) Abdel Wahab Abdelhafid, born 30 Oct. 1968 in Algeria **Low quality a.k.a.:** a) Mourad b) Said **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 9 Sep. 2005, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** Sentenced in absentia in Italy to 5 years of imprisonment. Arrest warrant issued by the Italian authorities on 19 May 2005. Considered a fugitive from justice by the Italian authorities as of Jun. 2009. Review pursuant to Security Council



resolution 1822 (2008) was concluded on 30 Jul. 2009.

**QI.A.255.08. Name:** 1: ADIL 2: MUHAMMAD 3: MAHMUD 4: ABD AL-KHALIQ

**Name (original script):** عادل محمد محمود عبد الخالق

**Title:** na **Designation:** na **DOB:** 2 Mar. 1984 **POB:** Bahrain **Good quality a.k.a.:** a) Adel Mohamed Mahmoud Abdul Khaliq b) Adel Mohamed Mahmoud Abdul Khaled **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** Bahraini passport number 1632207 **National identification no.:** na **Address:** na **Listed on:** 10 Oct. 2008 **Other information:** Has acted on behalf of and provided financial, material and logistical support to Al-Qaida (listed under permanent reference number QE.A.4.01.) and the Libyan Islamic Fighting Group (LIFG, listed under permanent reference number QE.L.11.01.), including provision of electrical parts used in explosives, computers, GPS devices and military equipment. Trained by Al-Qaida in small arms and explosives in South Asia and fought with Al-Qaida in Afghanistan. Arrested in the United Arab Emirates (UAE) in Jan. 2007 on charges of being a member of Al-Qaida and the LIFG. Following his conviction in the UAE in late 2007, he was transferred to Bahrain in early 2008 to serve out the remainder of his sentence.

**QI.A.18.01. Name:** 1: SAIYID 2: ABD AL-MAN 3: na 4: na

**Title:** na **Designation:** na **DOB:** na **POB:** na **Good quality a.k.a.:** Abdul Manan **Low quality a.k.a.:** a) Agha Haji b) Am **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 17 Oct. 2001 **Other information:** Pakistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.A.289.11. Name:** 1: SAID JAN 2: 'ABD AL-SALAM 3: na 4: na

**Name (original script):** سعيد جان عبد السلام

**Title:** na **Designation:** na **DOB:** a) 5 Feb. 1981 b) 1 Jan. 1972 **POB:** na **Good quality a.k.a.:** a) Sa'id Jan 'Abd-al-Salam b) Dilawar Khan Zain Khan, born 1 Jan. 1972 **Low quality a.k.a.:** a) Qazi 'Abdallah b) Qazi Abdullah c) Ibrahim Walid d) Qasi Sa'id Jan e) Said Jhan f) Farhan Khan g) Aziz Cairo h) Nangiali **Nationality:** Afghan **Passport no.:** a) Afghan passport number OR801168, issued on 28 Feb. 2006, expires 27 Feb. 2011, under name Said Jan 'Abd al-Salam b) Pakistani passport number 4117921, issued on 9 Sep. 2008, expires 9 Sep. 2013, issued under name Dilawar Khan Zain Khan **National identification no.:** Kuwaiti Civil Identification number 281020505755, under name Said Jan 'Abd al-Salam **Address:** na **Listed on:** 9 Feb. 2011 **Other information:** In approximately 2005, ran a "basic training" camp for Al-Qaida (QE.A.4.01.) in Pakistan.

**QI.A.90.03. Name:** 1: YOUSSEF 2: BEN ABDUL BAKI 3: BEN YOUSSEF 4: ABDAOUI

**Name (original script):** يوسف بن عبد الباقي بن يوسف العبدواوي

**Title:** na **Designation:** na **DOB:** 4 Sep. 1966 **POB:** Kairouan, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Abu Abdullah b) Abdallah c) Abdullah d) Abou Abdullah e) Abdullah Youssef **Nationality:** Tunisian **Passport no.:** Tunisian passport number G025057, issued on 23 Jun. 1999, expired on 5 Feb. 2004 **National identification no.:** Italian Identity Card number AO 2879097 valid until 30 Oct. 2012 **Address:** Number 8/B Via Torino, Cassano Magnago (VA), Italy **Listed on:** 25 Jun. 2003 (amended on 23 Jun. 2004, 20 Dec. 2005, 17 Oct. 2007, 9 Sep. 2010, 16 May 2011) **Other information:** Italian Fiscal Code: BDA YSF 66P04 Z352Q. Inadmissible to Schengen area. Mother's name is Fatima Abdaoui. Member of an organization operating in Italy directly linked with The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.173.04. Name:** 1: MOHAMED 2: BEN MOHAMED 3: BEN KHALIFA 4: ABDELHEDI

**Name (original script):** محمد بن محمد بن خليفة عبد الهادي

**Title:** na **Designation:** na **DOB:** 10 Aug. 1965 **POB:** Sfax, Tunisia **Good quality a.k.a.:** Mohamed Ben Mohamed Abdelhedi **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number L965734, issued on 6 Feb. 1999 expired on 5 Feb. 2004 **National identification no.:** na **Address:** a) 64, Via Galileo Ferraris, Varese, Italy b) 261 Kramdah Road (km 2), Sfax, Tunisia **Listed on:** 23 Jun. 2004 (amended on 20 Dec. 2005, 31 Jul. 2006, 17 Oct. 2007, 9 Sep. 2010, 13 Dec. 2011) **Other information:** Italian Fiscal Code: BDL MMD 65M10 Z352S. Mother's name: Shadhliah Ben Amir. Resided in Italy as at Aug. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 9 Apr. 2010.

**QI.A.192.05. Name:** 1: ABD ALLAH 2: MOHAMED 3: RAGAB 4: ABDEL RAHMAN

**Name (original script):** عبد الله محمد رجب عبد الرحمن

**Title:** na **Designation:** na **DOB:** 3 Nov. 1957 **POB:** Kafr Al-Shaykh, Egypt **Good quality a.k.a.:** a) Abu Al-Khayr b) Ahmad Hasan c) Abu Jihad **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** Believed to be in Pakistan or Afghanistan **Listed on:** 29 Sep. 2005 (amended on 13 Dec. 2011) **Other information:** Member of Egyptian Islamic Jihad (QE.A.3.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

**QI.A.54.01. Name:** 1: MAJEED 2: ABDUL CHAUDHRY 3: na 4: na

**Title:** na **Designation:** na **DOB:** a) 15 Apr. 1939 b) 1938 **POB:** na **Good quality a.k.a.:** a) Majeed, Abdul b) Majeed Chaudhry Abdul c) Majid, Abdul **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 24 Dec. 2001 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

**QI.A.109.03. Name:** 1: ZULKIFLI 2: ABDUL HIR 3: na 4: na

**Title:** na **Designation:** na **DOB:** a) 5 Jan. 1966 b) 5 Oct. 1966 **POB:** Muar Johor, Malaysia **Good quality a.k.a.:** a) Musa Abdul Hir b) Muslimin Abdulmotalib c) Salim Alombra d) Armand Escalante e) Normina Hashim f) Henri Lawi g) Hendri Lawi h) Norhana Mohamad i) Omar Salem j) Ahmad Shobirin k) Bin Abdul Hir Zulkifli **Low quality a.k.a.:** a) Abdulhir Bin Hir b) Hassan c) Hogalu d) Hugalul e) Lagu f) Marwan **Nationality:** Malaysian **Passport no.:** A 11263265 **National identification no.:** a) 660105-01-5297 b) driver license number D2161572 issued in California, USA **Address:** Seksyen 17, Shah Alam, Selangor, Malaysia **Listed on:** 9 Sep. 2003 (amended on 25 Jan. 2010) **Other information:** The Court for the Northern District of California, USA, issued a warrant of arrest for him on 1 Aug. 2007. At large in the Southern Philippines. Mother's name is Minah Bintu Aogist Abd Aziz. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

**QI.A.200.05. Name:** 1: DIEMAN 2: ABDULKADIR IZZAT 3: na 4: na

**Name (original script):** ديمان عبد القادر عزت

**Title:** na **Designation:** na **DOB:** 4 Jul. 1965 **POB:** Kirkuk, Iraq **Good quality a.k.a.:** Deiman Alhasenben Ali Aljabbari, born 4 Jul. 1965 **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** German travel document ("Reiseausweis") A 0141062 (revoked as at Sep. 2012) **National identification no.:** na **Address:** Bavaria, Germany. **Listed on:** 6 Dec. 2005 (amended on 25 Jan. 2010, 13 Dec. 2011, 15 Nov. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

**QI.A.295.11. Name:** 1: MUHAMMAD 2: JIBRIL 3: ABDUL RAHMAN 4: na

**Title:** na **Designation:** na **DOB:** a) 28 May 1984 b) 3 Dec. 1979 c) 3 March 1979 (from false passport) **POB:** East Lombok, West Nusa Tenggara, Indonesia **Good quality a.k.a.:** a) Mohammad Jibril Abdurrahman b) Muhammad Jibriel Abdul Rahman c) Mohammad Jibriel Abdurrahman d) Muhamad Ricky Ardhan, born 8 Aug. 1980, (appears in false Indonesian passport number S335026) e) Muhammad Ricky Ardhan bin Muhammad Iqbal f) Muhammad Ricky Ardhan bin Abu Jibril **Low quality a.k.a.:** a) Muhammad Yunus b) Heris Syah **Nationality:** Indonesian **Passport no.:** na **National identification no.:** a) Indonesian national identity card number 3219222002.2181558 b) Identification number 2181558 **Address:** a) Jalan M. Saidi RT 010 RW 001 Pesanggrahan, South Petukangan, South Jakarta, Indonesia b) Jalan Nakula of Witana Harja Complex Block C, Pamulang, Banten, Indonesia **Listed on:** 12 Aug. 2011 **Other information:** Senior member of Jemaah Islamiyah (QE.J.92.02.) directly involved in obtaining funding for terrorist attacks. Sentenced in Indonesia to five years in prison on 29 Jun. 2010. Father's name is Mohamad Iqbal Abdurrahman (QI.A.86.03.).

**QI.A.229.07. Name:** 1: ALY 2: SOLIMAN 3: MASSOUD 4: ABDUL SAYED

**Title:** na **Designation:** na **DOB:** 1969 **POB:** Tripoli, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Ibn El Qaim b) Mohamed Osman **Low quality a.k.a.:** Adam **Nationality:** Libyan **Passport no.:** Libyan Passport No. 96/184442

**National identification no.:** na **Address:** Ghout El Shamal, Tripoli, Libyan Arab Jamahiriya **Listed on:** 8 Jun. 2007 (amended on 13 Dec. 2011) **Other information:** Member of Libyan Islamic Fighting Group (QE.L.11.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 24 Nov. 2009.

**QI.A.86.03. Name:** 1: MOHAMAD 2: IQBAL 3: ABDURRAHMAN 4: na

**Title:** na **Designation:** na **DOB:** a) 17 Aug. 1957 b) 17 Aug. 1958 **POB:** a) Korleko-Lombok Timur, Indonesia b) Tirpas-Selong Village, East Lombok, Indonesia **Good quality a.k.a.:** a) Rahmar, Mohamad Iqbal b) A Rahman, Mohamad Iqbal c) Abu Jibril Abdurrahman d) Fikiruddin Muqti e) Fihiruddin Muqti f) Abdul Rahman, Mohamad Iqbal **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** 3603251708570001 **Address:** Jalan Nakula, Komplek Witana Harja III Blok C 106-107, Tangerang, Indonesia **Listed on:** 28 Jan. 2003 (amended on 26 Nov. 2004, 16 May 2011, 10 Jun. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.A.309.12. Name:** 1: ABDUR REHMAN 2: na 3: na 4: na

**Name (original script):** عبد الرحمن

**Title:** na **Designation:** na **DOB:** 3 Oct. 1965 **POB:** Mirpur Khas, Pakistan **Good quality a.k.a.:** a) Abdul Rehman; Abd Ur-Rehman; Abdur Rahman b) عبد الرحمن السيندي, (Abdul Rehman Sindhi; Abdul Rehman al-Sindhi; Abdur Rahman al-Sindhi; Abdur Rehman Sindhi; Abdurahman Sindhi) c) عبدالله السندي (Abdullah Sindhi) **Low quality a.k.a.:** Abdur Rehman Muhammad Yamin **Nationality:** Pakistani **Passport no.:** Pakistani passport number CV9157521, issued on 8 Sep. 2008, expires on 7 Sep. 2013 **National identification no.:** Pakistani national identity card number 44103-5251752-5 **Address:** Karachi, Pakistan **Listed on:** 14 Mar. 2012 **Other information:** Has provided facilitation and financial services to Al-Qaida (QE.A.4.01.). Associated with Harakatul Jihad Islami (QE.H.130.10.), Jaish-I-Mohammed (QE.J.19.01.), and Al-Akhtar Trust International (QE.A.121.05.).

**QI.A.285.10. Name:** 1: MUHAMMAD 2: ABDALLAH 3: HASAN 4: ABU-AL-KHAYR

**Name (original script):** محمد عبدالله حسن أبو الخير

**Title:** na **Designation:** na **DOB:** a) 19 Jun. 1975 b) 18 Jun. 1975 **POB:** Al-Madinah al-Munawwarah, Saudi Arabia **Good quality a.k.a.:** a) Mohammed Abdullah Hassan Abul-Khair b) Muhammad Abdallah Hasan Abu-al-Khayr c) Muhammad Bin- 'Abdullah Bin-Hamd Abu-al-Khayr d) Abdallah al-Halabi e) 'Abdallah al-Halabi al-Madani f) Abdallah al-Makki g) Abdallah el-Halabi h) Abdullah al-Halabi i) Abu 'Abdallah al-Halabi **Low quality a.k.a.:** a) Abu Abdallah al-Madani b) Muhannad al-Jaddawi **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number A741097, issued on 14 Nov. 1995 and expired on 19 Sep. 2000. **National identification no.:** Saudi Arabian national identification number 1006010555 **Address:** na **Listed on:** 24 Aug. 2010 **Other information:** Appears on a 2009 list of 85 persons wanted by the government of Saudi Arabia.

**QI.A.230.07. Name:** 1: SAID 2: YOUSSEF 3: ALI 4: ABU AZIZA

**Name (original script):** سعيد يوسف علي أبو عزيزة

**Title:** na **Designation:** na **DOB:** 1958 **POB:** Tripoli, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Abdul Hamid b) Abu Turab **Low quality a.k.a.:** na **Nationality:** Libyan **Passport no.:** a) Libyan passport number 87/437555 b) Libyan passport number 274381 **National identification no.:** Libyan national identification number 145126 **Address:** na **Listed on:** 8 Jun. 2007 (amended on 13 Dec. 2011) **Other information:** Mother's name is Fatima Isa. Member of Libyan Islamic Fighting Group (QE.L.11.01) and Al-Qaida (QE.A.4.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 24 Nov. 2009.

**QI.A.130.03. Name:** 1: MOHAMED 2: GHASSAN 3: ALI 4: ABU DHESS

**Name (original script):** محمد غسان علي أبو دهيس

**Title:** na **Designation:** na **DOB:** 22 Jun. 1966 **POB:** Irbid, Jordan **Good quality a.k.a.:** a) Yaser Hassan, born 1 Feb. 1966 in Hasmiya b) Abu Ali Abu Mohamed Dhees, born 1 Feb. 1966 in Hasmiya c) Mohamed Abu Dhees, born 1 Feb. 1966 in Hashmija, Iraq **Low quality a.k.a.:** na **Nationality:** Jordanian **Passport no.:** a) German International travel document no.: 0695982, expired b) German International travel document no.: 0785146, valid until 8 Apr. 2004 **National identification no.:** na **Address:** Germany **Listed on:** 23 Sep. 2003 (amended on 23 Dec. 2008, 11 Mar. 2010, 10 Jun. 2011) **Other information:** Father's name is Mouhemad Saleh Hassan. Mother's name is Mariam Hassan, neé Chalabia. Associated with Ismail Abdallah Sbaitan Shalabi (QI.S.128.03.), Djamel Moustfa (QI.M.129.03.) and Aschraf Al-Dagma (QI.A.132.03.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jan. 2010.

**QI.A.224.06. Name:** 1: ISMAIL 2: MOHAMED 3: ISMAIL 4: ABU SHAWEESH

**Name (original script):** اسماعيل محمد اسماعيل أبو شوايش

**Title:** na **Designation:** na **DOB:** 10 Mar. 1977 **POB:** Benghazi, Libyan Arab Jamahiriya **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Stateless Palestinian **Passport no.:** a) Egyptian travel document, passport number 0003684 b) Egyptian passport number 981354 **National identification no.:** na **Address:** Germany **Listed on:** 2 Aug. 2006 (amended on 11 Mar. 2010, 13 Dec. 2011) **Other information:** In detention since 22 May 2005. His brother is Yasser Mohamed Ismail Abu Shaweesh (QI.A.201.05). Review pursuant to Security Council resolution 1822 (2008) was concluded on 24 Nov. 2009.

**QI.A.201.05. Name:** 1: YASSER 2: MOHAMED 3: ISMAIL 4: ABU SHAWEESH

**Name (original script):** ياسر محمد اسماعيل أبو شوايش

**Title:** na **Designation:** na **DOB:** 20 Nov. 1973 **POB:** Benghazi, Libyan Arab Jamahiriya **Good quality a.k.a.:** Yasser Mohamed Abou Shaweesh **Low quality a.k.a.:** na **Nationality:** Stateless Palestinian **Passport no.:** a) Passport substitute C00071659 issued by the Federal Republic of Germany b) Egyptian passport 0003213 c) Egyptian travel document 939254 d) Egyptian passport 981358 **National identification no.:** na **Address:** In prison in Germany **Listed on:** 6 Dec. 2005 (amended on 7 Sep. 2007, 11 Mar. 2010, 28 Sep. 2010, 13 Dec. 2011) **Other information:** Sentenced to 5 years and 6 months imprisonment in Germany on 6 Dec. 2007. His brother is Ismail Mohamed Ismail Abu Shaweesh (QI.A.224.06.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 24 Nov. 2009.

**QI.A.304.12. Name:** 1: MOCHAMMAD 2: ACHWAN 3: na 4: na

**Title:** na **Designation:** na **DOB:** a) 4 May 1948 b) 4 May 1946 **POB:** Tulungagung, Indonesia **Good quality a.k.a.:** a) Muhammad Achwan b) Muhammad Akhwan c) Mochtar Achwan d) Mochtar Akhwan e) Mochtar Akwan **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** Indonesian National Identity Card Number 3573010405480001 under name Mochammad Achwan **Address:** Jalan Ir. H. Juanda 8/10, RT/RW 002/001, Jodipan, Blimbing, Malang, Indonesia **Listed on:** 12 Mar. 2012 **Other information:** Acting emir of Jemmah Anshorut Tauhid (JAT) (QE.J.133.12.). Associated with Abu Bakar Ba'asyir (QI.B.217.06), Abdul Rahim Ba'aysir (QI.B.293.11) and Jemaah Islamiyah (QE.J.92.02.).

**QI.A.316.13 Name:** 1: IYAD 2: AG GHALI 3: na 4: na

**Name (original script):** اياد اغ غالي

**Title:** na **Designation:** na **DOB:** 1954 **POB:** Abeibara, Kidal Region, Mali **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Malian **Passport no.:** na **National identification no.:** na **Address:** Mali **Listed on:** 25 Feb. 2013 **Other information:** Founder and leader of Ansar Eddine. Member of the Tuareg Ifogas tribe. Linked to the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.) and Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO) (QE.M.134.12.).

**QI.A.203.05. Name:** 1: FARHAD 2: KANABI 3: AHMAD 4: na

**Name (original script):** فرهاد كنابي أحمد

**Title:** na **Designation:** na **DOB:** 1 Jul. 1971 **POB:** Arbil, Iraq **Good quality a.k.a.:** a) Kawa Omar Achmed b) Kawa Hamawandi (previously listed as) **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** German travel document ("Reiseausweis") A 0139243 (revoked as at Sep. 2012) **National identification no.:** na **Address:** Iraq **Listed on:** 6 Dec. 2005 (amended on 31 Jul. 2006, 25 Jan. 2010, 13 Dec. 2011, 15 Nov. 2012) **Other information:** Released from custody in Germany on 10 Dec. 2010 and relocated to Iraq on 6 Dec. 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 5 Oct. 2009.

**QI.A.226.06. Name:** 1: NAJMUDDIN 2: FARAJ 3: AHMAD 4: na

**Title:** na **Designation:** na **DOB:** a) 7 Jul. 1956 b) 17 Jun. 1963 **POB:** Olaqloo Sharbajer, Al-Sulaymaniyah Governorate, Iraq **Good quality a.k.a.:** a) Mullah Krekar b) Fateh Najm Eddine Farraj c) Faraj Ahmad Najmuddin **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** na **National identification no.:** na **Address:** Heimdalsgate 36-V, 0578 Oslo, Norway **Listed on:** 7 Dec. 2006 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.

**QI.A.237.08. Name:** 1: JABER 2: ABDALLAH 3: JABER 4: AHMAD AL-JALAHMAH

**Name (original script):** جابر عبد الله جابر أحمد الجلاهمة

**Title:** na **Designation:** na **DOB:** 24 Sep. 1959 **POB:** Al-Khitan area, Kuwait **Good quality a.k.a.:** a) Jaber Al-Jalamah b) Abu Muhammad Al-Jalahmah c) Jabir Abdallah Jabir Ahmad Jalahmah d) Jabir 'Abdallah Jabir Ahmad Al-Jalamah e) Jabir Al-Jalhami **Low quality a.k.a.:** a) Abdul-Ghani b) Abu Muhammad **Nationality:** Kuwaiti **Passport no.:** a) 101423404 b) Kuwaiti passport number 2541451, valid until 16 Feb. 2017 c) Kuwaiti passport number 002327881 **National identification no.:** Kuwaiti national identification number 259092401188 **Address:** Kuwait, (residence as at Mar. 2009) **Listed on:** 16 Jan. 2008 (amended on 1 Jul. 2008, 23 Jul. 2008, 25 Jan. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

**QI.A.14.01. Name:** 1: TARIQ 2: ANWAR 3: EL SAYED 4: AHMED

**Name (original script):** طارق أنور السيد احمد

**Title:** na **Designation:** na **DOB:** 15 Mar. 1963 **POB:** Alexandria, Egypt **Good quality a.k.a.:** a) Hamdi Ahmad Farag b) Amr Al-Fatih Fathi c) Tarek Anwar El Sayed Ahmad **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 26 Nov. 2004, 18 Jul. 2007, 16 May 2011) **Other information:** Reportedly deceased in October 2001. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

**QI.A.193.05. Name:** 1: ZAKI 2: EZAT 3: ZAKI 4: AHMED

**Name (original script):** زكي عزت زكي احمد

**Title:** na **Designation:** na **DOB:** 21 Apr. 1960 **POB:** a) Sharqiyah, Egypt b) Zaqaziq, Egypt **Good quality a.k.a.:** a) Rif'at Salim b) Abu Usama **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** May be on the Pakistani-Afghan border **Listed on:** 29 Sep. 2005 (amended on 13 Dec. 2011) **Other information:** Father's name is Ahmed Ezat Zaki. Member of Egyptian Islamic Jihad (QE.A.3.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

**QI.A.161.04. Name:** 1: FARID 2: AIDER 3: na 4: na

**Name (original script):** فريد عيدر

**Title:** na **Designation:** na **DOB:** 12 Oct. 1964 **POB:** Algiers, Algeria **Good quality a.k.a.:** a) Achour Ali b) Terfi Farid **Low quality a.k.a.:** Abdallah **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 25 Jan. 2010, 16 May 2011) **Other information:** Italian Fiscal Code DRAFRD64R12Z301C. Sentenced in Italy in Mar. 2002 to 8 years of imprisonment. Arrest warrant issued by the Italian authorities on 16 Nov. 2007. Considered a fugitive from justice by the Italian authorities as of 14 Dec. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

**QI.A.313.13 Name:** 1: DJAMEL 2: AKKACHA 3: na 4: na

**Name (original script):** عكاشة جمال

**Title:** na **Designation:** na **DOB:** 9 May 1978 **POB:** Rouiba, Algiers, Algeria **Good quality a.k.a.:** a) Yahia Abou el Hoummam b) Yahia Abou el Hammam **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Mali **Listed on:** 5 Feb. 2013 **Other information:** Father's name is Slimane. Mother's name is Akrouf Khadidja. Coordinator of groups associated with The Organisation of Al-Qaida in the Islamic Maghreb (QE.T.14.01.) in northern Mali.

**QI.A.91.03. Name:** 1: MOHAMED 2: AMINE 3: AKLI 4: na

**Name (original script):** محمد أمين اكلي

**Title:** na **Designation:** na **DOB:** 30 Mar. 1972 **POB:** Bordj el Kiffane, Algeria **Good quality a.k.a.:** a) Akli Amine Mohamed b) Killech Shamir c) Kali Sami **Low quality a.k.a.:** Elias **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 25 Jun. 2003 (amended on 12 Apr. 2006, 17 Oct. 2007, 16 May 2011) **Other information:** Father's name is Lounes. Mother's name is Kadidja. Inadmissible to the Schengen area. Deported from Spain to Algeria in Aug. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.A.236.08. Name:** 1: HAMID 2: ABDALLAH 3: AHMAD 4: AL-ALI

**Name (original script):** حامد عبد الله أحمد العلي

**Title:** na **Designation:** na **DOB:** 20 Jan. 1960 **POB:** Kuwait **Good quality a.k.a.:** a) Dr. Hamed Abdullah Al-Ali b) Hamed Al-'Ali c) Hamed bin 'Abdallah Al-'Ali d) Hamid 'Abdallah Al-'Ali e) Hamid 'Abdallah Ahmad Al-'Ali f) Hamid bin Abdallah Ahmed Al-Ali g) Hamid Abdallah Ahmed Al-Ali **Low quality a.k.a.:** Abu Salim **Nationality:** Kuwaiti **Passport no.:** Kuwaiti passport number 1739010 issued in Kuwait, issued on 26 May 2003 and expired on 25 May 2008 **National identification no.:** na **Address:** Kuwait (residence as at Mar. 2009) **Listed on:** 16 Jan. 2008 (amended on 1 Jul. 2008, 23 Jul. 2008, 25 Jan. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

**QI.A.92.03. Name:** 1: MEHREZ 2: BEN MAHMOUD 3: BEN SASSI 4: AL-AMDOUNI

**Name (original script):** محرز بن محمود بن ساسي العمدوني

**Title:** na **Designation:** na **DOB:** 18 Dec. 1969 **POB:** Asima-Tunis, Tunisia **Good quality a.k.a.:** a) Fabio Fusco, born 25 May 1968 in Naples, Italy b) Fabio Fusco, born 18 Dec. 1968 in Tunisia c) Fabio Fusco, born 25 May 1968 in Algeria d) Mohamed Hassan e) Mehrez Hamdouni f) Amdouni Mehrez ben Tah, born 14 Jul. 1969 in Tunisia g) Mehrez ben Ahdoud ben Amdouni **Low quality a.k.a.:** Abu Thale **Nationality:** Tunisian **Passport no.:** Tunisian passport number G737411, issued on 24 Oct. 1990, expired on 20 Sep. 1997 **National identification no.:** na **Address:** Italy **Listed on:** 25 Jun. 2003 (amended on 26 Nov. 2004, 20 Dec. 2005, 17 Oct. 2007, 16 Sep. 2008, 24 Mar. 2009, 12 Jul. 2010, 16 May 2011) **Other information:** Father's name is Mahmoud ben Sasi. Mother's name is Maryam bint al-Tijani. Inadmissible to the Schengen area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.60.02. Name:** 1: MOHAMED 2: BEN BELGACEM 3: BEN ABDALLAH 4: AL-AOUADI

**Name (original script):** محمد بن بلقاسم بن عبد الله العوادي

**Title:** na **Designation:** na **DOB:** 11 Dec. 1974 **POB:** Tunis, Tunisia **Good quality a.k.a.:** a) Aouadi, Mohamed Ben Belkacem b) Fathi Hannachi **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number L 191609 issued on 28 Feb. 1996, expired on 27 Feb. 2001 **National identification no.:** 04643632 issued on 18 June 1999 **Address:** 50th Street, Number 23, Zehrouni, Tunis, Tunisia **Listed on:** 24 Apr. 2002 (amended on 10 Apr. 2003, 26 Nov. 2004, 9 Sep. 2005, 20 Dec. 2005, 31 Jul. 2006, 7 Jun. 2007, 23 Dec. 2010) **Other information:** Italian Fiscal Code: DAOMMD74T11Z352Z. Mother's name is Ourida Bint Mohamed. Deported from Italy to Tunisia on 1 Dec. 2004. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.171.04. Name:** 1: AQEEL 2: ABDULAZIZ 3: AQEEL 4: AL-AQEEL

**Name (original script):** عقيل عبد العزيز عقيل العقيل

**Title:** na **Designation:** na **DOB:** 29 Apr. 1949 **POB:** Uneizah, Saudi Arabia **Good quality a.k.a.:** a) Aqeel Abdulaziz Al-Aqil b) Ageel Abdulaziz A. Alageel **Low quality a.k.a.:** na **Nationality:** Saudi Arabian **Passport no.:** a) Passport number C 1415363 - issued on 21 May 2000 (16/2/1421H) b) Passport number E 839024, issued on 3 Jan. 2004, expired on 8 Nov. 2008 **National identification no.:** na **Address:** Saudi Arabia (as at Apr. 2009) **Listed on:** 6 Jul. 2004 (amended on 23 Apr. 2007, 17 Jul. 2009, 13 Dec. 2011) **Other information:** In detention in Saudi Arabia as at Nov. 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

**QI.A.291.11. Name:** 1: IBRAHIM 2: HASSAN 3: TALİ 4: AL-ASIRI

**Name (original script):** إبراهيم حسن طالع العسيري

**Title:** na **Designation:** na **DOB:** a) 19 Apr. 1982 b) 18 Apr. 1982 c) 24/06/1402 (Hijri Calendar) **POB:** Riyadh, Saudi Arabia **Good quality a.k.a.:** a) Ibrahim Hassan Tali Asiri (إبراهيم حسن طالع عسيري) b) Ibrahim Hasan Talea Aseeri c) Ibrahim Hassan al-Asiri d) Ibrahim Hasan Tali Asiri e) Ibrahim Hassan Tali Assiri f) Ibrahim Hasan Tali'A 'Asiri g) Ibrahim Hasan Tali al-'Asiri h) Ibrahim al-'Asiri i) Ibrahim Hassan Al Asiri **Low quality a.k.a.:** a) Abu Saleh b) Abooslah c) Abu-Salaah **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number F654645, issued on 30 Apr. 2005, expired on 7 Mar. 2010. Issue date in Hijri Calendar 24/06/1426. Expiry date in Hijri Calendar 21/03/1431. **National identification no.:** Saudi Arabian civil identification number 1028745097 **Address:** Yemen **Listed on:** 24 Mar. 2011 **Other information:** Operative and principal bomb maker of Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10.). Believed to be hiding in Yemen as at Mar. 2011. Wanted by Saudi Arabia. INTERPOL Orange Notice (file #2009/52/OS/CCC, #81) has been issued for him. Also associated with Nasir 'abd-al-Karim 'Abdullah Al-Wahishi (QI.A.274.10.), Said Ali al-Shihri (QI.A.275.10.), Qasim Yahya Mahdi al-Rimi

(QI.A.282.10.), and Anwar Nasser Abdulla Al-Aulaqi (QI.A.283.10.).

**QI.A.283.10. Name:** 1: ANWAR 2: NASSER 3: ABDULLA 4: AL-AULAQI

**Name (original script):** انور ناصر عبدالله العولقي

**Title:** na **Designation:** na **DOB:** a) 21 Apr. 1971 b) 22 Apr. 1971 **POB:** Las Cruces, New Mexico, United States of America **Good quality a.k.a.:** a) Anwar al-Aulaqi b) Anwar al-Awlaki c) Anwar al-Awlaqi d) Anwar Nasser Aulaqi e) Anwar Nasser Abdullah Aulaqi f) Anwar Nasser Abdulla Aulaqi **Low quality a.k.a.:** na **Nationality:** a) United States of America b) Yemeni **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 20 Jul. 2010 (amended on 30 Nov. 2011) **Other information:** Confirmed to have died on 30 Sep. 2011 in Yemen.

**QI.A.93.03. Name:** 1: CHIHEB 2: BEN MOHAMED 3: BEN MOKHTAR 4: AL-AYARI

**Name (original script):** شهاب بن محمد بن مختار العياري

**Title:** na **Designation:** na **DOB:** 19 Dec. 1965 **POB:** Tunis, Tunisia **Good quality a.k.a.:** a) Hichem Abu Hchem b) Ayari Chihbe c) Ayari Chied d) Adam Hussainy, born 19 Dec. 1965 in Greece **Low quality a.k.a.:** a) Hichem b) Abu Hichem c) Moktar **Nationality:** Tunisian **Passport no.:** Tunisian passport number L246084, issued on 10 June 1996, expired on 9 June 2001 **National identification no.:** na **Address:** Bardo, Tunis, Tunisia **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 17 Oct. 2007, 10 Aug. 2009, 16 May 2011) **Other information:** Extradited from Italy to Tunisia on 13 Apr. 2006. Mother's name is Fatima al-Tumi. Inadmissible to the Schengen area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.138.03. Name:** 1: SAID 2: BEN ABDELHAKIM 3: BEN OMAR 4: AL-CHERIF

**Name (original script):** سعيد بن عبد الحكيم بن عمر الشريف

**Title:** na **Designation:** na **DOB:** 25 Jan. 1970 **POB:** Manzil Tmim, Tunisia **Good quality a.k.a.:** a) Cherif Said, born 25 Jan. 1970 in Tunisia b) Binhamoda Hokri, born 25 Jan. 1970 in Sosa, Tunisia c) Hcrif Ataf, born 25 Jan. 1971 in Solisse, Tunisia d) Bin Homoda Chokri, born 25 Jan. 1970 in Tunis, Tunisia e) Atef Cherif, born 12 Dec. 1973 in Algeria f) Sherif Ataf, born 12 Dec. 1973 in Aras, Algeria g) Ataf Cherif Said, born 12 Dec. 1973 in Tunis, Tunisia h) Cherif Said, born 25 Jan. 1970 in Tunis, Tunisia i) Cherif Said, born 12 Dec. 1973 in Algeria **Low quality a.k.a.:** a) Djallal b) Youcef c) Abou Salman d) Said Tmimi **Nationality:** Tunisian **Passport no.:** Tunisian passport number M307968, issued on 8 Sep. 2001, expires on 7 Sep. 2006 **National identification no.:** na **Address:** Corso Lodi 59, Milan, Italy **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 21 Dec. 2007, 30 Jan. 2009, 16 May 2011) **Other information:** Mother's name is Radhiyah Makki. Sentenced to eight years and ten months of imprisonment for membership of a terrorist association by the Appeal Court of Milan, Italy, on 7 Feb. 2008. Sentence confirmed by the Italian Supreme Court on 15 Jan. 2009, which became definitive as of Feb. 2008. Subject to expulsion from Italy to Tunisia after serving the sentence. Review pursuant to Security Council resolution 1822 (2008) was concluded on 6 May 2010.

**QI.A.231.07. Name:** 1: SALEM 2: NOR ELDIN 3: AMOHAMED 4: AL-DABSKI

**Name (original script):** سالم نور الدين امحمد الدبيسكي

**Title:** na **Designation:** na **DOB:** 1963 **POB:** Tripoli, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Abu Al-Ward b) Abdullah Ragab **Low quality a.k.a.:** a) Abu Naim b) Abdallah al- Masri **Nationality:** Libyan **Passport no.:** a) Libyan passport number 1990/345751 b) Libyan passport number 345751 **National identification no.:** Libyan national identification number 220334 **Address:** Bab Ben Ghasheer, Tripoli, Libyan Arab Jamahiriya **Listed on:** 8 Jun. 2007 (amended on 13 Dec. 2011) **Other information:** Mother's name is Kalthoum Abdul Salam al-Shaftari. Senior member of Libyan Islamic Fighting Group (QE.L.11.01) and member of Al-Qaida (QE.A.4.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 24 Nov. 2009.

**QI.A.132.03. Name:** 1: ASCHRAF 2: AL-DAGMA 3: na 4: na

**Name (original script):** اشرف الدغمة

**Title:** na **Designation:** na **DOB:** 28 Apr. 1969 **POB:** Abasan, Gaza Strip, Palestinian Territories **Good quality a.k.a.:** Aschraf Al-Dagma, born 28 Apr. 1969 in Kannyouiz, Palestinian Territories **Low quality a.k.a.:** na **Nationality:** Unresolved/Palestinian origin **Passport no.:** Refugee travel document issued by Landratsamt Altenburger Land (Altenburg County Administration Office), Germany, dated 30 Apr. 2000 **National identification no.:** na **Address:** Germany **Listed on:** 23 Sep. 2003 (amended on 23 Dec. 2008, 11 Mar. 2010, 10 Jun. 2011) **Other information:** Associated with Ismail Abdallah Sbaitan Shalabi (QI.S.128.03.), Djamel Moustfa (QI.M.129.03.) and Mohamed Abu

Dhess (QI.A.130.03.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jan. 2010.

**QI.A.278.10. Name:** 1: MUTHANNA 2: HARITH 3: AL-DARI 4: na

**Name (original script):** مثنى حارث الضاري

**Title:** Doctor **Designation:** na **DOB:** 16 Jun. 1969 **POB:** Iraq **Good quality a.k.a.:** a) Dr. Muthanna Al Dari b) Muthana Harith Al Dari c) Muthanna Harith Sulayman Al-Dari d) Muthanna Harith Sulayman Al-Dhari e) Muthanna Hareth Al-Dhari f) Muthana Haris Al-Dhari g) Doctor Muthanna Harith Sulayman Al Dari Al-Zawba' h) Muthanna Harith Sulayman Al-Dari Al-Zobai i) Muthanna Harith Sulayman Al-Dari al-Zawba'i j) Muthanna Hareth al-Dari k) Muthana Haris al-Dari l) Doctor Muthanna al-Dari m) Dr. Muthanna Harith al-Dari al-Zowbai **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** na **National identification no.:** na **Address:** a) Amman, Jordan b) Khan Dari, Iraq (previous) c) Asas Village, Abu Ghurayb, Iraq (previous) d) Egypt (previous) **Listed on:** 25 Mar. 2010 **Other information:** Provided operational guidance financial support and other services to or in support of Al-Qaida in Iraq (QE.J.115.04.).

**QI.A.149.03. Name:** 1: NOUREDDINE 2: BEN ALI 3: BEN BELKASSEM 4: AL-DRISSI

**Name (original script):** نور الدين بن علي بن بلقاسم الدريسي

**Title:** na **Designation:** na **DOB:** 30 Apr. 1964 **POB:** Tunis, Tunisia **Good quality a.k.a.:** Drissi Nouredine **Low quality a.k.a.:** a) Abou Ali b) Faycal **Nationality:** Tunisian **Passport no.:** Tunisian passport number L851940, issued on 9 Sep. 1998, expired on 8 Sep. 2003 **National identification no.:** na **Address:** Via Plebiscito 3, Cermona, Italy **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 21 Dec. 2007, 16 May 2011) **Other information:** Under administrative control measure in Italy until 5 May 2010. Inadmissible to the Schengen area. Mother's name is Khadijah al-Drissi. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.59.02. Name:** 1: KHALID 2: ABD AL-RAHMAN 3: HAMD 4: AL-FAWAZ

**Name (original script):** خالد عبد الرحمن حمد الفواز

**Title:** na **Designation:** na **DOB:** 24 Aug. 1962 **POB:** Kuwait **Good quality a.k.a.:** a) Al-Fauwaz, Khaled b) Al-Fauwaz, Khaled A. c) Al-Fawwaz, Khalid d) Al Fawwaz, Khalik e) Al-Fawwaz, Khaled f) Al Fawwaz, Khaled g) Khalid Abdulrahman H. Al Fawaz **Low quality a.k.a.:** na **Nationality:** Saudi Arabian **Passport no.:** Passport number 456682, issued on 6 Nov. 1990, expired on 13 Sep. 1995 **National identification no.:** na **Address:** London, United Kingdom **Listed on:** 24 Apr. 2002 (amended on 26 Nov. 2004, 23 Apr. 2007, 21 Oct. 2010) **Other information:** In custody in the United Kingdom as at October 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.228.06. Name:** 1: MOHAMMED 2: AL GHABRA 3: na 4: na

**Title:** na **Designation:** na **DOB:** 1 Jun. 1980 **POB:** Damascus, Syrian Arab Republic **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** British **Passport no.:** British passport number 094629366 **National identification no.:** na **Address:** East London, United Kingdom **Listed on:** 12 Dec. 2006 (amended on 13 Dec. 2011) **Other information:** Father's name is Mohamed Ayman Ghabra. Mother's name is Dalal. Review pursuant to Security Council resolution 1822 (2008) was concluded on 5 Oct. 2009.

**QI.A.292.11. Name:** 1: OTHMAN 2: AHMED 3: OTHMAN 4: AL-GHAMDI

**Name (original script):** عثمان أحمد عثمان الغامدي

**Title:** na **Designation:** na **DOB:** 27 May 1979 **POB:** Saudi Arabia **Good quality a.k.a.:** a) Othman al-Ghamdi, born 27 May 1979 in Saudi Arabia b) Uthman al-Ghamdi, born 27 May 1979 in Saudi Arabia c) Uthman al-Ghamidi, born 27 May 1979 in Saudi Arabia d) Othman bin Ahmed bin Othman Alghamdi e) Othman Ahmed Othman Al Omairah, born in 1973 in Shabwa, Yemen, nationality: Yemeni f) Uthman Ahmad Uthman al-Ghamdi g) Othman Ahmed Othman al-Omirah **Low quality a.k.a.:** a) Al Umairah al-Ghamdi b) Othman Bin Ahmed Bin Othman **Nationality:** Saudi Arabian **Passport no.:** na **National identification no.:** Saudi Arabian national identity card number 1089516791 **Address:** Yemen **Listed on:** 16 Jun. 2011 **Other information:** Operational commander of Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10.). Has been involved in raising funds and stockpiling arms for AQAP operations and activities in Yemen. Known associate of Qasim Yahya Mahdi al-Rimi (QI.A.282.10.) and Fahd Mohammed Ahmed al-Quso (QI.A.288.10.). INTERPOL Orange Notice (file number 2009/52/OS/CCC, #14). INTERPOL Red Notice (Control Number A-596/3-2009, File Number 2009/3731). Father's name is Ahmed Othman Al Omirah.



**QI.A.160.04. Name:** 1: FETHI 2: BEN HASSEN 3: BEN SALEM 4: AL-HADDAD

**Name (original script):** فتحي بن حسن بن سالم الحداد

**Title:** na **Designation:** na **DOB:** a) 28 Jun. 1963 b) 28 Mar. 1963 **POB:** Tataouene, Tunisia **Good quality a.k.a.:** a) Fethi ben Assen Haddad b) Fathy Hassan al Haddad **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number L183017, issued on 14 Feb. 1996, expired on 13 Feb. 2001 **National identification no.:** na **Address:** a) Number 184 Via Fulvio Testi – Cinisello Balsamo (MI), Italy b) Number 1 Via Porte Giove – Mortara (PV), Italy, (Domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 20 Dec. 2005, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** Italian Fiscal Code: HDDFTH63H28Z352V. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

**QI.A.140.03. Name:** 1: KAMAL 2: BEN MAOELDI 3: BEN HASSAN 4: AL-HAMRAOUI

**Name (original script):** كمال بن المولدي بن حسن الحمراوي

**Title:** na **Designation:** na **DOB:** 21 Oct. 1977 **POB:** Beja, Tunisia **Good quality a.k.a.:** a) Hamroui Kamel ben Mouldi b) Hamraoui Kamel, born 21 Nov. 1977 in Morocco, c) Hamraoui Kamel, born 21 Nov. 1977 in Tunisia d) Hamraoui Kamel, born 20 Oct. 1977 in Tunisia **Low quality a.k.a.:** a) Kamel b) Kimo **Nationality:** Tunisian **Passport no.:** Tunisian passport number P229856, issued on 1 Nov. 2002, expires on 31 Oct. 2007 **National identification no.:** na **Address:** a) Via Bertesi Number 27, Cremona, Italy b) Via Plebiscito Number 3, Cremona, Italy **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 21 Dec. 2007, 16 May 2011) **Other information:** Mother's name is Khamisah al-Kathiri. Subject to a decree of expulsion, suspended on 17 Apr. 2007 by the European Court of Human Rights. Re-arrested in Italy on 20 May 2008. Inadmissible to the Schengen area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 6 May 2010.

**QI.A.254.08. Name:** 1: ABD AL-RAHMAN 2: MUHAMMAD 3: JAFFAR 4: 'ALI

**Name (original script):** عبد الرحمن محمد جعفر علي

**Title:** na **Designation:** na **DOB:** 15 Jan. 1968 **POB:** Muharraq, Bahrain **Good quality a.k.a.:** a) Abd al-Rahman Muhammad Jaffir b) Abd al-Rahman Muhammad Jafir 'Ali c) Abd al-Rahman Jaffir Ali d) Abdul Rahman Mohamed Jaffer Ali e) Abdulrahman Mohammad Jaffar **Low quality a.k.a.:** a) 'Ali Al-Khal b) Abu Muhammad Al-Khal **Nationality:** Bahraini **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 10 Oct. 2008 **Other information:** Bahrain-based financier and facilitator for Al-Qaida (listed under permanent reference number QE.A.4.01). In Jan. 2008, convicted by the Bahraini High Criminal Court for financing terrorism, undergoing terrorist training, facilitating the travel of others to receive terrorist training abroad, and for membership in a terrorist organization. Released after Court verdict and completion of his sentence. Located in Bahrain (as of May 2008).

**QI.A.21.01. Name:** 1: AHMED 2: MOHAMMED 3: HAMED 4: ALI

**Name (original script):** احمد محمد حامد علي

**Title:** na **Designation:** na **DOB:** 13 Jan. 1967 **POB:** Badari, Asyout, Egypt **Good quality a.k.a.:** a) Abdurehman, Ahmed Mohammed b) Ahmed Hamed c) Ali, Ahmed Mohammed d) Ali, Hamed e) Hemed, Ahmed f) Shieb, Ahmed **Low quality a.k.a.:** a) Abu Fatima b) Abu Islam c) Abu Khadijah d) Ahmed The Egyptian e) Ahmed, Ahmed f) Al-Masri, Ahmad g) Al-Surir, Abu Islam h) Shuaib **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 17 Oct. 2001 (amended on 2 Jul. 2007, 16 Dec. 2010) **Other information:** Afghanistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.A.154.04. Name:** 1: SULAIMAN 2: JASSEM 3: SULAIMAN 4: ALI ABO GHAITH

**Name (original script):** سليمان جاسم سليمان علي أبوغيث

**Title:** na **Designation:** na **DOB:** 14 Dec. 1965 **POB:** Kuwait **Good quality a.k.a.:** na **Low quality a.k.a.:** Abo Ghaith **Nationality:** Kuwaiti citizenship withdrawn in 2002 **Passport no.:** Kuwaiti passport number 849594 issued in Kuwait, issued on 27 Nov. 1998 and expired on 24 Jun. 2003 **National identification no.:** na **Address:** na **Listed on:** 16 Jan. 2004 (amended on 23 Jul. 2008, 10 Jun. 2011) **Other information:** Left Kuwait for Pakistan in June 2001. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.A.299.11. Name:** 1: IBRAHIM 2: AWWAD 3: IBRAHIM 4: ALI AL-BADRI AL-SAMARRAI

**Name (original script):** إبراهيم عواد إبراهيم علي البدري السامرائي

**Title:** Dr. **Designation:** na **DOB:** 1971 **POB:** Iraq **Good quality a.k.a.:** Dr. Ibrahim 'Awwad Ibrahim 'Ali al-Badri

al-Samarrai', born in 1971 in Samarra, Iraq (Ibrahim 'Awad Ibrahim al-Badri al-Samarrai; Ibrahim 'Awad Ibrahim al-Samarra'i; Dr. Ibrahim Awwad Ibrahim al-Samarra'i) **Low quality a.k.a.: a)** أبو دعاء (Abu Du'a; Abu Duaa'), (prominently known by this nom de guerre) **b)** Dr. Ibrahim **c)** أبو بكر البغدادي الحسيني القرشي (Abu Bakr al-Baghdadi al-Husayni al-Quraishi; Abu Bakr al-Baghdadi **Nationality:** Iraqi **Passport no.:** na **National identification no.:** na **Address:** Iraq **Listed on:** 5 Oct. 2011 (amended on 20 Jul. 2012) **Other information:** Leader of Al-Qaida in Iraq (QE.J.115.04.) (AQI). Currently based in Iraq. Responsible for managing and directing AQI large scale operations.

**QI.M.296.11. Name:** 1: MATI UR-REHMAN 2: ALI MUHAMMAD 3: na 4: na

**Name (original script):** مطيع الرحمن على محمد

**Title:** na **Designation:** na **DOB:** Approximately 1977 **POB:** Chak number 36/DNB, Rajkan, Madina Colony, Bahawalpur District, Punjab Province, Pakistan **Good quality a.k.a.: a)** Mati-ur Rehman **b)** Mati ur Rehman **c)** Matiur Rahman **d)** Matiur Rehman **e)** Matti al-Rehman **f)** Abdul Samad **g)** Samad Sial **h)** Abdul Samad Sial **i)** Ustad Talha **j)** Qari Mushtaq **Low quality a.k.a.: a)** Tariq **b)** Hussain **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 22 Aug. 2011 (amended on 10 May 2012) **Other information:** Mati ur-Rehman is the chief operational commander of Lashkar i Jhangvi (LJ) (QE.L.96.03.). Associated with Harakat-ul Jihad Islami (QE.H.130.10).

**QI.A.194.05. Name:** 1: MOHAMMED 2: AHMED 3: SHAWKI 4: AL ISLAMBOLLY

**Name (original script):** محمد احمد شوقي الاسلامبولي

**Title:** na **Designation:** na **DOB:** 21 Jan. 1957 **POB:** El-Minya, Qena, Egypt **Good quality a.k.a.: a)** Abu Khalid **b)** Abu Ja'far **c)** Mohamed El Islambouli **Low quality a.k.a.: na** **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** Believed to be in Pakistan or Afghanistan **Listed on:** 29 Sep. 2005 (amended on 13 Dec. 2011) **Other information:** Father's name is Shawki al-Islambolly. Member of Egyptian Islamic Jihad (QE.A.3.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

**QI.A.176.04. Name:** 1: IMAD 2: BEN BECHIR 3: BEN HAMDA 4: AL-JAMMALI

**Name (original script):** عماد بن البشير بن حمدا الجمالي

**Title:** na **Designation:** na **DOB:** 25 Jan. 1968 **POB:** Manzal Tmim, Nabal, Tunisia **Good quality a.k.a.: na** **Low quality a.k.a.: na** **Nationality:** Tunisian **Passport no.:** Tunisian passport number K693812, issued on 23 Apr. 1999, expired on 22 Apr. 2004 **National identification no.:** na **Address:** 4 Qistantiniyah Street, Manzal Tmim, Nabal, Tunisia (home address) **Listed on:** 23 Jun. 2004 (amended on 20 Dec. 2005, 31 Jul. 2006, 17 Oct. 2007, 13 Dec. 2011) **Other information:** Italian Fiscal Code: JMM MDI 68A25 Z352D. In detention in Tunis (Tunisia) as at Dec. 2009. Mother's name is Jamilah. Italian Judicial Authorities have issued a warrant of arrest against him, which had not been executed as of Sep. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 9 Apr. 2010.

**QI.A.58.02. Name:** 1: ABU BAKR 2: AL-JAZIRI 3: na 4: na

**Name (original script):** أبو بكر الجزائري

**Title:** na **Designation:** na **DOB:** na **POB:** na **Good quality a.k.a.:** Yasir Al-Jazari **Low quality a.k.a.:** na **Nationality:** a) Algerian **b)** Palestinian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 11 Jan. 2002 (amended on 18 Jul. 2007, 1 Feb. 2008, 16 May 2011) **Other information:** Finance chief of the Afghan Support Committee (ASC) (QE.A.69.02.). Al-Qaida (QE.A.4.01.) facilitator and communication expert. Believed to be in Algeria as at Apr. 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.A.71.02. Name:** 1: RIADH 2: BEN BELKASSEM 3: BEN MOHAMED 4: AL-JELASSI

**Name (original script):** رياض بن بلقاسم بن محمد الجلاصي

**Title:** na **Designation:** na **DOB:** 15 Dec. 1970 **POB:** Al-Mohamedia, Tunisia **Good quality a.k.a.: na** **Low quality a.k.a.: na** **Nationality:** Tunisian **Passport no.:** Tunisian passport number L276046, issued on 1 Jul. 1996, expired on 30 Jun. 2001 **National identification no.:** na **Address:** Italy **Listed on:** 3 Sep. 2002 (amended on 20 Dec. 2005, 31 Jul. 2006, 10 Aug. 2009, 23 Dec. 2010) **Other information:** Mother's name is Reem Al-Askari. Member of Tunisian Combatant Group (QE.T.90.02). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Apr. 2010.

**QI.A.101.03. Name:** 1: FAOUZI 2: BEN MOHAMED 3: BEN AHMED 4: AL-JENDOUBI

**Name (original script):** فوزي بن محمد بن احمد الجندوبي

**Title:** na **Designation:** na **DOB:** 30 Jan. 1966 **POB:** Tunis, Tunisia **Good quality a.k.a.:** Jendoubi Faouzi, born 30 Jan. 1966 in Morocco **Low quality a.k.a.:** a) Said b) Samir **Nationality:** Tunisian **Passport no.:** Tunisian passport number K459698, issued on 6 Mar. 1999 , expired on 5 Mar. 2004 **National identification no.:** na **Address:** na **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 17 Oct. 2007, 16 May 2011) **Other information:** Mother's name is Um Hani al-Tujani. Inadmissible to the Schengen area. Reported untraceable by the Italian authorities since June 2002. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.233.07. Name:** 1: FAHD 2: MUHAMMAD 3: 'ABD AL-'AZIZ 4: AL-KHASHIBAN

**Name (original script):** فهد محمد عبد العزيز الخشيبان

**Title:** na **Designation:** na **DOB:** 16 Oct. 1966 **POB:** Oneiza, Saudi Arabia **Good quality a.k.a.:** a) Fahad H. A. Khashayban b) Fahad H. A. Kheshayban c) Fahad Mohammad Abdulaziz Alkhashiban d) Fahad H. A. al-Khashiban e) Fahad H. A. Kheshayban f) Fahad H. A. al-Khosiban g) Fahad H. A. Khasiban h) Fahd Muhammad 'Abd Al-'Aziz al-Khashayban i) Fahd Muhammad'Abd al-'Aziz al-Khushayban j) Fahad al-Khashiban k) Fahd Khushayban l) Fahad Muhammad A. al-Khoshiban m) Fahad Mohammad A. al-Khoshiban **Low quality a.k.a.:** a) Shaykh Abu Thabit b) Abu Thabit c) Shaykh Thabet d) Abdur Abu Rahman e) Abu Abdur Rahman **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number G477835, issued on 26 Jun. 2006 , expired on 3 May 2011 **National identification no.:** na **Address:** Saudi Arabia **Listed on:** 9 Oct. 2007 (amended on 20 Feb. 2008, 13 Dec. 2011) **Other information:** Involved in the financing of and otherwise provided assistance to the Abu Sayyaf Group (QE.A.1.01.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

**QI.A.170.04. Name:** 1: HACENE 2: ALLANE 3: na 4: na

**Name (original script):** حسن علاني

**Title:** na **Designation:** na **DOB:** 17 Jan. 1941 **POB:** Médéa, Algeria **Good quality a.k.a.:** a) Hassan the Old b) Al Sheikh Abdelhay c) Boulahia d) Abu al-Foutouh e) Cheib Ahcène **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 3 May 2004 (amended on 12 Apr. 2006, 7 Apr. 2008, 13 Dec. 2011) **Other information:** Confirmed to have died on 16 Apr. 2004 in northern Niger. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

**QI.A.177.04. Name:** 1: HABIB 2: BEN 3: AHMED 4: AL-LOUBIRI

**Name (original script):** حبيب بن احمد اللويري

**Title:** na **Designation:** na **DOB:** 17 Nov. 1961 **POB:** Manzal Tmim, Nabal, Tunisia **Good quality a.k.a.:** Al-Habib ben Ahmad ben al-Tayib al-Lubiri **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number M788439, issued on 20 Oct. 2001 , expires on 19 Oct. 2006 **National identification no.:** na **Address:** Al-Damus, Manzal Tmim, Nabal, Tunisia (habitual residence) **Listed on:** 23 Jun. 2004 (amended on 20 Dec. 2005, 17 Oct. 2007, 10 Aug. 2009, 13 Dec. 2011) **Other information:** Italian Fiscal Code: LBR HBB 61S17 Z352F. In detention in Tunisia as at Dec. 2009. Mother's name is Fatima bint al-Mukhtar. Review pursuant to Security Council resolution 1822 (2008) was concluded on 9 Apr. 2010.

**QI.A.74.02. Name:** 1: TAREK 2: BEN HABIB 3: BEN AL-TOUMI 4: AL-MAAROUFI

**Name (original script):** طارق بن الحبيب بن التومي المعروفي

**Title:** na **Designation:** na **DOB:** 23 Nov. 1965 **POB:** Ghardimaou, Tunisia **Good quality a.k.a.:** a) Abu Ismail b) Abou Ismail el Jendoubi c) Abou Ismail Al Djoundoubi **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number E590976, issued on 19 Jun. 1987 expired on 18 Jun. 1992 **National identification no.:** na **Address:** Rue Léon Théodore Number 107/1, 1090 Jette, Brussels, Belgium **Listed on:** 3 Sep. 2002 (amended on 26 Nov. 2004, 20 Dec. 2005, 31 Jul. 2006, 3 Jul. 2007, 10 Aug. 2009, 25 Jan. 2010, 23 Dec. 2010) **Other information:** Belgian nationality withdrawn on 26 Jan. 2009. In detention in Nivelles, Belgium, as of Oct. 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.A.276.10. Name:** 1: AKRAM 2: TURKI 3: HISHAN 4: AL-MAZIDIH

**Name (original script):** أكرم تركي هاشم المزیده

**Title:** na **Designation:** na **DOB:** a) 1974 b) 1975 **POB:** na **Good quality a.k.a.:** Akram Turki Al-Hishan **Low quality a.k.a.:** a) Abu Jarrah b) Abu Akram **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Zabadani, Syrian Arab Republic **Listed on:** 11 Mar. 2010 **Other information:** Other possible date of birth: 1979. He is a cousin of Ghazy Fezza Hishan Al Mazidih (QI.A.277.10).

**QI.A.277.10. Name:** 1: GHAZY 2: FEZZA 3: HISHAN 4: AL-MAZIDIH

**Name (original script):** غازي فيزا هاشم المزیده

**Title:** na **Designation:** na **DOB:** a) 1974 b) 1975 **POB:** na **Good quality a.k.a.:** a) Ghazy Fezzaa Hishan b) Mushari Abd Aziz Saleh Shlash **Low quality a.k.a.:** a) Abu Faysal b) Abu Ghazy **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Zabadani, Syrian Arab Republic **Listed on:** 11 Mar. 2010 **Other information:** He is a cousin of Akram Turki Hishan Al Mazidih (QI.A.276.10).

**QI.A.225.06. Name:** 1: ABD AL HAMID 2: SULAIMAN 3: MUHAMMED 4: AL-MUJIL

**Name (original script):** عبد الحميد سليمان محمد المعجل

**Title:** na **Designation:** na **DOB:** a) 28 Apr. 1949 b) 29 Apr. 1949 **POB:** Kuwait **Good quality a.k.a.:** a) Abd al-Hamid Sulaiman Al-Mu'jil b) Dr. Abd Al-Hamid Al-Mu'ajjal c) Abd al-Hamid Mu'jil d) A.S.Mujel e) Abdulhamid Sulaiman M.Al Mojil f) Dr. Abd al-Hamid Al-Mujal g) Dr. Abd Abdul-Hamid bin Sulaiman Al-Mu'jil **Low quality a.k.a.:** Abu Abdallah **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number F 137998, issued on 18 Apr. 2004 expired on 24 Feb. 2009 **National identification no.:** na **Address:** na **Listed on:** 4 Aug. 2006 (amended on 23 Apr. 2007, 13 Dec. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

**QI.T.76.02. Name:** 1: ISAM 2: ALI 3: MOHAMED 4: ALOUCHE

**Name (original script):** عصام علي محمد علوش

**Title:** na **Designation:** na **DOB:** a) 1972 b) 21 Mar. 1974 **POB:** Baghdad, Iraq **Good quality a.k.a.:** Mansour Thaer, born 21 Mar. 1974 in Baghdad, Iraq **Low quality a.k.a.:** na **Nationality:** Jordanian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 3 Sep. 2002 (amended on 18 Aug. 2006, 30 Jan. 2009) **Other information:** Was deported from Germany to Jordan in Feb. 2005. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.A.273.09. Name:** 1: FAZEEL-A-TUL 2: SHAYKH ABU MOHAMMED 3: AMEEN 4: AL-PESHAWARI

**Title:** na **Designation:** na **DOB:** a) Approximately 1967 b) Approximately 1973 c) Approximately 1961 **POB:** Konar Province, Afghanistan **Good quality a.k.a.:** a) Shaykh Aminullah b) Sheik Aminullah c) Abu Mohammad Aminullah Peshawari d) Abu Mohammad Amin Bishawri e) Abu Mohammad Shaykh Aminullah Al-Bishauri f) Shaykh Abu Mohammed Ameen al-Peshawari g) Shaykh Aminullah Al-Peshawari **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Ganj District, Peshawar, Pakistan **Listed on:** 29 Jun. 2009 **Other information:** In detention as at June 2009. Associated with Al-Qaida (QE.A.4.01.).

**QI.A.281.10. Name:** 1: NAYIF 2: BIN-MUHAMMAD 3: AL-QAHTANI 4: na

**Name (original script):** نايف بن محمد القحطاني

**Title:** na **Designation:** na **DOB:** 25 Mar. 1988 **POB:** Saudi Arabia **Good quality a.k.a.:** a) Nayif Bin-Muhammad al-Qahtani b) Nayef Bin Muhammad al-Qahtani c) Nayif Muhammad al-Qahtani d) Nayf Mohammed al-Qahtani e) Naif Mohammad Said al-Qahtani Alkodri f) Naif Mohammed Saeed al-Kodari al-Qahtani g) Nayef Bin Mohamed al-Khatani h) Mohammed Naif al-Khatani i) Nayef bin Mohamed al-Khatany j) Al-Qahtani Abohemem **Low quality a.k.a.:** a) Abi Hamam b) Abu-Hamam c) Abu-Humam d) Abu-Hammam e) Abu Hammam al-Qahtani **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number G449745, issued on 30 May 2006, valid until 6 Apr. 2011 **National identification no.:** na **Address:** Yemen **Listed on:** 11 May 2010 **Other information:** Associated with Al-Qaida in the Arabian Peninsula (QE.A.129.10.) and its leader, Nasir 'abd-al-Karim 'Abdullah Al-Wahishi (QI.A.274.10.).

**QI.A.288.10. Name:** 1: FAHD 2: MOHAMMED 3: AHMED 4: AL-QUSO

**Name (original script):** فهد محمد أحمد القمص

**Title:** na **Designation:** na **DOB:** 12 Nov. 1974 **POB:** Aden, Yemen **Good quality a.k.a.:** a) Fahd al-Quso b) Fahd Mohammed Ahmen al-Quso **Low quality a.k.a.:** a) Abu Huthaifah b) Abu Huthaifah al-Yemeni c) Abu Huthaifah al-Adani d) Abu al-Bara e) Abu Huthayfah al-Adani f) Fahd Mohammed Ahmed al-Awlaqi g) Huthaifah al-Yemeni h) Abu Huthaifah al-Abu al-Bara i) Fahd Muhammad Ahmad al-Kuss **Nationality:** Yemeni **Passport no.:** na **National identification no.:** Yemeni national identification number 2043 **Address:** Yemen **Listed on:** 7 Dec. 2010 (amended on 21 Jun. 2012) **Other information:** INTERPOL File No. 2003/25507, Control No. A-652/6-2003. Operative of Al-Qaida in the Arabian Peninsula (QE.A.129.10.) and cell leader in Shabwa Province, Yemen. Reportedly deceased on 6 May 2012 in Yemen.

**QI.A.282.10. Name:** 1: QASIM 2: YAHYA 3: MAHDI 4: AL-RIMI

**Name (original script):** قاسم يحيى مهدي الريمي

**Title:** na **Designation:** na **DOB:** 5 Jun. 1978 **POB:** Sanaa, Yemen **Good quality a.k.a.:** a) Qasim Al-Rimi b) Qasim al-Raymi c) Qassim al-Raymi d) Qasim al-Rami **Low quality a.k.a.:** a) Qasim Yahya Mahdi 'Abd al-Rimi b) Abu Hurayah al-Sana'ai c) Abu 'Ammar **Nationality:** Yemeni **Passport no.:** Yemeni passport number 00344994, issued on 3 Jul. 1999 **National identification no.:** na **Address:** Yemen **Listed on:** 11 May 2010 **Other information:** Interpol Red Notice file for AL RIMI (f/n) Qassim Yahya Mahdi # 2006/6496, Control # A-478/3-2009.

**QI.A.23.01. Name:** 1: NAZIH 2: ABDUL HAMED 3: NABIH 4: AL-RUQAI'I

**Name (original script):** نزيه عبد الحميد نبيه الراجعي

**Title:** na **Designation:** na **DOB:** a) 30 Mar. 1964 b) 14 May 1964 **POB:** Tripoli, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Anas Al-Liby b) Anas Al-Sibai c) Nazih Abdul Hamed Al-Raghie **Low quality a.k.a.:** na **Nationality:** Libyan **Passport no.:** 621570 **National identification no.:** 200310/I **Address:** Al Nawafaliyyin, Jarraba Street, Taqsim Al Zuruq, Tripoli, Libyan Arab Jamahiriya **Listed on:** 17 Oct. 2001 (amended on 31 Jul. 2006, 16 Dec. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.A.275.10. Name:** 1: SAID 2: ALI 3: AL-SHIHRI 4: na

**Name (original script):** سعيد علي الشهري

**Title:** na **Designation:** na **DOB:** 12 Sep. 1973 **POB:** Riyadh, Saudi Arabia **Good quality a.k.a.:** a) Sa'id Ali Jabir al-Kathim al-Shihri b) Said Ali Al Shahri c) Said Ali Jaber Al Khasaam Al Shahri d) Said Ali Jaber Al Khassam **Low quality a.k.a.:** a) Abu-Sayyaf b) Abu-Sufyan al-Azidi c) Abu-Sayyaf al-Shihri d) Abu Sufian Kadhdhaab Matrook e) Salah f) Salah Abu Sufyan g) Salah al-Din h) Abu Osama i) Abu Sulaiman j) Nur al-Din Afghani Azibk k) Alahhaddm l) Akhdam m) Abu Sufian Al Azadi n) Abu Asmaa **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number C102432, issued on 22 Apr. 2000, expired on 26 Feb. 2005. Issue date in Hijri Calendar 17/01/1421. Expiry date in Hijri Calendar 17/01/1426. **National identification no.:** Saudi Arabian national identification number 1008168450 **Address:** na **Listed on:** 19 Jan. 2010 **Other information:** Since Jan. 2009, deputy to Nasir 'abd-al-Karim 'Abdullah al-Wahishi (QI.A.274.10.), leader of Al-Qaida in the Arabian Peninsula (QE.A.129.10.) operating in Yemen and Saudi Arabia. Associated with senior Al-Qaida (QE.A.4.01.) leadership. Was in custody of the United States of America between 2001-2007, detainee number 372. Fugitive in Saudi Arabia among the 85 most wanted persons. Located in Yemen as at Jan. 2010.

**QI.A.253.08. Name:** 1: KHALIFA 2: MUHAMMAD 3: TURKI 4: AL-SUBAIY

**Name (original script):** خليفة محمد تركي السبيعي

**Title:** na **Designation:** na **DOB:** 1 Jan. 1965 **POB:** Doha, Qatar **Good quality a.k.a.:** a) Khalifa Mohd Turki Alsubaie b) Khalifa Mohd Turki al-Subaie c) Khalifa Al-Subayi d) Khalifa Turki bin Muhammad bin al-Suayi **Low quality a.k.a.:** na **Nationality:** Qatari **Passport no.:** Qatari passport number 00685868 issued in Doha on 5 Feb. 2006 and expiring on 4 Feb. 2011 **National identification no.:** Qatari identity card number 26563400140 **Address:** Doha, Qatar **Listed on:** 10 Oct. 2008 (amended on 25 Jan. 2010, 15 Nov. 2012) **Other information:** Qatar-based terrorist financier and facilitator who has provided financial support to, and acted on behalf of, the senior leadership of Al-Qaida (QE.A.4.01.), including moving recruits to Al-Qaida training camps in South Asia. In Jan. 2008, convicted in absentia by the Bahraini High Criminal Court for financing terrorism, undergoing terrorist training, facilitating the travel of others to receive terrorist training abroad, and for membership in a terrorist organization. Arrested in Qatar in Mar. 2008. Served

his sentence in Qatar and has been released from detention. Mother's name is Hamdah Ahmad Haidoos.

**QI.A.234.07. Name:** 1: ABDUL RAHIM 2: na 3: na 4: AL-TALHI

**Name (original script):** عبد الرحيم حماد أحمد الطلحي

**Title:** na **Designation:** na **DOB:** 8 Dec. 1961 **POB:** Al-Shefa, Al-Taif, Saudi Arabia **Good quality a.k.a.:** a) 'Abdul-Rahim Hammad al-Talhi b) Abd' Al-Rahim Hamad al-Tahi c) Abdulrheem Hammad A Altalhi d) Abe Al-Rahim al-Talahi e) Abd Al-Rahim Al Tahli f) 'Abd al-Rahim al-Talhi g) Abdulrahim Al Tahli h) Abdulrahim al-Talji i) 'Abd-Al-Rahim al Talji j) Abdul Rahim Hammad Ahmad Al-Talhi **Low quality a.k.a.:** a) Abdul Rahim b) Abu Al Bara'a Al Naji c) Shuwayb Junayd **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number F275043, issued on 29 May 2004 , expired 5 Apr. 2009 **National identification no.:** na **Address:** Buraydah, Saudi Arabia **Listed on:** 9 Oct. 2007 (amended on 20 Feb. 2008, 13 Dec. 2011) **Other information:** Involved in the financing of, arms supply to and otherwise provided assistance to the Abu Sayyaf Group (QE.A.1.01.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

**QI.A.77.02. Name:** 1: AL-AZHAR 2: BEN MOHAMMED 3: BEN EL-ABED 4: AL-TLILI

**Name (original script):** الأزهر بن محمد بن العابد التليلي

**Title:** na **Designation:** na **DOB:** 26 Mar. 1969 **POB:** Feriana, Al-Kasrain, Tunisia **Good quality a.k.a.:** Lazar Ben Mohammed Tlili **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number M 351140 , expired on 16 Jun. 2005 **National identification no.:** na **Address:** Via Carlo Porta n. 97, Legnano, Italy **Listed on:** 3 Sep. 2002 (amended on 20 Dec. 2005, 31 Jul. 2006, 7 Jun. 2007, 28 Jul. 2008, 23 Dec. 2010) **Other information:** Italian Fiscal Code: TLLLHR69C26Z352G. Extradited from France to Italy on 6 Sep. 2006. Released from prison in Italy on 15 Jan. 2007. Sentenced in absentia in Tunisia to twenty years of imprisonment. Mother's name is Essayda Bint Salih Al-Tlili. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Apr. 2010.

**QI.A.151.03. Name:** 1: MOURAD 2: BEN ALI 3: BEN AL-BASHEER 4: AL-TRABELSI

**Name (original script):** مراد بن علي بن البشير الطرابلسي

**Title:** na **Designation:** na **DOB:** 20 May 1969 **POB:** Manzil Tmim, Tunisia **Good quality a.k.a.:** a) Aboue Chiba Brahim, born 2 Sep. 1966 in Libya b) Arouri Taoufik, born 2 Sep. 1964 in Tunisia c) Ben Salah Adnan, born 2 Apr. 1966 in Tunisia d) Sassi Adel, born 2 Sep. 1966 in Tunisia e) Salam Kamel, born 2 Feb. 1963 in Tunisia f) Salah Adnan, born 4 Feb. 1965 in Algeria g) Arouri Faisel, born 2 Mar. 1965 in Tunisia h) Bentaib Amour, born 9 Feb. 1965 in Morocco i) Adnan Salah, born 1 Apr. 1966 in Tunisia j) Hasnaoui Mellit, born in 1972 in Morocco k) Arouri Taoufik ben Taieb, born 9 Feb. 1964 in Tunisia l) Abouechiba Brahim, born 2 Sep. 1966 in Lebanon m) Farid Arouri, born 2 Jun. 1964 in Tunisia n) Ben Magid, born 2 Jun. 1966 in Lebanon o) Maci Ssassi, born 2 Jun. 1972 in Libya p) Salah ben Anan, born 2 Apr. 1966 in Tunisia q) Hasnau Mellit, born in 1972 in Morocco **Low quality a.k.a.:** Abou Djarrah **Nationality:** Tunisian **Passport no.:** Tunisian passport number G827238, issued on 1 Jun. 1996 , expired on 31 May 2001 **National identification no.:** na **Address:** Libya Street Number 9, Manzil Tmim, Nabeul, Tunisia **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 10 Aug. 2009, 16 May 2011) **Other information:** Extradited from Italy to Tunisia on 13 Dec. 2008. Inadmissible to the Schengen area. Mother's name is Mabrukah al-Yazidi. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.172.04. Name:** 1: HASSAN 2: ABDULLAH 3: HERSI 4: AL-TURKI

**Name (original script):** حسن عبد الله حرسى التركي

**Title:** a) Sheikh b) Colonel **Designation:** na **DOB:** Approximately 1944 **POB:** Region V, Ethiopia, (the Ogaden Region in eastern Ethiopia) **Good quality a.k.a.:** a) Hassan Turki b) Hassen Abdelle Fihye c) Sheikh Hassan Abdullah Fahaih d) Hassan Al-Turki e) Hassan Abdillahi Hersi Turki f) Sheikh Hassan Turki g) Xasan Cabdilaahi Xirsi h) Xasan Cabdulle Xirsi **Low quality a.k.a.:** na **Nationality:** Somali **Passport no.:** na **National identification no.:** na **Address:** Reported to be active in Southern Somalia, lower Juba near Kismayo, mainly in Jilibe and Burgabo as of Nov. 2012 **Listed on:** 6 Jul. 2004 (amended on 25 Jul. 2006, 21 Dec. 2007, 12 Apr. 2010, 11 May 2010, 13 Dec. 2011, 18 Mar. 2013) **Other information:** Family Background: From the Ogaden clan, Reer - Abdille subclan. Part of the Al-Itihaad Al-Islamiya (AIAI) (QE.A.2.01.) leadership. Believed to have been involved in the attacks on the United States embassies in Nairobi and Dar es Salaam in August 1998. Also subject to the sanctions measures set out in Security Council resolution 1844 (2008) concerning Somalia and Eritrea (see [www.un.org/sc/committees/751/index.shtml](http://www.un.org/sc/committees/751/index.shtml)). Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.

**QI.A.274.10. Name:** 1: NASIR 2: 'ABD-AL-KARIM 3: 'ABDULLAH 4: AL-WAHISHI

**Name (original script):** ناصر عبدالكريم عبدالله الوحيشي

**Title:** na **Designation:** na **DOB:** a) 1 Oct. 1976 b) 08/10/1396 (Hijri Calendar) **POB:** Yemen **Good quality a.k.a.:** a) Nasir al-Wahishi b) Abu Basir Nasir al-Wahishi c) Naser Abdel Karim al-Wahishi d) Nasir Abd al-Karim al-Wuhayshi e) Abu Basir Nasir Al-Wuhayshi f) Nasser Abdul-karim Abdullah al-Wouhichi g) Abu Baseer al-Wehaishi h) Abu Basir Nasser al-Wuhishi i) Abdul Kareem Abdullah Al-Woohaishi j) Nasser Abdelkarim Saleh Al Wahichi **Low quality a.k.a.:** a) Abu Basir b) Abu Bashir **Nationality:** Yemeni **Passport no.:** Yemeni passport number 40483, issued on 5 Jan. 1997 **National identification no.:** na **Address:** na **Listed on:** 19 Jan. 2010 **Other information:** Since 2007, leader of Al-Qaida in Yemen (AQY). Since Jan. 2009, leader of Al-Qaida in the Arabian Peninsula (QE.A.129.10.) operating in Yemen and Saudi Arabia. His deputy is Said Ali al-Shihri (QI.A.275.10.). Associated with senior Al-Qaida (QE.A.4.01.) leadership, claims he was secretary to Usama Bin Laden (QI.B.8.01.) prior to 2003. Arrested in Iran and extradited to Yemen in 2003, where he escaped from prison in 2006 and remains fugitive as at Jan. 2010. INTERPOL Orange Notice (file #2009/52/OS/CCC, #75) has been issued for him.

**QI.A.15.01. Name:** 1: MAHFOUZ 2: OULD 3: AL-WALID 4: na

**Name (original script):** محفوظ ولد الوليد

**Title:** na **Designation:** na **DOB:** 1 Jan. 1975 **POB:** Mauritania **Good quality a.k.a.:** a) Abu Hafs the Mauritanian b) Khalid Al-Shanqiti c) Mafouz Walad Al-Walid **Low quality a.k.a.:** na **Nationality:** Mauritanian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 1 Jun. 2007, 10 Jun. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.A.104.03. Name:** 1: NAJIB 2: BEN MOHAMED 3: BEN SALEM 4: AL-WAZ

**Name (original script):** نجيب بن محمد بن سالم الواز

**Title:** na **Designation:** na **DOB:** 12 Apr. 1960 **POB:** Al Haka'imah, Governorate of Mahdia, Tunisia **Good quality a.k.a.:** a) Ouaz Najib b) Ouaz Nagib **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number K815205, issued on 17 Sep. 1994, expired on 16 Sep. 1999 **National identification no.:** na **Address:** Via Tovaglie Number 26, Bologna, Italy **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 17 Oct. 2007, 16 Sep. 2008, 16 May 2011) **Other information:** Mother's name is Salihah Amir. Inadmissible to the Schengen area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.6.01. Name:** 1: AIMAN 2: MUHAMMED 3: RABI 4: AL-ZAWAHIRI

**Name (original script):** أيمن محمد ربيع الطواهرى

**Title:** a) Doctor b) Dr. **Designation:** na **DOB:** 19 Jun. 1951 **POB:** Giza, Egypt **Good quality a.k.a.:** a) Ayman Al-Zawahiri b) Ahmed Fuad Salim c) Al Zawahry Aiman Mohamed Rabi Abdel Muaz d) Al Zawahiri Ayman e) Abdul Qader Abdul Aziz Abdul Moez Al Doctor f) Al Zawahry Aiman Mohamed Rabi g) Al Zawahry Aiman Mohamed Rabie h) Al Zawahry Aiman Mohamed Robi i) Dhawahri Ayman j) Eddaouahiri Ayman k) Nur Al Deen Abu Mohammed l) Ayman Al Zawahari m) Ahmad Fuad Salim **Low quality a.k.a.:** a) Abu Fatma b) Abu Mohammed **Nationality:** Egyptian **Passport no.:** a) Egyptian Passport number 1084010 b) Passport number 19820215 **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 2 Jul. 2007, 18 Jul. 2007, 13 Aug. 2007, 16 Dec. 2010) **Other information:** Former operational and military leader of Egyptian Islamic Jihad (QE.A.3.01), now a close associate of Usama Bin Laden (QI.B.8.01). Believed to be in the Afghanistan/Pakistan border area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.A.156.04. Name:** 1: ABD-AL-MAJID 2: AZIZ 3: AL-ZINDANI 4: na

**Name (original script):** عبد المجيد عزيز الزنداني

**Title:** Sheikh **Designation:** na **DOB:** 1950 **POB:** Yemen **Good quality a.k.a.:** a) Abdelmajid Al-Zindani b) Shaykh 'Abd Al-Majid Al-Zindani c) Sheikh Abd Al-Meguid Al-Zandani **Low quality a.k.a.:** na **Nationality:** Yemeni **Passport no.:** Yemeni passport number A005487, issued on 13 Aug. 1995 **National identification no.:** na **Address:** P.O. Box 8096, Sana'a, Yemen **Listed on:** 27 Feb. 2004 (amended on 25 Jul. 2006, 10 Jun. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 2 Jun. 2010.

**QI.A.152.03. Name:** 1: SAIFI 2: AMMARI 3: na 4: na

**Name (original script):** سيفي عماري

**Title:** na **Designation:** na **DOB:** a) 1 Jan. 1968 b) 24 Apr. 1968 **POB:** a) Kef Rih, Algeria b) Guelma, Algeria **Good quality a.k.a.:** a) Abdalarak b) El Para (combat name) c) Abderrezak Le Para d) Abou Haidara e) El Ourassi f) Abderrezak Zaimeche g) Abdul Rasak ammane Abu Haidra **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 4 Dec. 2003 (amended on 7 Apr. 2008, 16 May 2011) **Other information:** In detention in Algeria since Oct. 2004. Former member of the GSPC listed as The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

**QI.A.216.06. Name:** 1: ABDULLAH 2: ANSHORI 3: na 4: na

**Title:** na **Designation:** na **DOB:** 1958 **POB:** Pacitan, East Java, Indonesia **Good quality a.k.a.:** a) Abu Fatih b) Thoyib, Ibnu c) Toyib, Ibnu d) Abu Fathi **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 21 Apr. 2006 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.B.62.02. Name:** 1: MOHAMED 2: AOUANI 3: na 4: na

**Name (original script):** محمد عواني

**Title:** na **Designation:** na **DOB:** 5 Feb. 1970 **POB:** Tunis, Tunisia **Good quality a.k.a.:** a) Lased Ben Heni, born 5 Feb. 1969 in Tripoli, Libyan Arab Jamahiriya b) Al-As'ad Ben Hani, born 5 Feb. 1969 in Tripoli, Libyan Arab Jamahiriya c) Mohamed Ben Belgacem Awani **Low quality a.k.a.:** a) Mohamed Abu Abda b) Abu Obeida **Nationality:** Tunisian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 24 Apr. 2002 (amended on 26 Nov. 2004, 9 Sep. 2005, 31 Jul. 2006, 23 Dec. 2010) **Other information:** Professor of Chemistry. Deported from Italy to Tunisia on 27 Aug. 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.184.05. Name:** 1: MUHSIN 2: FADHIL 3: AYED 4: ASHOUR AL-FADHLI

**Name (original script):** محسن فاضل عايد عاشور الفضلي

**Title:** na **Designation:** na **DOB:** 24 Apr. 1981 **POB:** Kuwait **Good quality a.k.a.:** a) Muhsin Fadhil 'Ayyid al Fadhli b) Muhsin Fadhil Ayid Ashur al Fadhli c) Abu Majid Samiyah d) Abu Samia **Low quality a.k.a.:** na **Nationality:** Kuwaiti **Passport no.:** a) Kuwaiti passport number 106261543 b) Kuwaiti passport number 1420529 issued in Kuwait and expired on 31 Mar. 2006 **National identification no.:** na **Address:** Block Four, Street 13, House #179 Kuwait City, Al-Riqqa area, Kuwait **Listed on:** 17 Feb. 2005 (amended on 23 Jul. 2008) **Other information:** Wanted by the Kuwaiti Security Authorities. Fugitive as of Jul. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

**QI.A.265.08. Name:** 1: HAJI 2: MUHAMMAD 3: ASHRAF 4: na

**Title:** na **Designation:** na **DOB:** 1 Mar. 1965 **POB:** na **Good quality a.k.a.:** Haji M. Ashraf **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 10 Dec. 2008 (amended on 17 Jul. 2009) **Other information:** Chief of finance of Lashkar-e-Tayyiba (QE.L.118.05.). His father's name is Noor Muhammad.

**QI.D.42.01. Name:** 1: HASSAN 2: DAHIR 3: AWEYS 4: na

**Name (original script):** حسن ظاهر عويس

**Title:** a) Sheikh b) Colonel **Designation:** na **DOB:** 1935 **POB:** Somalia **Good quality a.k.a.:** a) Ali, Sheikh Hassan Dahir Aweys b) Awes, Shaykh Hassan Dahir c) Hassen Dahir Aweyes d) Ahmed Dahir Aweys e) Mohammed Hassan Ibrahim f) Aweys Hassan Dahir g) Hassan Tahir Oais h) Hassan Tahir Uways i) Hassan Dahir Awes **Low quality a.k.a.:** a) Sheikh Aweys b) Sheikh Hassan c) Sheikh Hassan Dahir Aweys **Nationality:** Somali **Passport no.:** na **National identification no.:** na **Address:** a) Active in Southern Somalia as of Nov. 2012 b) Also reported to be in Eritrea as of Nov. 2007 **Listed on:** 9 Nov. 2001 (amended on 21 Dec. 2007, 11 May 2010, 16 May 2011, 18 Mar. 2013) **Other information:** Family background: from the Hawiye's Habergidir, Ayr clan. Senior leader of Al-Itihaad Al-Islamiya (AIAI) (QE.A.2.01.) and Hizbul Islam in Somalia. Since 12 April 2010, also subject to the sanctions measures set out in Security Council resolution 1844 (2008) concerning Somalia and Eritrea (see [www.un.org/sc/committees/751/index.shtml](http://www.un.org/sc/committees/751/index.shtml)). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun.



2010.

**QI.A.248.08. Name:** 1: RICARDO 2: PEREZ 3: AYERAS 4: na

**Title:** na **Designation:** na **DOB:** 15 Sep. 1973 **POB:** 24 Paraiso Street, Barangay Poblacion, Mandaluyong City, Philippines **Good quality a.k.a.:** a) Abdul Kareem Ayeras b) Abdul Karim Ayeras **Low quality a.k.a.:** a) Ricky Ayeras b) Jimboy c) Isaac Jay Galang Perez d) Abdul Mujib **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** a) Barangay Mangayao, Tagkawayan, Quezon, Philippines b) Barangay Tigib, Ayungon, Negros Oriental, Philippines **Listed on:** 4 Jun. 2008 (amended on 13 Dec. 2011) **Other information:** Member of the Rajah Solaiman Movement (QE.R.128.08.). Arrested by the Philippines authorities on 14 Mar. 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.

**QI.B.305.12. Name:** 1: ABDUL 2: ROSYID 3: RIDHO 4: BA'ASYIR

**Title:** na **Designation:** na **DOB:** 31 Jan. 1974 **POB:** Sukoharjo, Indonesia **Good quality a.k.a.:** a) Abdul Rosyid Ridho Bashir b) Rashid Rida Ba'aysir c) Rashid Rida Bashir **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** Indonesian National Identity Card number 1127083101740003 under name Abdul Rosyid Ridho Ba'asyir **Address:** Podok Pesantren AL Wayain Ngrandu, Sumber Agung Magetan, East Java, Indonesia **Listed on:** 12 Mar. 2012 **Other information:** Father's name is Abu Bakar Ba'asyir (QI.B.217.06.). Brother of Abdul Rahim Ba'aysir (QI.B.293.11). Belongs to the leadership of and is involved in recruitment and fundraising for Jemmah Anshorut Tauhid (JAT) (QE.J.133.12.) Associated with Jemaah Islamiyah (QE.J.92.02.).

**QI.B.217.06. Name:** 1: ABU BAKAR 2: BA'ASYIR 3: na 4: na

**Title:** na **Designation:** na **DOB:** 17 Aug. 1938 **POB:** Jombang, East Java, Indonesia **Good quality a.k.a.:** a) Baasyir, Abu Bakar b) Bashir, Abu Bakar c) Abdus Samad d) Abdus Somad **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 21 Apr. 2006 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.B.293.11. Name:** 1: ABDUL RAHIM 2: BA'AYSIR 3: na 4: na

**Title:** na **Designation:** na **DOB:** a) 16 Nov. 1977 b) 16 Nov. 1974 **POB:** a) Solo, Indonesia b) Sukoharjo, Central Java, Indonesia **Good quality a.k.a.:** a) Abdul Rahim Bashir b) 'Abd Al-Rahim Ba'asyir c) 'Abd Al-Rahim Bashir d) Abdurrahim Ba'asyir e) Abdurrahim Bashir f) Abdul Rachim Ba'asyir g) Abdul Rachim Bashir h) Abdul Rochim Ba'asyir i) Abdul Rochim Bashir j) Abdurochim Ba'asyir k) Abdurochim Bashir l) Abdurrochim Ba'asyir m) Abdurrochim Bashir n) Abdurrahman Ba'asyir o) Abdurrahman Bashir **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** Indonesia **Listed on:** 19 Jul. 2011 **Other information:** Senior Jemaah Islamiyah (QE.J.92.02.) leader. Father's name is Abu Bakar Ba'asyir (QI.B.217.06.).

**QI.B.80.02. Name:** 1: SAID 2: BAHAJI 3: na 4: na**Name (original script):** سعيد باهاجي

**Title:** na **Designation:** na **DOB:** 15 Jul. 1975 **POB:** Haselünne, Lower Saxony, Germany **Good quality a.k.a.:** Zouheir Al Maghribi **Low quality a.k.a.:** a) Mohamed Abbattay b) Abderrahmane Al Maghribi **Nationality:** a) German b) Moroccan **Passport no.:** a) Provisional German Passport No.: 28642163 (issued by the city of Hamburg) b) Moroccan passport number 954242 issued on 28 June 1995 in Meknas, Morocco (expired) **National identification no.:** BPA Nr. 1336597587 **Address:** Formerly resident at: Bunatwiete 23, 21073 Hamburg, Germany **Listed on:** 30 Sep. 2002 (amended on 26 Nov. 2004, 9 Sep. 2005, 2 Jul. 2007, 23 Dec. 2010) **Other information:** Deputy Head of the Media Committee of Al-Qaida (QE.A.4.01) as at Apr. 2010. German authorities issued an arrest warrant for him on 21 Sep. 2001. Believed to be in the Afghanistan/Pakistan border area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.

**QI.B.266.08. Name:** 1: MAHMOUD 2: MOHAMMAD 3: AHMED 4: BHAZIQA

**Title:** na **Designation:** na **DOB:** a) 17 Aug. 1943 b) 1943 c) 1944 **POB:** India **Good quality a.k.a.:** a) Bahaziq Mahmoud b) Abu Abd al-'Aziz c) Abu Abdul Aziz d) Shaykh Sahib **Low quality a.k.a.:** na **Nationality:** Saudi Arabian **Passport no.:** na **National identification no.:** Saudi Arabian national identification number 4-6032-0048-1 **Address:** na **Listed on:** 10 Dec. 2008 **Other information:** Financier of Lashkar-e-Tayyiba (listed under permanent reference number QE.L.118.05.). Has served as the leader of Lashkar-e-Tayyiba in Saudi Arabia.

**QI.B.311.12. Name:** 1: AYYUB 2: BASHIR 3: na 4: na

**Name (original script):** أيوب بشير

**Title:** a) Qari b) Alhaj **Designation:** na **DOB:** a) 1966 b) 1964 c) 1969 d) 1971 **POB:** na **Good quality a.k.a.:** a) Alhaj Qari Ayub Bashar b) Qari Muhammad Ayub **Low quality a.k.a.:** na **Nationality:** a) Uzbek b) Afghan **Passport no.:** na **National identification no.:** na **Address:** Mir Ali, North Waziristan Agency, Federal Administered Tribal Area, Pakistan **Listed on:** 18 Oct. 2012 **Other information:** Member of leadership council as of early 2010 and head of finance for the Islamic Movement of Uzbekistan (QE.I.10.01.). Coordinated financial and logistical support for the Islamic Movement of Uzbekistan in Afghanistan and Pakistan between 2009-2012. Transferred and delivered funds to Fazal Rahim (QI.R.303.12).

**QI.B.55.01. Name:** 1: MAHMOOD 2: SULTAN 3: BASHIR-UD-DIN 4: na

**Title:** na **Designation:** na **DOB:** a) 1937 b) 1938 c) 1939 d) 1940 e) 1941 f) 1942 g) 1943 h) 1944 i) 1945 **POB:** na **Good quality a.k.a.:** a) Mahmood, Sultan Bashiruddin b) Mehmood, Dr. Bashir Uddin c) Mekmud, Sultan Baishiruddin **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** Street 13, Wazir Akbar Khan, Kabul, Afghanistan **Listed on:** 24 Dec. 2001 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

**QI.B.279.10. Name:** 1: MOHAMED 2: BELKALEM 3: na 4: na

**Name (original script):** محمد بلكلام

**Title:** na **Designation:** na **DOB:** 19 Dec. 1969 **POB:** Hussein Dey, Algiers, Algeria **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Abdelali Abou Dher (عبد العالي ابو ذر) b) El Harrachi (الحراشي) **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Mali **Listed on:** 22 Apr. 2010 **Other information:** Convicted in absentia by Algerian tribunal on 28 Mar. 1996. Algerian international arrest warrant number 03/09 of 6 Jun. 2009 issued by the Tribunal of Sidi Mhamed, Algiers, Algeria. Algerian extradition request number 2307/09 of 3 Sep. 2009, presented to Malian authorities. INTERPOL File No. 19231/2009 of 26 June 2009; Control No. A-1819/6-2009. Father's name is Ali Belkalem. Mother's name is Fatma Saoudi. Member of The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.).

**QI.B.136.03. Name:** 1: MOKHTAR 2: BELMOKHTAR 3: na 4: na

**Name (original script):** مختار بلمختار

**Title:** na **Designation:** na **DOB:** 1 Jun. 1972 **POB:** Ghardaia, Algeria **Good quality a.k.a.:** a) Abou Abbes Khaled b) Belaouar Khaled Abou El Abass c) Belaouer Khaled Abou El Abass d) Belmokhtar Khaled Abou El Abes e) Khaled Abou El Abass f) Khaled Abou El Abbes g) Khaled Abou El Abes h) Khaled Abulabbas Na Oor i) Mukhtar Belmukhtar **Low quality a.k.a.:** a) Belaoua b) Belaour **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 11 Nov. 2003 (amended on 12 Apr. 2006, 2 Jul. 2007, 7 Apr. 2008, 25 Jan. 2010, 16 May 2011) **Other information:** Father's name is Mohamed. Mother's name is Zohra Chemkha. Member of the Council of The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01) (AQIM). Head of Katibat el Moulathamoune active in AQIM's 4th region (Sahel/Sahara). Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

**QI.B.69.02. Name:** 1: NABIL 2: BEN MOHAMED 3: BEN ALI 4: BEN ATTIA

**Name (original script):** نبيل بن محمد بن علي بن عطية

**Title:** na **Designation:** na **DOB:** 11 May 1966 **POB:** Tunis, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** Abu Salim **Nationality:** Tunisian **Passport no.:** Tunisian passport number L289032, issued on 22 Aug. 2001, expires on 21 Aug. 2006 **National identification no.:** na **Address:** Via Val Bavona, Number 1, Milan, Italy **Listed on:** 3 Sep. 2002 (amended on 20 Dec. 2005, 31 Jul. 2006, 23 Dec. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.B.162.04. Name:** 1: ABDELHADI 2: BEN DEBKA 3: na 4: na

**Name (original script):** الهادي بن دبكة

**Title:** na **Designation:** na **DOB:** 17 Nov. 1963 **POB:** Algiers, Algeria **Good quality a.k.a.:** a) L'Hadi Bendebka b) El Hadj ben Debka **Low quality a.k.a.:** a) Abd al Hadi b) Hadi **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 7 Apr. 2008, 2 Dec. 2008, 25 Jan. 2010, 16 May 2011) **Other information:** Deported from Italy to Algeria on 13 Sep. 2008.

Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

**Q1.B.68.02. Name:** 1: ADEL 2: BEN AL-AZHAR 3: BEN YOUSSEF 4: BEN SOLTANE

**Name (original script):** عادل بن الأزهر بن يوسف بن سلطان

**Title:** na **Designation:** na **DOB:** 14 Jul. 1970 **POB:** Tunis, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** Zakariya **Nationality:** Tunisian **Passport no.:** Tunisian passport number M408665, issued on 4 Oct. 2000, expired 3 Oct. 2005 **National identification no.:** na **Address:** Tunisia **Listed on:** 3 Sep. 2002 (amended on 20 Dec. 2005, 7 Jun. 2007, 23 Dec. 2010) **Other information:** Italian Fiscal Code: BNSDLA70L14Z352B. Deported from Italy to Tunisia on 28 February 2004. Serving a 12-year prison sentence in Tunisia for membership in a terrorist organization abroad as at Jan. 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**Q1.B.307.12. Name:** 1: HAFIZ 2: ABDUL SALAM 3: BHUTTAVI 4: na

**Title:** a) Maulavi b) Mullah **Designation:** na **DOB:** 1940 **POB:** Gujranwala, Punjab Province, Pakistan **Good quality a.k.a.:** a) Hafiz Abdul Salam Bhattvi b) Hafiz Abdusalam Budvi c) Hafiz Abdussalaam Bhutvi d) Abdul Salam Budvi e) Abdul Salam Bhattwi f) Abdul Salam Bhutvi g) Mullah Abdul Salaam Bhattvi h) Molvi Abdursalam Bhattvi **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 14 Mar. 2012 **Other information:** Founding member of Lashkar-e-Tayyiba (QE.L.118.05.) and deputy to Lashkar-e-Tayyiba leader Hafiz Muhammad Saeed (Q1.S.263.08.).

**Q1.B.81.02. Name:** 1: RAMZI 2: MOHAMED 3: ABDULLAH 4: BINALSHIBH

**Name (original script):** رمزي محمد عبد الله بن الشيبية

**Title:** na **Designation:** na **DOB:** a) 1 May 1972 b) 16 Sep. 1973 **POB:** a) Gheil Bawazir, Hadramawt, Yemen b) Khartoum, Sudan **Good quality a.k.a.:** a) Binalsheidah, Ramzi Mohamed Abdullah b) Bin Al Shibh, Ramzi c) Omar, Ramzi Mohamed Abdellah d) Mohamed Ali Abdullah Bawazir e) Binalshibh Ramzi Mohammed Abdullah f) Ramzi Binalshib g) Ramzi Mohamed Abdellah Omar Hassan Alassiri h) Binalshibh Ramsi Mohamed Abdullah i) Abu Ubaydah j) 'Umar Muhammad 'Abdallah Ba' Amar **Low quality a.k.a.:** Ramzi Omar **Nationality:** Yemeni **Passport no.:** 00085243 issued in Sanaa, Yemen, issued on 17 Nov. 1997 **National identification no.:** na **Address:** na **Listed on:** 30 Sep. 2002 (amended on 26 Nov. 2004, 25 Jul. 2006, 2 Jul. 2007, 27 Jul. 2007, 23 Dec. 2010) **Other information:** Arrested in Karachi, Pakistan, 30 Sep. 2002. In custody of the United States of America, as of May 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

**Q1.B.9.01. Name:** 1: BILAL 2: BIN MARWAN 3: na 4: na

**Name (original script):** بلال بن مروان

**Title:** na **Designation:** na **DOB:** 1947 **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 **Other information:** Senior lieutenant of UBL. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**Q1.B.310.12. Name:** 1: SON 2: HADI 3: BIN MUHADJIR 4: na

**Title:** na **Designation:** na **DOB:** 12 May 1971 **POB:** Pasuran, East Java, Indonesia **Good quality a.k.a.:** a) Son Hadi bin Muhadjir b) Son bn Hadi Muhadjir c) Son Hadi bin Mujahir **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** Indonesian passport number R057803 under name Son bn Hadi Muhadjir **National identification no.:** Indonesian National Identity Card number 3514131205710004 under name Son Hadi **Address:** Jalan Raya, Gongdanglegi, RT/RW 1/13 Cangkring Malang, Beji, Pasuran 67154, East Java, Indonesia **Listed on:** 13 Apr. 2012 **Other information:** Spokesperson and director of Media Center of Jemmah Anshorut Tauhid (JAT) (QE.J.133.12.). Associated with Mochammad Achwan (Q1.A.304.12.) and Jemaah Islamiyah (QE.J.92.02.).

**Q1.B.63.02. Name:** 1: AL-MOKHTAR 2: BEN MOHAMED 3: BEN AL-MOKHTAR 4: BOUCHOUCHA

**Name (original script):** المختار بن محمد بن المختار بوشوشة

**Title:** na **Designation:** na **DOB:** 13 Oct. 1969 **POB:** Tunis, Tunisia **Good quality a.k.a.:** Bushusha, Mokhtar **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number K754050, issued on 26 May 1999, expired on 25 May 2004 **National identification no.:** 04756904, issued on 14 Sep. 1984 **Address:** Via Milano Number 38, Spinadesco, (CR), Italy **Listed on:** 24 Apr. 2002 (amended on 10 Apr. 2003, 26 Nov. 2004, 20 Dec. 2005, 7 Jun. 2007, 23 Dec. 2010) **Other information:** Italian Fiscal Code: BCHMHT69R13Z352T. Mother's name is Hedia Bannour. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.B.188.05. Name:** 1: FAYCAL 2: BOUGHANEMI 3: na 4: na

**Name (original script):** فيصل بوغانمي

**Title:** na **Designation:** na **DOB:** 28 Oct. 1966 **POB:** Tunis, Tunisia **Good quality a.k.a.:** a) Faical Boughanmi b) Faysal al-Bughanimi **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** na **National identification no.:** na **Address:** Number 5/B viale Cambonino, Cremona, Italy **Listed on:** 29 Jul. 2005 (amended on 7 Jun. 2007, 10 Aug. 2009, 1 Sep. 2009, 13 Dec. 2011) **Other information:** Italian Fiscal code: BGHFCL66R28Z352G. Sentenced to 7 years imprisonment in Italy on 29 Jun. 2007 by the Brescia Second Appeals Court. In detention in Italy as at Jun. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 Jul. 2009.

**QI.B.143.03. Name:** 1: HAMADI 2: BEN ABDUL AZIZ 3: BEN ALI 4: BOUYEHIA

**Name (original script):** حمادي بن عبد العزيز بن علي بويحي

**Title:** na **Designation:** na **DOB:** 29 May 1966 **POB:** Tunis, Tunisia **Good quality a.k.a.:** a) Gamel Mohamed, born 25 May 1966 in Morocco b) Abd el Wanis Abd Gawwad Abd el Latif Bahaa, born 9 May 1986 in Egypt **Low quality a.k.a.:** Mahmoud Hamid **Nationality:** Tunisian **Passport no.:** Tunisian passport number L723315, issued on 5 May 1998, expired on 4 May 2003 **National identification no.:** na **Address:** Corso XXII Marzo Number 39, Milan, Italy **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 30 Jan. 2009, 16 May 2011) **Other information:** In prison in Italy until 28 Jul. 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.C.312.12. Name:** 1: AAMIR 2: ALI 3: CHAUDHRY 4: na

**Name (original script):** عامر علي چوہدری

**Title:** na **Designation:** na **DOB:** 3 Aug. 1986 **POB:** na **Good quality a.k.a.:** a) Aamir Ali Chaudary b) Aamir Ali Choudry c) Amir Ali Chaudry **Low quality a.k.a.:** Huzaifa **Nationality:** Pakistani **Passport no.:** Pakistani passport number BN 4196361, issued on 28 Oct. 2008 expiring 27 Oct. 2013 **National identification no.:** Pakistani national identification number 33202-7126636-9 **Address:** na **Listed on:** 18 Oct. 2012 **Other information:** Electronics and explosives expert for Tehrik-e Taliban Pakistan (TTP) (QE.T.132.11). Involved in attack planning for TTP. Provided financial and logistical support for TTP and participated in TTP-sponsored militant training.

**QI.C.70.02. Name:** 1: YASSINE 2: CHEKKOURI 3: na 4: na

**Name (original script):** ياسين شكوري

**Title:** na **Designation:** na **DOB:** 6 Oct. 1966 **POB:** Safi, Morocco **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Moroccan **Passport no.:** Moroccan passport number F46947 **National identification no.:** Moroccan national identity card H-135467 **Address:** 7th Street, Number 7, Hay Anas Safi, Morocco **Listed on:** 3 Sep. 2002 (amended on 7 Jun. 2007, 23 Dec. 2010) **Other information:** Mother's name is Feue Hlima Bent Barka and father's name is Abderrahmane Mohammed Ben Azzouz. Deported from Italy to Morocco on 26 Feb. 2004. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.C.300.12. Name:** 1: MONIR 2: CHOUKA 3: na 4: na

**Title:** na **Designation:** na **DOB:** 30 Jul. 1981 **POB:** Bonn, Germany **Good quality a.k.a.:** na **Low quality a.k.a.:** Abu Adam **Nationality:** a) German b) Moroccan **Passport no.:** German passport number 5208323009 issued in Stadt Bonn, Germany, issued on 2 Feb. 2007, expires on 1 Feb. 2012 **National identification no.:** German national identity card number 5209530116 issued in Stadt Bonn, Germany, issued on 21 Jun. 2006, expired on 20 Jun. 2011 **Address:** Ungartenstraße 6, Bonn, 53229, Germany, (previous) **Listed on:** 25 Jan. 2012 **Other information:** Associated with Islamic Movement of Uzbekistan (QE.I.10.01.). Brother of Yassin Chouka (QI.C.301.12.). Arrest warrant issued by the investigating judge of the German Federal Court of Justice on 5 Oct. 2010.

**QI.C.301.12. Name:** 1: YASSIN 2: CHOUKA 3: na 4: na

**Title:** na **Designation:** na **DOB:** 11 Dec. 1984 **POB:** Bonn, Germany **Good quality a.k.a.:** na **Low quality a.k.a.:** Abu Ibraheem **Nationality:** a) German b) Moroccan **Passport no.:** German passport number 5204893014 issued in Stadt Bonn, Germany, issued on 5 Oct. 2000, expired on 5 Oct. 2005 **National identification no.:** German national identity card number 5209445304 issued in Stadt Bonn, Germany, issued on 5 Sep. 2005, expired on 4 Sep. 2010 **Address:** Karl-Barth-Straße 14, Bonn, 53129, Germany, (previous) **Listed on:** 25 Jan. 2012 **Other information:** Associated with Islamic Movement of Uzbekistan (QE.I.10.01.). Brother of Monir Chouka (QI.C.300.12.).

Arrest warrant issued by the investigating judge of the German Federal Court of Justice on 5 Oct. 2010.

**QI.C.141.03. Name:** 1: MAXAMED 2: CABDULLAAH 3: CIISE 4: na

**Title:** na **Designation:** na **DOB:** 8 Oct. 1974 **POB:** Kismaayo, Somalia **Good quality a.k.a.:** a) Maxamed Cabdullaahi Ciise b) Maxammed Cabdullaahi c) Cabdullah Mayamed Ciise **Low quality a.k.a.:** na **Nationality:** Somali **Passport no.:** na **National identification no.:** United Kingdom identification number PX910063D **Address:** Somalia **Listed on:** 12 Nov. 2003 (amended on 9 Sep. 2005, 30 Jan. 2009, 20 Apr. 2009, 21 Oct. 2010) **Other information:** Present in Somalia as of Apr. 2009 following transfer from United Kingdom. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.M.146.03. Name:** 1: MOHAMMED 2: DAKI 3: na 4: na

**Name (original script):** محمد زكي

**Title:** na **Designation:** na **DOB:** 29 Mar. 1965 **POB:** Casablanca, Morocco **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Moroccan **Passport no.:** a) Moroccan passport number G 482731 b) Moroccan passport number L446524 **National identification no.:** Moroccan National Identity Card number BE-400989 **Address:** Casablanca, Morocco **Listed on:** 12 Nov. 2003 (amended on 7 Jun. 2007, 16 May 2011) **Other information:** Father's name is Lahcen. Mother's name is Izza Brahim. Deported from Italy to Morocco on 10 December 2005. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.D.252.08. Name:** 1: AHMED 2: DEGHDEGH 3: na 4: na

**Name (original script):** أحمد دغداغ

**Title:** na **Designation:** na **DOB:** 17 Jan. 1967 **POB:** Anser, Wilaya (province) of Jijel, Algeria **Good quality a.k.a.:** a) Abd El Illah b) Abdellillah dit Abdellah Ahmed dit Said **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 3 Jul. 2008 (amended on 24 Mar. 2009, 15 Nov. 2012) **Other information:** Belongs to the leadership and is the finance chief of the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Mother's name is Zakia Chebira. Father's name is Lakhdar.

**QI.D.246.08. Name:** 1: REDENDO 2: CAIN 3: DELLOSA 4: na

**Title:** na **Designation:** na **DOB:** 15 May 1972 **POB:** Punta, Santa Ana, Manila, Philippines **Good quality a.k.a.:** a) Abu Ilonggo b) Brandon Berusa c) Abu Muadz d) Arnulfo Alvarado e) Habil Ahmad Dellosa **Low quality a.k.a.:** a) Dodong b) Troy c) Uthman **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** 3111, Ma. Bautista, Punta, Santa Ana, Manila, Philippines **Listed on:** 4 Jun. 2008 (amended on 3 Jun. 2009, 13 Dec. 2011) **Other information:** Member of the Rajah Solaiman Movement (QE.R.128.08.) and linked to the Abu Sayyaf Group (QE.A.1.01.). Father's name is Fernando Rafael Dellosa. Mother's name is Editha Parado Cain. In detention in the Philippines as of Jan. 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.

**QI.D.243.08. Name:** 1: FELICIANO 2: SEMBORIO 3: DELOS REYES JR. 4: na

**Title:** Ustadz **Designation:** na **DOB:** 4 Nov. 1963 **POB:** Arco, Lamitan, Basilan, Philippines **Good quality a.k.a.:** a) Abubakar Abdillah b) Abdul Abdillah **Low quality a.k.a.:** na **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** Philippines **Listed on:** 4 Jun. 2008 (amended on 3 Jun. 2009, 13 Dec. 2011) **Other information:** Member of the Rajah Solaiman Movement (QE.R.128.08.). Father's name is Feliciano Delos Reyes Sr. Mother's name is Aurea Semborio. In detention in the Philippines as of May 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.

**QI.D.164.04. Name:** 1: OTHMAN 2: DERAMCHI 3: na 4: na

**Name (original script):** عثمان درمشی

**Title:** na **Designation:** na **DOB:** 7 Jun. 1954 **POB:** Tighennif, Algeria **Good quality a.k.a.:** na **Low quality a.k.a.:** Abou Youssef **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 2 Dec. 2008, 3 Jun. 2009, 25 Jan. 2010, 16 May 2011) **Other information:** Italian Fiscal Code DRMTMN54H07Z301T. Deported from Italy to Algeria on 22 Aug. 2008. Father in law of Djamel Lounici (QI.L.155.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

**QI.D.245.08. Name:** 1: PIO 2: ABOGNE 3: DE VERA 4: na

**Title:** na **Designation:** na **DOB:** 19 Dec. 1969 **POB:** Bagac, Bagamanok, Catanduanes, Philippines **Good quality a.k.a.:** Ismael De Vera **Low quality a.k.a.:** a) Khalid b) Ismael c) Ismail d) Manex e) Tito Art f) Dave g) Leo **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** Concepcion, Zaragosa, Nueva Ecija, Philippines **Listed on:** 4 Jun. 2008 (amended on 3 Jun. 2009, 13 Dec. 2011) **Other information:** Member of the Rajah Solaiman Movement (QE.R.128.08.), Abu Sayyaf Group (QE.A.1.01.) and Jemaah Islamiyah (QE.J.92.02.). Father's name is Honorio Devera. Mother's name is Fausta Abogne. In detention in the Philippines as of May 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.

**QI.D.167.04. Name:** 1: KAMEL 2: DJERMANE 3: na 4: na

**Name (original script):** كمال جرمان

**Title:** na **Designation:** na **DOB:** 12 Oct. 1965 **POB:** Oum el Bouaghi, Algeria **Good quality a.k.a.:** a) Bilal b) Adel c) Fodhil d) Abou Abdeljalil **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 3 May 2004 (amended on 7 Apr. 2008, 13 Dec. 2011) **Other information:** In detention in Algeria as at April 2010. Arrest warrant issued by the German authorities on 9 Oct. 2003 for involvement in kidnapping. Former member of the Katibat Tarek Ibn Ziad of The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

**QI.D.249.08. Name:** 1: YAHIA 2: DJOUADI 3: na 4: na

**Name (original script):** يحي جوادى

**Title:** na **Designation:** na **DOB:** 1 Jan. 1967 **POB:** M'Hamid, Wilaya (province) of Sidi Bel Abbes, Algeria **Good quality a.k.a.:** a) Yahia Abou Ammar b) Abou Ala **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 3 Jul. 2008 (amended on 15 Nov. 2012) **Other information:** Belongs to the leadership of the Organization of Al-Qaida in the Islamic Maghreb (listed under permanent reference number QE.T.14.01.). Located in Northern Mali as of Jun. 2008. Mother's name is Zohra Fares. Father's name is Mohamed.

**QI.D.232.07. Name:** 1: ABDELMALEK 2: DROUKDEL 3: na 4: na

**Name (original script):** عبد المالك دروكدال

**Title:** na **Designation:** na **DOB:** 20 Apr. 1970 **POB:** Meftah, Wilaya of Blida, Algeria **Good quality a.k.a.:** Abou Mossaab Abdelouadoud **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 27 Aug. 2007 (amended on 7 Apr. 2008, 13 Dec. 2011) **Other information:** Head of The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Sentenced in absentia to life imprisonment in Algeria on 21 March 2007. Father's name is Rabah Droukdel. Mother's name is Z'hour Zdigha. Review pursuant to Security Council resolution 1822 (2008) was concluded on 4 May 2009.

**QI.D.95.03. Name:** 1: LIONEL 2: DUMONT 3: na 4: na

**Title:** na **Designation:** na **DOB:** 21 Jan. 1971 **POB:** Roubaix, France **Good quality a.k.a.:** a) Jacques Brougere b) Abu Hamza c) Di Karlo Antonio d) Merlin Oliver Christian Rene e) Arfauni Imad Ben Yousset Hamza f) Imam Ben Yussuf Arfaj g) Abou Hamza h) Arfauni Imad **Low quality a.k.a.:** a) Bilal b) Hamza c) Koumkal d) Kumkal e) Merlin f) Tinet g) Brugere h) Dimon **Nationality:** French **Passport no.:** na **National identification no.:** na **Address:** France **Listed on:** 25 Jun. 2003 (amended on 22 Nov. 2004, 26 Nov. 2004, 2 Jul. 2007, 17 Oct. 2007, 24 Mar. 2009, 6 Aug. 2010) **Other information:** In custody in France as of May 2004. Sentenced to 25 years imprisonment in France in 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.D.111.03. Name:** 1: AGUS 2: DWIKARNA 3: na 4: na

**Title:** na **Designation:** na **DOB:** 11 Aug. 1964 **POB:** Makassar, South Sulawesi, Indonesia **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 9 Sep. 2003 (amended on 26 Nov. 2004) **Other information:** Arrested 13 Mar. 2002, sentenced 12 July 2002 in the Philippines. Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

**QI.E.169.04. Name:** 1: DHOU 2: EL-AICH 3: na 4: na

**Name (original script):** ذو العيش

**Title:** na **Designation:** na **DOB:** 5 Aug. 1964 **POB:** Blida, Algeria **Good quality a.k.a.:** Abdel Hak **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 3 May 2004 (amended on 12 Apr. 2006, 7 Apr. 2008, 13 Dec. 2011) **Other information:** Confirmed to have died in Chad on 8 Mar. 2004. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

**QI.E.19.01. Name:** 1: ABDULLAH 2: AHMED 3: ABDULLAH 4: EL ALFI

**Name (original script):** عبد الله احمد عبدالله الالفي

**Title:** na **Designation:** na **DOB:** 6 Jun. 1963 **POB:** Gharbia, Egypt **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Abu Mariam b) Al-Masri, Abu Mohamed c) Saleh **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 17 Oct. 2001 (amended on 26 Nov. 2004) **Other information:** Afghanistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.E.142.03. Name:** 1: RADI 2: ABD EL SAMIE 3: ABOU EL YAZID 4: EL AYASHI

**Name (original script):** راضي عبد السميع أبو اليزيد العياشي

**Title:** na **Designation:** na **DOB:** 2 Jan. 1972 **POB:** El Gharbia, Egypt **Good quality a.k.a.:** na **Low quality a.k.a.:** Mera'i **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Via Cilea 40, Milan, Italy (Domicile) **Listed on:** 12 Nov. 2003 (amended on 9 Sep. 2005, 21 Dec. 2007, 16 May 2011) **Other information:** Sentenced to ten years of imprisonment by the Court of first instance of Milan on 21 Sep. 2006. In custody in Italy. Due for release on 6 Jan. 2012. Subject to expulsion from Italy after serving the sentence. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.E.262.08. Name:** 1: REDOUANE 2: EL HABHAB 3: na 4: na

**Title:** na **Designation:** na **DOB:** 20 Dec. 1969 **POB:** Casablanca, Morocco **Good quality a.k.a.:** Abdelrahman **Low quality a.k.a.:** na **Nationality:** a) German b) Moroccan **Passport no.:** German passport number 1005552350, issued on 27 Mar. 2001 by Municipality of Kiel, Germany, expired on 26 Mar. 2011 **National identification no.:** German federal identity card number 1007850441, issued on 27 Mar. 2001 by Municipality of Kiel, Germany, expired on 26 Mar. 2011 **Address:** Ittisstrasse 58, 24143 Kiel, Germany (previous address) **Listed on:** 12 Nov. 2008 (amended on 30 Jan. 2009, 24 Mar. 2009, 15 Nov. 2012) **Other information:** Released from custody in Germany in Apr. 2012.

**QI.E.82.02. Name:** 1: MOUNIR 2: EL MOTASSADEQ 3: na 4: na

**Name (original script):** منير المتصدق

**Title:** na **Designation:** na **DOB:** 3 Apr. 1974 **POB:** Marrakesh, Morocco **Good quality a.k.a.:** Mounir el Moutassadeq **Low quality a.k.a.:** na **Nationality:** Moroccan **Passport no.:** Moroccan Passport H 236483 **National identification no.:** Moroccan national identity card E-491591 **Address:** In prison in Germany **Listed on:** 30 Sep. 2002 (amended on 26 Nov. 2004, 7 Sep. 2007, 23 Dec. 2010) **Other information:** Arrested on 28 Nov. 2001 and found guilty in Germany of being an accessory to murder and of membership in a terrorist organization and sentenced to 15 years of imprisonment on 8 Jan. 2007. Father's name is Brahim Brik. Mother's name is Habiba Abbes. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.

**QI.E.65.02. Name:** 1: ABD EL KADER 2: MAHMOUD 3: MOHAMED 4: EL SAYED

**Name (original script):** عبد القادر محمود محمد السيد

**Title:** na **Designation:** na **DOB:** 26 Dec. 1962 **POB:** Egypt **Good quality a.k.a.:** a) Es Sayed, Kader b) Abdel Khader Mahmoud Mohamed el Sayed **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 24 Apr. 2002 (amended on 26 Nov. 2004, 7 Jun. 2007, 16 May 2011) **Other information:** Italian Fiscal Code: SSYBLK62T26Z336L. Sentenced to 8 years imprisonment in Italy on 2 February 2004. Considered a fugitive from justice by the Italian authorities. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.E.64.02. Name:** 1: SAMI 2: BEN KHAMIS 3: BEN SALEH 4: ELSSEID

**Name (original script):** سامي بن خميس بن صالح الصيد

**Title:** na **Designation:** na **DOB:** 10 Feb. 1968 **POB:** Menzel Jemil, Bizerte, Tunisia **Good quality a.k.a.:** Omar El

Mouhajer **Low quality a.k.a.:** Saber **Nationality:** Tunisian **Passport no.:** Tunisian passport number K929139, issued on 14 Feb. 1995, expired on 13 Feb. 2000 **National identification no.:** 00319547 issued on 8 Dec. 1994 **Address:** Ibn Al-Haythman Street, Number 6, Manubah, Tunis, Tunisia **Listed on:** 24 Apr. 2002 (amended on 10 Apr. 2003, 26 Nov. 2004, 9 Sep. 2005, 20 Dec. 2005, 7 Jun. 2007, 21 Dec. 2007, 10 Aug. 2009, 23 Dec. 2010) **Other information:** Italian Fiscal Code: SSDSBN68B10Z352F. Mother's name is Beya Al-Saidani. Deported from Italy to Tunisia on 2 Jun. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.E.96.03. Name:** 1: MOUSSA 2: BEN OMAR 3: BEN ALI 4: ESSAADI

**Name (original script):** موسى بن عمر بن علي السعدي

**Title:** na **Designation:** na **DOB:** 4 Dec. 1964 **POB:** Tabarka, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Dah Dah b) Abdelrahman c) Bechir **Nationality:** Tunisian **Passport no.:** Tunisian passport number L335915, issued in Milan, Italy on 8 Nov. 1996, expired on 7 Nov. 2001 **National identification no.:** na **Address:** Tunisia **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 17 Oct. 2007, 10 Aug. 2009, 16 May 2011, 20 Jul. 2012) **Other information:** Considered a fugitive from justice by the Italian authorities (as of Nov. 2009). Left Sudan to Tunisia in 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.E.83.02. Name:** 1: ZAKARYA 2: ESSABAR 3: na 4: na

**Name (original script):** زكريا الصبار

**Title:** na **Designation:** na **DOB:** 3 Apr. 1977 **POB:** Essaouria, Morocco **Good quality a.k.a.:** Zakariya Essabar **Low quality a.k.a.:** na **Nationality:** Moroccan **Passport no.:** a) Moroccan passport number M 271351 issued on 24 Oct. 2000 by the Embassy of Morocco in Berlin b) Moroccan passport number K-348486 **National identification no.:** a) Moroccan National Identity number E-189935 b) Moroccan National Identity Card number G-0343089 **Address:** na **Listed on:** 30 Sep. 2002 (amended on 26 Nov. 2004, 10 Jun. 2011) **Other information:** Father's name is Mohamed ben Ahmed. Mother's name is Sfia bent Toubali. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.

**QI.F.27.01. Name:** 1: MUSTAFA 2: MOHAMED 3: FADHIL 4: na

**Name (original script):** مصطفى محمد فاضل

**Title:** na **Designation:** na **DOB:** a) 23 Jun. 1976 b) 1 Jan. 1976 **POB:** Cairo, Egypt **Good quality a.k.a.:** a) Al Masri, Abd Al Wakil b) Ali, Hassan c) Anis, Abu; d) Elbishy, Moustafa Ali e) Fadil, Mustafa Muhammad f) Fazul, Mustafa g) Mohammed, Mustafa h) Mustafa Ali Elbishy **Low quality a.k.a.:** a) Hussein b) Jihad, Abu c) Khalid d) Man, Nu e) Yussrr, Abu f) Al-Nubi, Abu **Nationality:** Kenyan **Passport no.:** na **National identification no.:** Kenyan ID number 12773667 ; Serial number 201735161 **Address:** na **Listed on:** 17 Oct. 2001 (amended on 2 Jul. 2007, 16 Dec. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.G.251.08. Name:** 1: SALAH EDDINE 2: GASMI 3: na 4: na

**Name (original script):** صالح قاسمي

**Title:** na **Designation:** na **DOB:** 13 Apr. 1971 **POB:** Zeribet El Oued, Wilaya (province) of Biskra, Algeria **Good quality a.k.a.:** Abou Mohamed Salah **Low quality a.k.a.:** Bounouadher **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 3 Jul. 2008 (amended on 24 Mar. 2009, 15 Nov. 2012, 14 Mar. 2013) **Other information:** Belongs to the leadership and is in charge of information committee of the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Mother's name is Yamina Soltane. Father's name is Abdelaziz. Associated with Abdelmalek Droukdel (QI.D.232.07). Arrested in Algeria on 16 Dec. 2012.

**QI.G.259.08. Name:** 1: FRITZ 2: MARTIN 3: GELOWICZ 4: na

**Title:** na **Designation:** na **DOB:** 1 Sep. 1979 **POB:** Munich, Germany **Good quality a.k.a.:** a) Robert Konars, born 10 Apr. 1979 in Liege, Belgium b) Markus Gebert **Low quality a.k.a.:** a) Malik b) Benzl c) Bentley **Nationality:** German **Passport no.:** German passport number 7020069907 issued in Ulm, Germany , expired on 11 May 2010. **National identification no.:** German Federal Identity Card number 7020783883 issued in Ulm, Germany , expired on 10 Jun. 2008. **Address:** a) In prison in Germany (since Sep. 2007). b) Böfinger Weg 20, 89075 Ulm, Germany (previous address) **Listed on:** 27 Oct. 2008 (amended on 13 Dec. 2011) **Other information:** Associated with the Islamic Jihad Union (IJU), also known as the Islamic Jihad Group (QE.I.119.05.). Associated with Daniel Martin Schneider (QI.S.260.08.) and Adem Yilmaz (QI.Y.261.08.). In detention in Germany as of Jun. 2010.



**QI.G.28.01. Name:** 1: AHMED 2: KHALFAN 3: GHAILANI 4: na

**Title:** na **Designation:** na **DOB:** a) 14 Mar. 1974 b) 13 Apr. 1974 c) 14 Apr. 1974 d) 1 Aug. 1970 **POB:** Zanzibar, Tanzania **Good quality a.k.a.:** a) Ahmad, Abu Bakr b) Ahmed, Abubakar c) Ahmed, Abubakar K. d) Ahmed, Abubakar Khalfan e) Ahmed, Abubakary K. f) Ahmed, Ahmed Khalfan g) Ali, Ahmed Khalfan h) Ghailani, Abubakary Khalfan Ahmed i) Ghailani, Ahmed j) Ghilani, Ahmad Khalafan k) Hussein, Mahafudh Abubakar Ahmed Abdallah l) Khalfan, Ahmed m) Mohammed, Shariff Omar n) Haythem al-Kini **Low quality a.k.a.:** a) Ahmed The Tanzanian b) Foopie c) Fupi d) Ahmed, A e) Al Tanzani, Ahmad f) Bakr, Abu g) Khabar, Abu **Nationality:** Tanzanian **Passport no.:** na **National identification no.:** na **Address:** United States of America **Listed on:** 17 Oct. 2001 (amended on 27 Jul. 2007, 21 Oct. 2010) **Other information:** Apprehended in July 2004 and in custody for trial in the United States of America, as at October 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.H.250.08. Name:** 1: AMOR 2: MOHAMED 3: GHEDEIR 4: na

**Name (original script):** عمر محمد قدير

**Title:** na **Designation:** na **DOB:** Approximately 1958 **POB:** Deb-Deb, Amenas, Wilaya (province) of Illizi, Algeria **Good quality a.k.a.:** a) Abdelhamid Abou Zeid b) Youcef Adel c) Abou Abdellah d) Abid Hammadou, born 12 Dec. 1965 in Touggourt, Wilaya (province) of Ouargla, Algeria, (previously listed as) **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 3 Jul. 2008 (amended on 10 May 2012, 15 Nov. 2012) **Other information:** Associated with the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Located in Northern Mali as of Jun. 2008. Mother's name is Benarouba Bachira. Father's name is Mabrouk. He usurped the identity of Abid Hammadou, who allegedly died in Chad in 2004.

**QI.G.218.06. Name:** 1: GUN GUN 2: RUSMAN 3: GUNAWAN 4: na

**Title:** na **Designation:** na **DOB:** 6 Jul. 1977 **POB:** Cianjur, West Java, Indonesia **Good quality a.k.a.:** a) Gunawan, Rusman b) Abd Al-Hadi c) Abdul Hadi d) Abdul Karim e) Bukhori f) Bukhory **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 21 Apr. 2006 (amended on 13 Dec. 2011) **Other information:** Brother of Nurjaman Riduan Isamuddin (QI.I.87.03). Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.H.3.01. Name:** 1: SALIM 2: AHMAD 3: SALIM 4: HAMDAN

**Name (original script):** سالم أحمد سالم حمدان

**Title:** na **Designation:** na **DOB:** 1965 **POB:** a) Al-Mukalla, Yemen b) Al-Mukala, Yemen **Good quality a.k.a.:** a) Saqr Al-Jaddawi (الكنية صقر الجداوي) b) Saqar Al Jadawi c) Saqar Aljawadi d) Salem Ahmed Salem Hamdan **Low quality a.k.a.:** na **Nationality:** Yemeni **Passport no.:** Yemeni passport number 00385937 **National identification no.:** na **Address:** a) Shari Tunis, Sana'a, Yemen, (previous address) b) Located in Yemen since Nov. 2008 **Listed on:** 25 Jan. 2001 (amended on 25 Jul. 2006, 23 Apr. 2007, 30 Jan. 2009, 17 Jul. 2009, 25 Jan. 2010) **Other information:** Driver and private bodyguard to Osama bin Laden (QI.B.8.01) from 1996 until 2001. Transferred from United States custody to Yemen in Nov. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jul. 2010.

**QI.H.144.03. Name:** 1: MOHAMMAD 2: TAHIR 3: HAMMID 4: na

**Name (original script):** محمد طاهر حامد

**Title:** Imam **Designation:** na **DOB:** 1 Nov. 1975 **POB:** Poshok, Iraq **Good quality a.k.a.:** Abdelhamid Al Kurdi **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 12 Nov. 2003 (amended on 9 Sep. 2005, 21 Dec. 2007, 16 May 2011) **Other information:** A deportation order was issued by the Italian authorities on 18 Oct. 2004. Considered a fugitive from justice by the Italian authorities as of Sep. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.H.204.05. Name:** 1: ISNILON 2: TOTONI 3: HAPILON 4: na

**Title:** na **Designation:** na **DOB:** a) 18 Mar. 1966 b) 10 Mar. 1967 **POB:** Bulanza, Lantawan, Basilan, the Philippines **Good quality a.k.a.:** a) Isnilon Hapilon b) Isnilon Hapilon c) Abu Musab d) Salahudin e) Tuan Isnilon **Low quality a.k.a.:** na **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Dec. 2005 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun.

2010.

**QI.H.268.09. Name:** 1: ABDUL 2: HAQ 3: na 4: na

**Title:** na **Designation:** na **DOB:** 10 Oct. 1971 **POB:** Chele County, Khuttan Area, Xinjiang Uighur Autonomous Region, China **Good quality a.k.a.:** a) Maimaitiming Maimaiti b) Abdul Heq c) Abuduhake d) Abdulheq Jundullah e) 'Abd Al-Haq f) Memetiming Memeti g) Memetiming Aximu h) Memetiming Qekeman i) Maiumaitimin Maimaiti j) Abdul Saimaiti k) Muhammad Ahmed Khaliq **Low quality a.k.a.:** a) Maimaiti Iman b) Muhelisi c) Qerman d) Saifuding **Nationality:** Chinese **Passport no.:** na **National identification no.:** Chinese national identity card number 653225197110100533 **Address:** na **Listed on:** 15 Apr. 2009 (amended on 13 Dec. 2011) **Other information:** Location (as at Apr. 2009): Pakistan. Overall leader and commander of the Eastern Turkistan Islamic Movement (QE.E.88.02.). Involved in fundraising and recruitment for this organization. Reportedly deceased in Pakistan in February 2010.

**QI.H.88.03. Name:** 1: GULBUDDIN 2: HEKMATYAR 3: na 4: na**Name (original script):** گلبدین حکمتیار

**Title:** na **Designation:** na **DOB:** 1 Aug. 1949 **POB:** Kunduz Province, Afghanistan **Good quality a.k.a.:** a) Gulabudin Hekmatyar b) Golboddin Hikmetyar c) Gulbuddin Khekmatiyar d) Gulbuddin Hekmatiar e) Gulbuddin Hekhmartyar f) Gulbudin Hekmetyar **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 20 Feb. 2003 (amended on 16 May 2011) **Other information:** Belongs to the Kharoti tribe. Believed to be in the Afghanistan/Pakistan border area as at Jan. 2011. Father's name is Ghulam Qader. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.H.29.01. Name:** 1: RI'AD 2: MUHAMMAD HASAN 3: MUHAMMAD 4: HIJAZI**Name (original script):** رياض محمد حسن محمد الحجازي

**Title:** na **Designation:** na **DOB:** 30 Dec. 1968 **POB:** California, United States of America **Good quality a.k.a.:** a) Hijazi, Raed M. b) Al-Hawen, Abu-Ahmad c) Al-Shahid, Abu-Ahmad d) Raed Muhammad Hasan Muhammad Hijazi **Low quality a.k.a.:** a) Al-Maghribi, Rashid (The Moroccan) b) Al-Amriki, Abu-Ahmad (The American) **Nationality:** Jordanian **Passport no.:** na **National identification no.:** a) United States Social Security Number: 548-91-5411 b) National number 9681029476 **Address:** na **Listed on:** 17 Oct. 2001 (amended on 10 Apr. 2003, 16 May 2011) **Other information:** In custody in Jordan as at Mar. 2010. Father's name is Mohammad Hijazi. Mother's name is Sakina. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.H.221.06. Name:** 1: JAMAL 2: HOUSNI 3: na 4: na**Name (original script):** جمال حسني

**Title:** na **Designation:** na **DOB:** 22 Feb. 1983 **POB:** Morocco **Good quality a.k.a.:** a) Djamel Il marocchino b) Jamal Al Maghrebi c) Hicham **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** a) Via Uccelli di Nemi n. 33, Milan b) via F. De Lemene n. 50, Milan **Listed on:** 2 Aug. 2006 (amended on 1 Sep. 2009) **Other information:** He is subject to Tribunale de Milano Custody Order n. 5236/02 R.G.N.R of 25 Nov. 2003 1511/02 R.G.GIP. Convicted and sentenced on 21 Sep. 2006 to seven years of detention by the Milan Assizes Court, Italy, for belonging to a criminal association with terrorist aims and receiving stolen goods. The sentence was confirmed on 17 Jul. 2007 by the Milan Assizes Appeal Court. In custody as at 16 Jun. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 Jul. 2009.

**QI.H.10.01. Name:** 1: ZAYN 2: AL-ABIDIN 3: MUHAMMAD 4: HUSSEIN**Name (original script):** زين العابدين محمد حسين

**Title:** na **Designation:** na **DOB:** 12 Mar. 1971 **POB:** Riyadh, Saudi Arabia **Good quality a.k.a.:** a) Abd Al-Hadi Al-Wahab b) Zain Al-Abidin Muhammad Husain c) Zayn Al-Abidin Muhammad Husayn d) Zeinulabideen Muhammed Husein Abu Zubeidah **Low quality a.k.a.:** a) Abu Zubaydah b) Abu Zubaida c) Tariq Hani **Nationality:** Palestinian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 10 Apr. 2003, 25 Jul. 2006, 23 Apr. 2007, 18 Jul. 2007, 27 Jul. 2007, 17 Jul. 2009, 16 Dec. 2010) **Other information:** Close associate of Osama bin Laden (QI.B.8.01) and facilitator of terrorist travel. In custody of the United States of America as at Jul. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.H.195.05. Name:** 1: AL SAYYID 2: AHMED 3: FATHI 4: HUSSEIN ELIWAH

**Name (original script):** السيد احمد فتحي حسين عليوة

**Title:** na **Designation:** na **DOB:** a) 30 Jul. 1964 b) 30 Jan. 1964 **POB:** Suez, Egypt **Good quality a.k.a.:** a) Al Sayyid Ahmed Fathi Hussein Eliwa b) Al Sayyid Ahmed Fathi Hussein Alaiwah c) Al Sayyid Ahmed Fathi Hussein Elaiwa d) Al Sayyid Ahmed Fathi Hussein Ilewah e) Al Sayyid Ahmed Fathi Hussein Alaywah f) El Sayed Ahmad Fathi Hussein Elaiwa g) Hatim h) Hisham i) Abu Umar j) El-Sayed Ilawah born on 3 Jul.1954 **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** United Kingdom passport number RP0185179 issued on 11 Sep. 2001, expires on 11 Sep. 2011 (in the name of Al-Sayyid Ilewah) **National identification no.:** na **Address:** United Kingdom **Listed on:** 29 Sep. 2005 (amended on 6 Oct. 2005, 18 Aug. 2006, 13 Dec. 2011) **Other information:** Sentenced to 15 years imprisonment in Egypt in 1999. Father's name is Fathi Hussein Elaiwa. Member of Egyptian Islamic Jihad (QE.A.3.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

**QI.I.67.02. Name:** 1: MOSTAFA 2: KAMEL 3: MOSTAFA 4: IBRAHIM

**Name (original script):** مصطفى كمال مصطفى ابراهيم

**Title:** na **Designation:** na **DOB:** 15 Apr. 1958 **POB:** Alexandria, Egypt **Good quality a.k.a.:** a) Mustafa Kamel Mustafa b) Adam Ramsey Eaman c) Kamel Mustapha Mustapha d) Mustapha Kamel Mustapha e) Abu Hamza f) Mostafa Kamel Mostafa **Low quality a.k.a.:** a) Abu Hamza Al-Masri b) Al-Masri, Abu Hamza c) Al-Misri, Abu Hamza **Nationality:** British **Passport no.:** na **National identification no.:** na **Address:** a) 9 Aldbourne Road, Shepherds Bush, London, W12 OLW, United Kingdom b) 8 Adie Road, Hammersmith, London, W6 OPW, United Kingdom **Listed on:** 24 Apr. 2002 (amended on 26 Nov. 2004, 25 Jul. 2006, 14 Mar. 2008, 21 Oct. 2010) **Other information:** In detention in the United Kingdom as at November 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.I.308.12. Name:** 1: ZAFAR 2: IQBAL 3: na 4: na

**Title:** na **Designation:** na **DOB:** 4 Oct. 1953 **POB:** na **Good quality a.k.a.:** a) Zaffer Iqbal b) Malik Zafar Iqbal Shehbaz c) Malik Zafar Iqbal Shahbaz d) Malik Zafar Iqbal **Low quality a.k.a.:** a) Zafar Iqbal Chaudhry b) Muhammad Zafar Iqbal **Nationality:** Pakistani **Passport no.:** Passport number DG5149481, issued on 22 Aug. 2006, expired on 21 Aug. 2011, passport booklet number A2815665 **National identification no.:** National identification number 35202-4135948-7 b) Alternate national identification number 29553654234 **Address:** Masjid al-Qadesia, 4 Lake Road, Lahore, Pakistan **Listed on:** 14 Mar. 2012 **Other information:** Senior leader and co-founder of Lashkar-e-Tayyiba (QE.L.118.05.) (LeT) who has held various senior leader positions in LeT and its front organization, Jamaat-ud-Dawa (JUD) (listed as an alias of LeT). As of 2010, in charge of LeT/JUD finance department, director of its education department and president of its medical wing. Other title: Professor.

**QI.I.87.03. Name:** 1: NURJAMAN 2: RIDUAN 3: ISAMUDDIN 4: na

**Title:** na **Designation:** na **DOB:** 4 Apr. 1964 **POB:** Cianjur, West Java, Indonesia **Good quality a.k.a.:** a) Hambali b) Nurjaman c) Isomuddin, Nurjaman Riduan d) Hambali Bin Ending e) Encep Nurjaman (birth name) f) Hambali Ending Hambali g) Isamuddin Riduan h) Isamudin Ridwan **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 28 Jan. 2003 (amended on 2 Jul. 2007, 27 Jul. 2007, 16 May 2011) **Other information:** Senior leader of Jemaah Islamiyah (QE.J.92.02.). Brother of Gun Gun Rusman Gunawan (QI.G.218.06.). In custody of the United States of America, as of July 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 Apr. 2010.

**QI.J.180.04. Name:** 1: KHADAFI 2: ABUBAKAR 3: JANJALANI 4: na

**Title:** na **Designation:** na **DOB:** 3 Mar. 1975 **POB:** Isabela, Basilan, Philippines **Good quality a.k.a.:** a) Khadafy Janjalani b) Khaddafy Abubakar Janjalani c) Abu Muktar **Low quality a.k.a.:** na **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 22 Dec. 2004 (amended on 23 Feb. 2009) **Other information:** Reportedly deceased in 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

**QI.J.99.03. Name:** 1: KHALIL 2: BEN AHMED 3: BEN MOHAMED 4: JARRAYA

**Name (original script):** خليل بن احمد بن محمد جراية

**Title:** na **Designation:** na **DOB:** 8 Feb. 1969 **POB:** Sfax, Tunisia **Good quality a.k.a.:** a) Khalil Yarraya b) Ben

Narvan Abdel Aziz, born 15 Aug. 1970 in Sereka, former Yugoslavia **c)** Abdel Aziz Ben Narvan, born 15 Aug. 1970 in Sereka, former Yugoslavia **Low quality a.k.a.:** **a)** Amro **b)** Omar **c)** Amrou **d)** Amr **Nationality:** Tunisian **Passport no.:** Tunisian passport number K989895, issued on 26 Jul. 1995 in Genoa, Italy, expired on 25 Jul. 2000 **National identification no.:** na **Address:** Nuoro, Italy **Listed on:** 25 Jun. 2003 (amended on 26 Nov. 2004, 20 Dec. 2005, 17 Oct. 2007, 16 Sep. 2008, 24 Mar. 2009, 10 Aug. 2009, 6 Aug. 2010) **Other information:** Detained in Italy since 9 Aug. 2008 for his implication in a case related to terrorism. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.J.79.02. Name:** 1: WA'EL 2: HAMZA 3: ABD AL-FATAH 4: JULAIDAN

**Name (original script):** وائل حمزه عبدالفتاح جليدان

**Title:** na **Designation:** na **DOB:** **a)** 22 Jan. 1958 **b)** 20 Jan. 1958 **POB:** Al-Madinah, Saudi Arabia **Good quality a.k.a.:** **a)** Wa'il Hamza Julaidan **b)** Wa'el Hamza Jalaidan **c)** Wa'il Hamza Jalaidan **d)** Wa'el Hamza Jaladin **e)** Wa'il Hamza Jaladin **f)** Wail H.A. Jlidan **Low quality a.k.a.:** Abu Al-Hasan Al Madani **Nationality:** Saudi Arabian **Passport no.:** **a)** Saudi Arabian passport number A-992535 **b)** Passport number B 524420, issued on 15 Jul. 1998, expired on 22 May 2003 **National identification no.:** na **Address:** na **Listed on:** 11 Sep. 2002 (amended on 23 Apr. 2007, 23 Dec. 2010) **Other information:** Executive Director of Rabita Trust (QE.R.21.01.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.

**QI.J.114.03. Name:** 1: SALIM Y SALAMUDDIN 2: JULKIPLI 3: na 4: na

**Title:** na **Designation:** na **DOB:** 20 Jun. 1967 **POB:** Tulay, Jolo Sulu, Philippines **Good quality a.k.a.:** **a)** Kipli Sali **b)** Julkipli Salim **Low quality a.k.a.:** na **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 9 Sep. 2003 (amended on 23 Feb. 2009, 13 Dec. 2011) **Other information:** In detention in the Philippines as at May 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

**QI.K.72.02. Name:** 1: MEHDI 2: BEN MOHAMED 3: BEN MOHAMED 4: KAMMOUN

**Name (original script):** المهدى بن محمد بن محمد كمون

**Title:** na **Designation:** na **DOB:** 3 Apr. 1968 **POB:** Tunis, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** Salmane **Nationality:** Tunisian **Passport no.:** Tunisian passport number M307707, issued on 12 Apr. 2000, expired on 11 Apr. 2005 **National identification no.:** na **Address:** Via Masina Number 7, Milan, Italy **Listed on:** 3 Sep. 2002 (amended on 20 Dec. 2005, 7 Jun. 2007, 23 Dec. 2010) **Other information:** Italian Fiscal Code: KMMMHD68D03Z352N. Deported from Italy to Tunisia on 22 July 2005. Serving an eight-year prison term in Tunisia for membership of a terrorist organization abroad as at Jan. 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.K.302.12. Name:** 1: MEVLÜT 2: KAR 3: na 4: na

**Title:** na **Designation:** na **DOB:** 25 Dec. 1978 **POB:** Ludwigshafen, Germany **Good quality a.k.a.:** Mevluet Kar **Low quality a.k.a.:** **a)** Abu Obaidah **b)** Obeidah Al Turki **c)** Al-Turki **d)** Al Turki Kyosev **e)** Yanal Yusov **f)** Abu Udejf el-Turki **g)** Abu Obejd el-Turki **h)** Abdurrahman Almanci **Nationality:** Turkish **Passport no.:** Turkish passport number TR-M842033 issued in Mainz, Germany by the Turkish Consulate General, issued on 2 May 2002, expired on 24 Jul. 2007 **National identification no.:** na **Address:** Güngören Merkez Mahallesi Toros Sokak 6/5, Istanbul, Turkey, (previous as at Aug. 2009) **Listed on:** 25 Jan. 2012 **Other information:** Associated with Islamic Jihad Group (QE.I.119.05.). Arrest warrant issued by the investigating judge of the German Federal Court of Justice on 17 Aug. 2009.

**QI.K.284.10. Name:** 1: MOHAMMAD 2: ILYAS 3: KASHMIRI 4: na

**Name (original script):** محمد الیاس کشمیری

**Title:** Mufti **Designation:** na **DOB:** **a)** 2 Jan. 1964 **b)** 10 Feb. 1964 **POB:** Bhimber, Samahani Valley, Pakistan-administered Kashmir **Good quality a.k.a.:** Muhammad Ilyas Kashmiri **Low quality a.k.a.:** **a)** Elias al-Kashmiri **b)** Ilyas, Naib Amir **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Thathi Village, Samahni, Bhimber District, Pakistan-administered Kashmir **Listed on:** 6 Aug. 2010 (amended on 10 May 2012) **Other information:** Mohammad Ilyas Kashmiri was the commander of Harakat-ul Jihad Islami (QE.H.130.10.) and provides support to Al-Qaida (QE.A.4.01) operations. This individual had two titles: **a)** Mufti **b)** Maulana. Reportedly deceased in Pakistan on 11 June 2011.

**QI.K.135.03. Name:** 1: DAWOOD 2: IBRAHIM 3: KASKAR 4: na

**Title:** Sheikh **Designation:** na **DOB:** 26 Dec. 1955 **POB:** a) Bombai b) Ratnagiri, India **Good quality a.k.a.:** a) Dawood Ebrahim b) Sheikh Dawood Hassan c) Abdul Hamid Abdul Aziz d) Anis Ibrahim e) Aziz Dilip f) Daud Hasan Shaikh Ibrahim Kaskar g) Daud Ibrahim Memon Kaskar h) Dawood Hasan Ibrahim Kaskar i) Dawood Ibrahim Memon j) Dawood Sabri k) Kaskar Dawood Hasan l) Shaikh Mohd Ismail Abdul Rehman m) Dawood Hassan Shaikh Ibrahim **Low quality a.k.a.:** a) Ibrahim Shaikh Mohd Anis b) Shaikh Ismail Abdul c) Hizrat **Nationality:** Indian **Passport no.:** a) Indian passport number A-333602 issued in Bombay, India, issued on 4 Jun. 1985 (passport subsequently revoked by the Government of India) b) Indian passport number M110522 issued in Bombay, issued on 13 Nov. 1978 c) Indian passport number R841697 issued in Bombay, issued on 26 Nov. 1981 d) Indian passport number F823692 (JEDDAH) issued by CGI in Jeddah, issued on 2 Sep. 1989 e) Indian passport number A501801 (BOMBAY), issued on 26 Jul. 1985 f) Indian passport number K560098 (BOMBAY), issued on 30 Jul. 1975 g) Passport number V57865 (BOMBAY), issued on 3 Oct. 1983 h) Passport number P537849 (BOMBAY), issued on 30 Jul. 1979 i) Passport number A717288 (MISUSE) issued in Dubai, issued on 18 Aug. 1985 j) Pakistani passport number G866537 (MISUSE) issued in Rawalpindi, issued on 12 Aug. 1991 k) Passport number C-267185 issued in Karachi in Jul.1996 l) Passport number H-123259 issued in Rawalpindi in Jul. 2001 m) Passport number G-869537 issued in Rawalpindi n) Passport number KC-285901 **National identification no.:** na **Address:** a) Karachi/Pakistan, White House, Near Saudi Mosque, Clifton b) House Nu 37 - 30th Street - defence, Housing Authority Karachi Pakistan c) Palatial bungalow in the hilly area of Noorabad in Karachi d) Property at Margalla Raod F 6/2 Street no. 22, House number 29 in Karachi **Listed on:** 3 Nov. 2003 (amended on 21 Mar. 2006, 25 Jul. 2006, 2 Jul. 2007, 11 Mar. 2010) **Other information:** International arrest warrant issued by the Government of India. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.

**QI.K.306.12. Name:** 1: MUSTAFA 2: HAJJI 3: MUHAMMAD 4: KHAN

**Name (original script):** مصطفى حجي محمد خان

**Title:** na **Designation:** na **DOB:** a) Between Aug. and Sep. 1977 b) 1976 **POB:** a) Al-Madinah, Saudi Arabia b) Sangrar, Sindh Province, Pakistan **Good quality a.k.a.:** a) حسن غول (Hassan Ghul; Hassan Gul; Hasan Gul) b) Khalid Mahmud **Low quality a.k.a.:** a) Ahmad Shahji b) Mustafa Muhammad c) Abu Gharib al-Madani d) أبو شيماء (Abu-Shaima; Abu-Shayma) **Nationality:** a) Pakistani b) Saudi Arabian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 14 Mar. 2012 **Other information:** Al-Qaida (QE.A.4.01.) facilitator, courier and operative. As of 2010, facilitated activities for senior Pakistan-based Al-Qaida operatives.

**QI.K.158.04. Name:** 1: ABDERRAHMANE 2: KIFANE 3: na 4: na

**Name (original script):** عبد الرحمن كيفان

**Title:** na **Designation:** na **DOB:** 7 Mar. 1963 **POB:** Casablanca, Morocco **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Moroccan **Passport no.:** na **National identification no.:** na **Address:** Number 25 Via Padre Massimiliano Kolbe – Sant' Anastasia (NA), Italy **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 9 Sep. 2005, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

**QI.K.73.02. Name:** 1: SAMIR 2: ABD EL LATIF 3: EL SAYED 4: KISHK

**Name (original script):** سمير عبد اللطيف السيد كشك

**Title:** na **Designation:** na **DOB:** 14 May 1955 **POB:** Gharbia, Egypt **Good quality a.k.a.:** Samir Abdellatif el Sayed Keshk **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 3 Sep. 2002 (amended on 26 Nov. 2004, 7 Jun. 2007, 16 May 2011) **Other information:** Deported from Italy to Egypt on 2 July 2003. Review pursuant to Security Council resolution 1822 (2008) was concluded on 16 Jul. 2010.

**QI.L.190.05. Name:** 1: ABDELKADER 2: LAAGOUB 3: na 4: na

**Name (original script):** عبد القادر لاغوب

**Title:** na **Designation:** na **DOB:** 23 Apr. 1966 **POB:** Casablanca, Morocco **Good quality a.k.a.:** na **Low quality a.k.a.:** Rachid **Nationality:** Moroccan **Passport no.:** Moroccan passport number D-379312 **National identification no.:** Moroccan national identity card DE- 473900 **Address:** Number 4, Via Europa, Paderno Ponchielli, Cremona, Italy **Listed on:** 29 Jul. 2005 (amended on 21 Dec. 2007, 13 Dec. 2011) **Other information:** Italian Fiscal code:

LGBBLK66D23Z330U. Father's name is Mamoune Mohamed. Mother's name is Fatna Ahmed. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.L.30.01. Name:** 1: MUFTI 2: RASHID 3: AHMAD 4: LADEHYANOY

**Title:** na **Designation:** na **DOB:** na **POB:** na **Good quality a.k.a.:** a) Ludhianvi, Mufti Rashid Ahmad b) Armad, Mufti Rasheed c) Wadehyano, Mufti Rashid Ahmad **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 17 Oct. 2001 (amended on 16 May 2011) **Other information:** Founder of Al-Rashid Trust (QE.A.5.01). Reportedly deceased in Pakistan on 18 Feb. 2002. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

**QI.L.264.08. Name:** 1: ZAKI-UR-REHMAN 2: LAKHVI 3: na 4: na

**Title:** na **Designation:** na **DOB:** 30 Dec. 1960 **POB:** Okara, Pakistan **Good quality a.k.a.:** a) Zakir Rehman Lakvi b) Zaki Ur-Rehman Lakvi c) Kaki Ur-Rehman d) Zakir Rehman e) Abu Waheed Irshad Ahmad Arshad **Low quality a.k.a.:** Chachajee **Nationality:** Pakistani **Passport no.:** na **National identification no.:** Pakistani national identification number 61101-9618232-1 **Address:** a) Barakoh, P.O. DO, Tehsil and District Islamabad, Pakistan, (location as at May 2008) b) Chak No. 18/IL, Rinala Khurd, Tehsil Rinala Khurd, District Okara, Pakistan, (previous location) **Listed on:** 10 Dec. 2008 **Other information:** Chief of operations of Lashkar-e-Tayyiba (listed under permanent reference number QE.L.118.05.).

**QI.L.247.08. Name:** 1: RUBEN 2: PESTANO 3: LAVILLA, JR 4: na

**Title:** Sheik **Designation:** na **DOB:** 4 Oct. 1972 **POB:** Sitio Banga Maiti, Barangay Tranghawan, Lambunao, Iloilo, Philippines **Good quality a.k.a.:** a) Reuben Lavilla b) Sheik Omar c) Mile D Lavilla d) Reymund Lavilla e) Ramo Lavilla f) Mike de Lavilla g) Abdullah Muddaris h) Ali Omar i) Omar Lavilla j) Omar Labela **Low quality a.k.a.:** a) So b) Eso c) Junjun **Nationality:** Filipino **Passport no.:** a) Filipino passport number MM611523 (2004) b) Filipino passport number EE947317 (2000-2001) c) Filipino passport number P421967 (1995-1997) **National identification no.:** na **Address:** 10th Avenue, Caloocan City, Philippines **Listed on:** 4 Jun. 2008 (amended on 16 Sep. 2008, 13 Dec. 2011) **Other information:** Spiritual leader of the Rajah Solaiman Movement (QE.R.128.08.). Associated with Khadafi Abubakar Janjalani (QI.J.180.04.) and the International Islamic Relief Organization, Philippines, branch offices (QE.I.126.06.). In detention in the Philippines as of May 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.

**QI.L.155.04. Name:** 1: DJAMEL 2: LOUNICI 3: na 4: na

**Name (original script):** جمال لونييسي

**Title:** na **Designation:** na **DOB:** 1 Feb. 1962 **POB:** Algiers, Algeria **Good quality a.k.a.:** Jamal Lounici **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 16 Jan. 2004 (amended on 7 Apr. 2008, 2 Dec. 2008, 30 Jan. 2009, 16 May 2011) **Other information:** Father's name is Abdelkader. Mother's name is Johra Birouh. Returned from Italy to Algeria where he resides since Nov. 2008. Son in law of Othman Deramchi (QI.D.164.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

**QI.M.116.03. Name:** 1: AMRAN 2: MANSOR 3: na 4: na

**Title:** na **Designation:** na **DOB:** 25 May 1964 **POB:** Johor, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** Henry **Nationality:** Malaysian **Passport no.:** A 10326821 **National identification no.:** 640525-01-5885 **Address:** Kg. Sg. Tiram, Johor, Malaysia **Listed on:** 9 Sep. 2003 (amended on 25 Jan. 2010) **Other information:** Released from detention and believed to be in Indonesia. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

**QI.M.286.10. Name:** 1: HAKIMULLAH 2: MEHSUD 3: na 4: na

**Name (original script):** حكيم الله محسود

**Title:** na **Designation:** na **DOB:** Approximately 1979 **POB:** Pakistan **Good quality a.k.a.:** Hakeemullah Mehsud **Low quality a.k.a.:** Zulfiqar **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 21 Oct. 2010 (amended on 29 Jul. 2011) **Other information:** Reportedly born in South Waziristan, Pakistan, and believed to be residing in Pakistan. Leader of Tehrik-e Taliban Pakistan (TTP) (QE.T.132.11.), an organization based in the tribal areas along the Afghanistan/Pakistan border.

**QI.M.206.05. Name:** 1: IBRAHIM 2: MOHAMED KHALIL 3: na 4: na

**Name (original script):** ابراهيم محمد خليل

**Title:** na **Designation:** na **DOB:** 2 Jul. 1975 **POB:** Mosul, Iraq **Good quality a.k.a.:** a) Khalil Ibrahim Jassem, born 2 May 1972 in Baghdad, Iraq b) Khalil Ibrahim Mohammad, born 3 Jul. 1975 in Mosul, Iraq c) Khalil Ibrahim Al Zafiri, born 1972 d) Khalil, born 2 May 1975 **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** German travel document ("Reiseausweis") A 0003900 **National identification no.:** na **Address:** In prison in Germany **Listed on:** 6 Dec. 2005 (amended on 25 Jan. 2010, 13 Dec. 2011) **Other information:** Sentenced to 7 years of imprisonment in Germany on 6 Dec. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 5 Oct. 2009.

**QI.A.202.05. Name:** 1: MAZEN 2: SALAH 3: MOHAMMED 4: na

**Name (original script):** مازن صلاح محمد

**Title:** na **Designation:** na **DOB:** 18 May 1981 **POB:** Arbil, Iraq **Good quality a.k.a.:** a) Mazen Ali Hussein, born 1 Jan. 1982 in Baghdad, Iraq b) Issa Salah Muhamad, born 1 Jan. 1980 **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** German travel document ("Reiseausweis") A 0144378 (revoked as at Sep. 2012) **National identification no.:** na **Address:** 94051 Hauzenberg, Germany **Listed on:** 6 Dec. 2005 (amended on 21 Oct. 2008, 13 Dec. 2011, 15 Nov. 2012) **Other information:** Member of Ansar Al-Islam (QE.A.98.03). Released from custody in Germany on 18 May 2012. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

**QI.Y.126.03. Name:** 1: YUNOS 2: UMPARA 3: MOKLIS 4: na

**Title:** na **Designation:** na **DOB:** 7 Jul. 1966 **POB:** Lanao del Sur, Philippines **Good quality a.k.a.:** a) Muklis Yunos b) Mukhlis Yunos (previously listed as) c) Saifullah Mukhlis Yunos d) Saifulla Moklis Yunos **Low quality a.k.a.:** Hadji Onos **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** Philippines **Listed on:** 9 Sep. 2003 (amended on 9 Sep. 2005, 23 Feb. 2009, 3 Jun. 2009, 16 May 2011) **Other information:** Sentenced to life without parole in the Philippines on 23 Jan. 2009 for his involvement in the bombings of 30 Dec. 2000 in Manila, the Philippines. Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

**QI.M.147.03. Name:** 1: MOHAMED 2: AMIN 3: MOSTAFA 4: na

**Name (original script):** محمد أمين مصطفى

**Title:** na **Designation:** na **DOB:** 11 Oct. 1975 **POB:** Kirkuk, Iraq **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Via della Martinella 132, Parma, Italy (Domicile) **Listed on:** 12 Nov. 2003 (amended on 9 Sep. 2005, 7 Jun. 2007, 16 May 2011) **Other information:** Under administrative control measure in Italy scheduled to expire on 15 Jan. 2012. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.M.129.03. Name:** 1: DJAMEL 2: MOUSTFA 3: na 4: na

**Name (original script):** جمال مصطفى

**Title:** na **Designation:** na **DOB:** 28 Sep. 1973 **POB:** Tiaret, Algeria **Good quality a.k.a.:** a) Ali Barkani, born 22 Aug. 1973 in Morocco b) Kalad Belkasam, born 31 Dec. 1979 c) Mostafa Djamel, born 31 Dec. 1979 in Maskara, Algeria d) Mostefa Djamel, born 26 Sep. 1973 in Mahdia, Algeria e) Mustafa Djamel, born 31 Dec. 1979 in Mascara, Algeria f) Balkasam Kalad, born 26 Aug. 1973 in Algiers, Algeria g) Bekasam Kalad, born 26 Aug. 1973 in Algiers, Algeria h) Belkasam Kalad, born 26 Aug. 1973 in Algiers, Algeria i) Damel Mostafa, born 31 Dec. 1979 in Algiers, Algeria j) Djamel Mostafa, born 31 Dec. 1979 in Maskara, Algeria k) Djamel Mostafa, born 10 Jun. 1982 l) Djamel Mostafa, born 31 Dec. 1979 in Maskara, Algeria m) Djamel Mostafa, born 31 Dec. 1979 in Algiers, Algeria n) Fjamel Moustfa, born 28 Sep. 1973 in Tiaret, Algeria o) Djamel Mustafa, born 31 Dec. 1979 p) Djamel Mustafa, born 31 Dec. 1979 in Mascara, Algeria **Low quality a.k.a.:** Mustafa **Nationality:** Algerian **Passport no.:** a) Counterfeit Danish driving licence no. 20645897, made out to Ali Barkani, born on 22 Aug. 1973 in Morocco b) Algerian birth certificate, issued for Djamel Mostefa, born on 25 Sep. 1973 in Mehdiya, Tiaret province, Algeria **National identification no.:** na **Address:** Algeria **Listed on:** 23 Sep. 2003 (amended on 7 Sep. 2007, 7 Apr. 2008, 25 Jan. 2010, 16 May 2011) **Other information:** Father's name is Djelalli Moustfa. Mother's name is Kadeja Mansore. Associated with Ismail Abdallah Sbaitan Shalabi (QI.S.128.03), Mohamed Abu Dhess (QI.A.130.03) and Aschraf Al-Dagma (QI.A.132.03). Deported from Germany to Algeria in Sep. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

**QI.A.238.08. Name:** 1: MUBARAK 2: MUSHAKHAS 3: SANAD 4: MUBARAK AL-BATHALI

**Name (original script):** مبارك مشخص سند مبارك البذالي

**Title:** na **Designation:** na **DOB:** 1 Oct. 1961 **POB:** Kuwait **Good quality a.k.a.:** a) Mubarak Mishkhis Sanad Al-Bathali b) Mubarak Mishkhis Sanad Al-Badhali c) Mubarak Al-Bathali d) Mubarak Mishkhas Sanad Al-Bathali e) Mubarak Mishkhas Sanad Al-Bazali f) Mobarak Meshkhas Sanad Al-Bthaly **Low quality a.k.a.:** Abu Abdulrahman **Nationality:** Kuwaiti **Passport no.:** a) Kuwaiti passport number 101856740, issued on 12 May 2005 and expired on 11 May 2007 b) Kuwaiti passport number 002955916 **National identification no.:** Kuwaiti national identification number 261122400761 **Address:** Al-Salibekhat area, Kuwait, (residence as at Mar. 2009) **Listed on:** 16 Jan. 2008 (amended on 1 Jul. 2008, 23 Jul. 2008, 25 Jan. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

**QI.M.272.09. Name:** 1: MOHAMMED 2: YAHYA 3: MUJAHID 4: na

**Title:** na **Designation:** na **DOB:** 12 Mar. 1961 **POB:** Lahore, Punjab Province, Pakistan **Good quality a.k.a.:** Mohammad Yahya Aziz **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** Pakistani national identification number 35404-1577309-9 **Address:** na **Listed on:** 29 Jun. 2009 **Other information:** Associated with Lashkar-e-Tayyiba (QE.L.118.05.). In detention as at June 2009.

**QI.M.119.03. Name:** 1: ARIS 2: MUNANDAR 3: na 4: na

**Title:** na **Designation:** na **DOB:** a) 1 Jan. 1971 b) Between 1962 and 1968 **POB:** Sambu, Boyolali, Java, Indonesia **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 9 Sep. 2003 (amended on 9 Sep. 2005, 4 Oct. 2006) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

**QI.M.120.03. Name:** 1: ABDUL HAKIM 2: MURAD 3: na 4: na

**Name (original script):** عبد الحكيم مراد

**Title:** na **Designation:** na **DOB:** 11 Apr. 1968 **POB:** Kuwait **Good quality a.k.a.:** a) Murad, Abdul Hakim Hasim b) Murad, Abdul Hakim Ali Hashim c) Murad, Abdul Hakim al Hashim d) Saeed Akman e) Saeed Ahmed f) Abdul Hakim Ali al-Hashem Murad **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** a) Pakistani passport number 665334 issued in Kuwait b) Pakistani passport number 917739 issued in Pakistan on 8 Aug. 1991, expired on 7 Aug. 1996 **National identification no.:** na **Address:** na **Listed on:** 9 Sep. 2003 (amended on 16 May 2011) **Other information:** Mother's name is Aminah Ahmad Sher al-Baloushi. In custody of the United States. Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

**QI.M.196.05. Name:** 1: ALI 2: SAYYID 3: MUHAMED 4: MUSTAFA BAKRI

**Name (original script):** علي السيد محمد مصطفى بكري

**Title:** na **Designation:** na **DOB:** 18 Apr. 1966 **POB:** Beni-Suef, Egypt **Good quality a.k.a.:** a) Ali Salim b) Abd Al-Aziz al-Masri **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 29 Sep. 2005 (amended on 13 Dec. 2011) **Other information:** Member of the Shura Council of Al-Qaida (QE.A.4.01.) and Egyptian Islamic Jihad (QE.A.3.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

**QI.N.165.04. Name:** 1: YACINE 2: AHMED 3: NACER 4: na

**Name (original script):** ياسين احمد ناصر

**Title:** na **Designation:** na **DOB:** 2 Dec. 1967 **POB:** Annaba, Algeria **Good quality a.k.a.:** Yacine di Annaba **Low quality a.k.a.:** a) Il Lungo b) Naslano **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Number 6 Rue Mohamed Khemisti, Annaba, Algeria **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** Reportedly residing in Algeria as of 2009. Father's name is Ahmed Nacer Abderrahmane. Mother's name is Hafsi Mabrouka. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.



**QI.N.280.10. Name:** 1: TAYEB 2: NAIL 3: na 4: na

**Name (original script):** الطيب نايل

**Title:** na **Designation:** na **DOB:** Approximately 1972 **POB:** Faidh El Batma, Djelfa, Algeria **Good quality a.k.a.:** a) Djaafar Abou Mohamed (جعفر ابو محمد) **b)** Abou Mouhadjir (ابو مهاجر) **c)** Mohamed Ould Ahmed Ould Ali, born in 1976 **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Mali **Listed on:** 22 Apr. 2010 **Other information:** Convicted in absentia by Algerian tribunal on 28 Mar. 1996. Algerian international arrest warrant number 04/09 of 6 Jun. 2009 issued by the Tribunal of Sidi Mhamed, Algiers, Algeria. Algerian extradition request number 2307/09 of 3 Sep. 2009, presented to Malian authorities. INTERPOL File No. 19230/2009 of 26 June 2009; Control No. A-1818/6-2009. Father's name was Benazouz Nail. Mother's name is Belkheiri Oum El Kheir. Member of The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.)

**QI.O.314.13. Name:** 1: ABDERRAHMANE 2: OULD EL AMAR 3: na 4: na

**Name (original script):** عبد الرحمن ولد العامر

**Title:** na **Designation:** na **DOB:** Between 1977 and 1982 **POB:** Tabankort, Mali **Good quality a.k.a.:** a) Ahmed el Tilemsi **b)** Abderrahmane Ould el Amar Ould Sidahmed Loukbeiti **c)** Ahmad Ould Amar **Low quality a.k.a.:** na **Nationality:** Malian **Passport no.:** na **National identification no.:** na **Address:** a) Gao, Mali **b)** Tabankort, Mali **c)** In Khalil, Mali **d)** Al Moustarat, Mali **Listed on:** 22 Feb. 2013 **Other information:** Leader of the Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO) (QE.M.134.12.). Member of The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Arrested in April 2005 in Mauritania, escaped from Nouakchott jail on 26 Apr. 2006. Re-arrested in Sep. 2008 in Mali and released on 15 Apr. 2009. Associated with Mokhtar Belmokhtar (QI.B.136.03.). Father's name is Leewemere.

**QI.O.315.13. Name:** 1: HAMADA 2: OULD MOHAMED EL KHAIRY 3: na 4: na

**Name (original script):** حماده ولد محمد الخيري

**Title:** na **Designation:** na **DOB:** 1970 **POB:** Nouakchott, Mauritania **Good quality a.k.a.:** a) Hamada Ould Mohamed Lemine Ould Mohamed el Khairy **b)** Ould Kheirou **c)** Hamad el Khairy **Low quality a.k.a.:** Abou QumQum **Nationality:** a) Mauritanian **b)** Malian **Passport no.:** Malian passport number A1447120, expired on 19 Oct. 2011 **National identification no.:** na **Address:** Gao, Mali **Listed on:** 22 Feb. 2013 **Other information:** Leader of the Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO) (QE.M.134.12.). Has provided logistical support to the Sahelian group Al Moulathamine, linked with the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). International arrest warrant issued by Mauritania. Mother's name is Tijal Bint Mohamed Dadda.

**QI.O.298.11. Name:** 1: ABD AL-RAHMAN 2: OULD MUHAMMAD AL-HUSAYN 3: OULD MUHAMMAD SALIM 4: na

**Name (original script):** عبد الرحمن ولد محمد الحسين ولد محمد سليم

**Title:** na **Designation:** na **DOB:** Approximately 1981 **POB:** Saudi Arabia **Good quality a.k.a.:** a) Abdarrahmane Ould Mohamed el Houcein Ould Mohamed Salem **b)** شيخ يونس الموريتاني, (Yunis al-Mauritani; Younis al-Mauritani; Sheikh Yunis al-Mauritani; Shaykh Yunis the Mauritanian) **Low quality a.k.a.:** a) Salih the Mauritanian **b)** Mohamed Salem **c)** Youssef Ould Abdel Jelil **d)** El Hadj Ould Abdel Ghader **e)** Abdel Khader **f)** Abou Souleimane **g)** Chingheity **Nationality:** Mauritanian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 15 Sep. 2011 **Other information:** Pakistan-based senior Al-Qaida (QE.A.4.01.) leader also associated with The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Wanted by Mauritanian authorities.

**QI.P.242.08. Name:** 1: DINNO AMOR 2: ROSALEJOS 3: PAREJA 4: na

**Title:** na **Designation:** na **DOB:** 19 Jul. 1981 **POB:** Cebu City, Philippines **Good quality a.k.a.:** a) Johnny Pareja **b)** Khalil Pareja **Low quality a.k.a.:** a) Mohammad **b)** Akmad **c)** Mighty **d)** Rash **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** Atimonana, Quezon Province, Philippines **Listed on:** 4 Jun. 2008 (amended on 3 Jun. 2009, 13 Dec. 2011) **Other information:** Member of the Rajah Solaiman Movement (QE.R.128.08.). Father's name is Amorsolo Jarabata Pareja. Mother's name is Leonila Cambaya Rosalejos. Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.

**QI.P.294.11. Name:** 1: UMAR 2: PATEK 3: na 4: na

**Title:** na **Designation:** na **DOB:** 20 Jul. 1966 **POB:** Central Java, Indonesia **Good quality a.k.a.:** a) Omar Patek **b)** Mike Arsalan **c)** Hisyam Bin Zein **d)** Anis Alawi Jafar **Low quality a.k.a.:** a) Pa'tek **b)** Pak Taek **c)** Umar Kecil **d)** Al Abu Syekh Al Zacky **e)** Umangis Mike **Nationality:** Indonesian **Passport no.:** na **National identification no.:**

na **Address:** Indonesia **Listed on:** 19 Jul. 2011 (amended on 23 Feb. 2012) **Other information:** Senior member of Jemaah Islamiyah (QE.J.92.02.) involved in planning and funding multiple terrorist attacks in the Philippines and Indonesia. Provided training to Abu Sayyaf Group (QE.A.1.01.). In custody in Indonesia as at Feb. 2012.

**QI.Q.271.09. Name:** 1: ARIF 2: QASMANI 3: na 4: na

**Title:** na **Designation:** na **DOB:** Approximately 1944 **POB:** Pakistan **Good quality a.k.a.:** a) Muhammad Arif Qasmani b) Muhammad 'Arif Qasmani c) Mohammad Arif Qasmani d) Arif Umer e) Qasmani Baba f) Memon Baba g) Baba Ji **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** House Number 136, KDA Scheme No. 1, Tipu Sultan Road, Karachi, Pakistan **Listed on:** 29 Jun. 2009 **Other information:** Associated with Lashkar-e-Tayyiba (QE.L.118.05.) and Al-Qaida (QE.A.4.01.). In detention as at June 2009.

**QI.Q.297.11. Name:** 1: HASSAN 2: MUHAMMAD 3: ABU BAKR 4: QAYED

**Name (original script):** حسن محمد أبو بكر قايد

**Title:** na **Designation:** na **DOB:** a) 1963 b) 1969 **POB:** Marzaq, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Hasan Muhammad Abu Bakr Qa'id b) الحسين محمد أبو بكر قايد (Al-Husain Muhammad Abu Bakr Qayid) c) Muhammad Hassan Qayed d) Mohammad Hassan Abu Bakar e) Hasan Qa'id f) Muhammad Hasan al-Libi **Low quality a.k.a.:** a) Abu Yahya al-Libi (أبو يحيى الليبي) (prominently known by this nom de guerre) b) Abu Yahya c) Sheikh Yahya d) Abu Yahya Yunis al Sahrawi e) Abu Yunus Rashid f) al-Rashid g) Abu al-Widdan h) يونس الصحراوي (Younes Al-Sahrawi; Younes Al-Sahraoui) **Nationality:** Libyan **Passport no.:** Libyan passport number 681819/88 **National identification no.:** Libyan national identification number 5617/87 **Address:** Wadi 'Ataba, Libya, (previous location in 2004) **Listed on:** 15 Sep. 2011 **Other information:** Senior Al-Qaida (QE.A.4.01.) leader who, as of late 2010, was responsible for the supervision of other senior Al-Qaida officials. As of 2010, Al-Qaida commander in Pakistan and provider of financial assistance to Al-Qaida fighters in Afghanistan. Has also been a top Al-Qaida strategist and field commander in Afghanistan, and instructor at Al-Qaida training camp. Mother's name is Al-Zahra Amr Al-Khourri (a.k.a. al Zahra' 'Umar).

**QI.R.303.12. Name:** 1: FAZAL 2: RAHIM 3: na 4: na

**Name (original script):** فضل رحيم

**Title:** na **Designation:** na **DOB:** a) 5 Jan. 1974 b) 1977 c) 1975 d) 24 Jan. 1973 **POB:** Kabul, Afghanistan **Good quality a.k.a.:** a) Fazel Rahim; Fazil Rahim b) Fazil Rahman **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** Afghan passport number R512768 **National identification no.:** na **Address:** a) Afghanistan/Pakistan border region (previous address) b) A2, City Computer Plaza, Shar-e-Now, Kabul, Afghanistan (previous address) c) Microrayan 3rd, Apt. 45, block 21, Kabul, Afghanistan (previous address) **Listed on:** 6 Mar. 2012 **Other information:** Was a financial facilitator for the Islamic Movement of Uzbekistan (QE.I.10.01.) and Al-Qaida (QE.A.4.01.). Was associated with Tohir Abdulkhalilovich Yuldashev. As of late 2010, in custody of Pakistani authorities. Father's name is Fazal Ahmad.

**QI.R.103.03. Name:** 1: AHMED 2: HOSNI 3: RARRBO 4: na

**Name (original script):** احمد حسني راربو

**Title:** na **Designation:** na **DOB:** 12 Sep. 1974 **POB:** Bologhine, Algeria **Good quality a.k.a.:** a) Rarrbo Abdallah b) Rarrbo Abdullah c) Rarrbo Ahmed Hosni, born 12 Sep. 1974 in France **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 25 Jun. 2003 (amended on 17 Oct. 2007, 7 Apr. 2008, 21 Oct. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.A.199.05. Name:** 1: ATA 2: ABDOULAZIZ 3: RASHID 4: na

**Name (original script):** عطا عبد العزيز رشيد

**Title:** na **Designation:** na **DOB:** 1 Dec. 1973 **POB:** Sulaimaniya, Iraq **Good quality a.k.a.:** a) Ata Abdoul Aziz Barzingy b) Abdoulaziz Ata Rashid, born 1 Dec. 1973 **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** German travel document ("Reiseausweis") A 0020375 **National identification no.:** na **Address:** In prison in Germany **Listed on:** 6 Dec. 2005 (amended on 21 Oct. 2008, 13 Dec. 2011) **Other information:** Member of Ansar Al-Islam (QE.A.98.03). Sentenced on 15 Jul. 2008 to 10 years imprisonment in Germany. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

**QI.R.75.02. Name:** 1: ABDELHALIM 2: HAFED 3: ABDELFATTAH 4: REMADNA

**Name (original script):** عبدالحليم حافظ عبدالفتاح رمادنا

**Title:** na **Designation:** na **DOB:** 2 Apr. 1966 **POB:** Biskra, Algeria **Good quality a.k.a.:** Abdelhalim Remadna **Low quality a.k.a.:** Jalloul **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 3 Sep. 2002 (amended on 12 Apr. 2006, 7 Apr. 2008, 3 Jun. 2009, 25 Jan. 2010, 23 Dec. 2010) **Other information:** Deported from Italy to Algeria on 12 Aug. 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Dec. 2009.

**QI.R.219.06. Name:** 1: TAUFIK 2: RIFKI 3: na 4: na

**Title:** na **Designation:** na **DOB:** 19 Aug. 1974 **POB:** Dacusuman Surakarta, Central Java, Indonesia **Good quality a.k.a.:** a) Refke, Taufek b) Rifqi, Taufik c) Rifqi, Tawfiq d) Ami Iraq e) Ami Irza f) Amy Erja g) Ammy Erza h) Ammy Izza i) Ami Kusoman j) Abu Obaida k) Abu Obaidah l) Abu Obeida m) Abu Ubaidah n) Obaidah o) Abu Obayda p) Izza Kusoman q) Yacub, Eric **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** Philippines **Listed on:** 21 Apr. 2006 (amended on 13 Dec. 2011) **Other information:** In detention in the Philippines as at May 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.R.150.03. Name:** 1: AL-AZHAR 2: BEN KHALIFA 3: BEN AHMED 4: ROUINE

**Name (original script):** الأزهر بن خليفة بن احمد روين

**Title:** na **Designation:** na **DOB:** 20 Nov. 1975 **POB:** Sfax, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Salmane b) Lazhar **Nationality:** Tunisian **Passport no.:** Tunisian passport number P182583, issued on 13 Sep. 2003, expired on 12 Sep. 2007 **National identification no.:** na **Address:** Tunisia **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 21 Dec. 2007, 30 Jan. 2009, 16 May 2011) **Other information:** Sentenced to six years and ten months of imprisonment for membership of a terrorist association by the Appeal Court of Milan, Italy, on 7 Feb. 2008. Considered a fugitive from justice by the Italian authorities as at Jul. 2008. Under administrative control measure in Tunisia as at 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.R.186.05. Name:** 1: ABU 2: RUSDAN 3: na 4: na

**Title:** na **Designation:** na **DOB:** 16 Aug. 1960 **POB:** Kudus, Central Java, Indonesia **Good quality a.k.a.:** a) Abu Thoriq b) Rusdjan c) Rusjan d) Rusydan e) Thoriquddin f) Thoriquiddin g) Thoriquidin h) Toriquuddin **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 16 May 2005 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.A.2.01. Name:** 1: AMIN 2: MUHAMMAD 3: UL HAQ 4: SAAM KHAN

**Title:** na **Designation:** na **DOB:** 1960 **POB:** Nangarhar Province, Afghanistan **Good quality a.k.a.:** a) Al-Haq, Amin b) Amin, Muhammad **Low quality a.k.a.:** a) Dr. Amin b) Ul-Haq, Dr. Amin **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 18 Jul. 2007, 16 Dec. 2010) **Other information:** Security coordinator for Usama bin Laden (QI.B.8.01). Repatriated to Afghanistan in February 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.A.20.01. Name:** 1: MOHAMMAD 2: HAMDY 3: MOHAMMAD 4: SADIQ AL-AHDAL

**Name (original script):** محمد حمدي محمد صادق الأهدل

**Title:** na **Designation:** na **DOB:** 19 Nov. 1971 **POB:** Medina, Saudi Arabia **Good quality a.k.a.:** a) Al-Hamati, Muhammad b) Muhammad Muhammad Abdullah Al-Ahdal c) Mohamed Mohamed Abdullah Al-Ahdal **Low quality a.k.a.:** a) Abu Asim Al-Makki b) Ahmed **Nationality:** Yemeni **Passport no.:** Yemeni passport number 541939 issued in Al-Hudaydah, Yemen, issued on 31 Jul. 2000 in the name of Muhammad Muhammad Abdullah Al-Ahdal **National identification no.:** Yemeni identity card number 216040 **Address:** Jamal street, Al-Dahima alley, Al-Hudaydah, Yemen **Listed on:** 17 Oct. 2001 (amended on 30 Jan. 2009, 25 Jan. 2010) **Other information:** Responsible for the finances of Al-Qa'ida (QE.A.4.01) in Yemen. Accused of involvement in the attack on the USS Cole in 2000. Arrested in Yemen in Nov. 2003. Sentenced to three years and one month of imprisonment by the specialized criminal court of first instance in Yemen. Released on 25 Dec. 2006 after the completion of his sentence. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jul. 2010.

**QI.S.263.08. Name:** 1: HAFIZ 2: MUHAMMAD 3: SAEED 4: na

**Title:** na **Designation:** na **DOB:** 5 Jun. 1950 **POB:** Sargodha, Punjab, Pakistan **Good quality a.k.a.:** a) Hafiz Mohammad Sahib b) Hafiz Mohammad Sayid c) Hafiz Muhammad d) Hafiz Saeed e) Hafez Mohammad Saeed f) Hafiz Mohammad Sayeed g) Tata Mohammad Syeed h) Mohammad Sayed i) Muhammad Saeed **Low quality a.k.a.:** Hafiz Ji **Nationality:** Pakistani **Passport no.:** na **National identification no.:** Pakistani national identification number 3520025509842-7 **Address:** House No. 116E, Mohalla Johar, Lahore, Tehsil, Lahore City, Lahore District, Pakistan, (location as at May 2008) **Listed on:** 10 Dec. 2008 (amended on 17 Jul. 2009) **Other information:** Muhammad Saeed is the leader of Lashkar-e-Tayyiba (QE.L.118.05.).

**QI.S.208.05. Name:** 1: RADULAN 2: SAHIRON 3: na 4: na

**Title:** na **Designation:** na **DOB:** a) 1955 b) Approximately 1952 **POB:** Kaunayan, Patikul, Jolo Island, the Philippines **Good quality a.k.a.:** a) Radullan Sahiron b) Radulan Sahirun c) Radulan Sajirun d) Commander Putol **Low quality a.k.a.:** na **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Dec. 2005 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.S.222.06. Name:** 1: NESSIM 2: BEN ROMDHANE 3: SAHRAOUI 4: na

**Name (original script):** نسيم بن رمضان صحراوي

**Title:** na **Designation:** na **DOB:** 3 Aug. 1973 **POB:** Bizerta, Tunisia **Good quality a.k.a.:** a) Dass b) Nasim al-Sahrawi **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** na **National identification no.:** na **Address:** Tunisia **Listed on:** 2 Aug. 2006 (amended on 1 Sep. 2009, 25 Jan. 2010, 13 Dec. 2011) **Other information:** Considered a fugitive from justice by the Italian authorities and sentenced in absentia to 6 years detention on 20 Nov. 2008. Sentenced in Tunisia to 4 years imprisonment for terrorist activity and in detention in Tunisia as at Jun. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 Jul. 2009.

**QI.S.148.03. Name:** 1: NESSIM 2: BEN MOHAMED 3: AL-CHERIF BEN MOHAMED 4: SALEH AL-SAAD1

**Name (original script):** نسيم بن محمد الشريف بن محمد صالح السعدي

**Title:** na **Designation:** na **DOB:** 30 Nov. 1974 **POB:** Haidra Al-Qasreen, Tunisia **Good quality a.k.a.:** a) Nassim Saadi b) Dia el Haak George, born 20 Nov. 1974 in Lebanon c) Diael Haak George, born 30 Nov. 1974 in Lebanon d) El Dia Haak George, born 30 Nov. 1974 in Algeria **Low quality a.k.a.:** a) Abou Anis b) Abu Anis **Nationality:** Tunisian **Passport no.:** Tunisian passport number M788331, issued on 28 Sep. 2001, expired 27 Sep. 2006 **National identification no.:** na **Address:** a) Via Monte Grappa 15, Arluno (Milan), Italy b) Via Cefalonia 11, Milan, Italy (Domicile, last known address) **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 21 Dec. 2007, 3 Jun. 2009, 16 May 2011) **Other information:** Arrested on 9 Oct. 2002. In detention in Italy until 27 Apr. 2012. Sentenced in absentia to 20 years of imprisonment by the Tunis Military Court on 11 May 2005 for membership of a terrorist organization. Father's name is Mohamed Sharif. Mother's name is Fatima. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.S.209.05. Name:** 1: JAINAL 2: ANTEL 3: SALI JR. 4: na

**Title:** na **Designation:** na **DOB:** 1 Jun. 1965 **POB:** Barangay Lanote, Bliss, Isabela, Basilan, the Philippines **Good quality a.k.a.:** a) Abu Solaiman b) Abu Solayman c) Apong Solaiman d) Apung **Low quality a.k.a.:** na **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Dec. 2005 (amended on 23 Feb. 2009) **Other information:** Reportedly deceased in 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

**QI.S.244.08. Name:** 1: HILARION 2: DEL ROSARIO 3: SANTOS III 4: na

**Title:** Amir **Designation:** na **DOB:** 12 Mar. 1966 **POB:** 686 A. Mabini Street, Sangandaan, Caloocan City, Philippines **Good quality a.k.a.:** a) Akmad Santos b) Ahmed Islam c) Ahmad Islam Santos d) Abu Hamsa e) Hilarion Santos III f) Abu Abdullah Santos g) Faisal Santos **Low quality a.k.a.:** a) Lakay b) Aki c) Aqi **Nationality:** Filipino **Passport no.:** Filipino passport number AA780554 **National identification no.:** na **Address:** 50, Purdue Street, Cubao, Quezon City, Philippines **Listed on:** 4 Jun. 2008 (amended on 13 Dec. 2011) **Other information:** Founder and leader of the Rajah Solaiman Movement (QE.R.128.08.) and linked to the Abu Sayyaf Group (QE.A.1.01.). In detention in the Philippines as of May 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.

**QI.S.1.01. Name:** 1: SAYF-AL ADL 2: na 3: na 4: na

**Name (original script):** سيف العدل

**Title:** na **Designation:** na **DOB:** 1963 **POB:** Egypt **Good quality a.k.a.:** Saif Al-'Adil **Low quality a.k.a.:** na **Nationality:** Thought to be an Egyptian national **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 16 Dec. 2010) **Other information:** Responsible for Usama bin Laden's (QI.B.8.01) security. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.S.260.08. Name:** 1: DANIEL 2: MARTIN 3: SCHNEIDER 4: na

**Title:** na **Designation:** na **DOB:** 9 Sep. 1985 **POB:** Neunkirchen (Saar), Germany **Good quality a.k.a.:** na **Low quality a.k.a.:** Abdullah **Nationality:** German **Passport no.:** German passport number 2318047793 issued in Friedrichsthal, Germany, issued on 17 May 2006 , expired on 16 May 2011. **National identification no.:** German Federal Identity Card number 2318229333 issued in Friedrichsthal, Germany, issued on 17 May 2006 , expired on 16 May 2011 (reported lost). **Address:** **a)** In prison in Germany (since Sep. 2007). **b)** Petrusstrasse 32, 66125 Herrensohr, Dudweiler, Saarbrücken, Germany (previous address) **Listed on:** 27 Oct. 2008 (amended on 13 Dec. 2011) **Other information:** Associated with the Islamic Jihad Union (IJU), also known as the Islamic Jihad Group (QE.I.119.05.). Associated with Fritz Martin Gelowicz (QI.G.259.08.) and Adem Yilmaz (QI.Y.261.08.). In detention in Germany as of Jun. 2010.

**QI.S.270.09. Name:** 1: ATILLA 2: SELEK 3: na 4: na

**Title:** na **Designation:** na **DOB:** 28 Feb. 1985 **POB:** Ulm, Germany **Good quality a.k.a.:** na **Low quality a.k.a.:** Muaz **Nationality:** German **Passport no.:** German passport number 7020142921 issued in Ulm, Germany , valid until 3 Dec. 2011 **National identification no.:** German national identity card number (Bundespersonalausweis Nr.) 702092811, issued in Ulm, Germany, expired on 6 Apr. 2010 **Address:** Kauteräckerweg 5, 89077 Ulm, Germany **Listed on:** 18 Jun. 2009 (amended on 25 Jan. 2010, 13 Dec. 2011) **Other information:** Member of the Islamic Jihad Union (IJU), also known as the Islamic Jihad Group (QE.I.119.05.). In detention in Germany as of Jun. 2010.

**QI.S.128.03. Name:** 1: ISMAIL 2: ABDALLAH 3: SBAITAN 4: SHALABI

**Name (original script):** اسماعيل عبد الله سبيدان شلبي

**Title:** na **Designation:** na **DOB:** 30 Apr. 1973 **POB:** Beckum, Germany **Good quality a.k.a.:** **a)** Ismain Shalabe, born 30 Apr. 1973 in Beckum **b)** Ismail Abdallah Sbaitan Shalabi, born 30 Apr. 1973 in Beckum **Low quality a.k.a.:** na **Nationality:** Jordanian of Palestinian origin **Passport no.:** **a)** Passport of the Hashemite Kingdom of Jordan no. E778675, issued in Rusaifah on 23 Jun. 1996, valid until 23 Jun. 2001 **b)** Passport of the Hashemite Kingdom of Jordan no. H401056, JOR 9731050433, issued on 11 Apr. 2001, valid until 10 Apr. 2006 **National identification no.:** na **Address:** Germany **Listed on:** 23 Sep. 2003 (amended on 10 Jun. 2011) **Other information:** Father's name is Abdullah Shalabi. Mother's name is Ammni Shalabi. Associated with Djamel Moustfa (QI.M.129.03.), Mohamed Abu Dhess (QI.A.130.03.) and Aschraf al-Dagma (QI.A.132.03.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.A.17.01. Name:** 1: THARWAT 2: SALAH 3: SHIHATA 4: na

**Name (original script):** ثروت صالح شحاتة

**Title:** na **Designation:** na **DOB:** 29 Jun. 1960 **POB:** Egypt **Good quality a.k.a.:** **a)** Tarwat Salah Abdallah **b)** Salah Shihata Thirwat **c)** Shahata Thirwat **d)** Tharwat Salah Shihata Ali (previously listed as) **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 26 Nov. 2004, 16 Dec. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QI.S.122.03. Name:** 1: PARLINDUNGAN 2: SIREGAR 3: na 4: na

**Title:** na **Designation:** na **DOB:** **a)** 25 Apr. 1957 **b)** 25 Apr. 1967 **POB:** Indonesia **Good quality a.k.a.:** **a)** Siregar, Parlin **b)** Siregar, Saleh Parlindungan **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 9 Sep. 2003 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

**QI.S.124.03. Name:** 1: YAZID 2: SUFAAT 3: na 4: na

**Title:** na **Designation:** na **DOB:** 20 Jan. 1964 **POB:** Johor, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Joe b) Abu Zufar **Nationality:** Malaysian **Passport no.:** A 10472263 **National identification no.:** 640120-01-5529 **Address:** Taman Bukit Ampang, State of Selangor, Malaysia (as at Apr. 2009) **Listed on:** 9 Sep. 2003 (amended on 3 May 2004, 1 Feb. 2008, 10 Aug. 2009, 25 Jan. 2010, 16 May 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

**QI.S.235.07. Name:** 1: MUHAMMAD 2: 'ABDALLAH 3: SALIH 4: SUGHAYR

**Name (original script):** محمد عبد الله صالح الصغير

**Title:** na **Designation:** na **DOB:** 20 Aug. 1972 **POB:** Al-Karawiya, Oneiza, Saudi Arabia **Good quality a.k.a.:** a) Muhammad' Abdallah Salih Al-Sughayir b) Muhammad' Abdallah Salih Al-Sughaier c) Muhammad' Abdallah Salih Al-Sughayer d) Mohd Al-Saghir e) Muhammad Al-Sugayer f) Muhammad 'Abdallah Salih Al-Sughair g) Muhammad 'Abdallah Salih Al-Sugair h) Muhammad 'Abdallah Salih Al-Suqayr i) Mohammad Abdullah S Ssughayer **Low quality a.k.a.:** a) Abu Bakr b) Abu Abdullah **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number E864131, issued on 30 Dec. 2001, expired on 6 Nov. 2006 **National identification no.:** na **Address:** Saudi Arabia **Listed on:** 9 Oct. 2007 (amended on 20 Feb. 2008, 13 Dec. 2011) **Other information:** Involved in the financing of, arms supply to, recruitment for and otherwise provided assistance to the Abu Sayyaf Group (QE.A.1.01.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

**QI.S.123.03. Name:** 1: YASSIN 2: SYWAL 3: na 4: na

**Title:** na **Designation:** na **DOB:** Approximately 1972 **POB:** na **Good quality a.k.a.:** a) Salim Yasin b) Mochtar Yasin Mahmud c) Abdul Hadi Yasin d) Muhamad Mubarak e) Muhammad Syawal **Low quality a.k.a.:** a) Abu Seta b) Mahmud c) Abu Muamar **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 9 Sep. 2003 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

**QI.T.57.02. Name:** 1: IBRAHIM 2: ALI 3: ABU BAKR 4: TANTOUSH

**Name (original script):** ابراهيم علي أبو بكر تنتوش

**Title:** na **Designation:** na **DOB:** 1966 **POB:** al Aziziyya, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Abd al-Muhsin b) Ibrahim Ali Muhammad Abu Bakr c) Abdul Rahman d) Abu Anas e) Ibrahim Abubaker Tantouche f) Ibrahim Abubaker Tantoush g) 'Abd al-Muhsi h) 'Abd al-Rahman **Low quality a.k.a.:** Al-Libi **Nationality:** Libyan **Passport no.:** Libyan passport number 203037 issued in Tripoli **National identification no.:** na **Address:** Johannesburg, South Africa **Listed on:** 11 Jan. 2002 (amended on 31 Jul. 2006, 4 Oct. 2006, 16 May 2011) **Other information:** Associated with Afghan Support Committee (ASC) (QE.A.69.02.), Revival of Islamic Heritage Society (RIHS) (QE.R.70.02.) and the Libyan Islamic Fighting Group (LIFG) (QE.L.11.01.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QI.T.241.08. Name:** 1: ANGELO 2: RAMIREZ 3: TRINIDAD 4: na

**Title:** na **Designation:** na **DOB:** 20 Mar. 1978 **POB:** Gattaran, Cagayan Province, Philippines **Good quality a.k.a.:** a) Calib Trinidad b) Kalib Trinidad **Low quality a.k.a.:** a) Abdul Khalil b) Abdukahlil c) Abu Khalil d) Anis **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** 3111 Ma. Bautista, Punta, Santa Ana, Manila, Philippines **Listed on:** 4 Jun. 2008 (amended on 13 Dec. 2011) **Other information:** Distinguishing marks include scars on both legs. Member of the Rajah Solaiman Movement (QE.R.128.08.), and associated with the Abu Sayyaf Group (QE.A.1.01.) and the Jemaah Islamiyah (QE.J.92.02.). In detention in the Philippines as of May 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.

**QI.T.56.01. Name:** 1: MOHAMMED 2: TUFAIL 3: na 4: na

**Title:** na **Designation:** na **DOB:** 5 May 1930 **POB:** na **Good quality a.k.a.:** a) Tufail, S.M. b) Tuffail, Sheik Mohammed **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 24 Dec. 2001 (amended on 19 Jan. 2011) **Other information:** Served as a director of Ummah Tameer e-Nau (UTN) (QE.U.68.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

**QI.U.290.11. Name:** 1: DOKU 2: KHAMATOVICH 3: UMAROV 4: na

**Name (original script):** Умаров Доку Хаматович

**Title:** na **Designation:** na **DOB:** 12 May 1964 **POB:** Kharsenoy Village, Shatoyskiy (Sovetskiy) District, Chechenskaya Respublika, Russian Federation **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** a) Russian **b)** USSR (until 1991) **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 10 Mar. 2011 **Other information:** Resides in the Russian Federation as at Nov. 2010. International arrest warrant issued in the year 2000.

**QI.U.287.10. Name:** 1: WALI 2: UR REHMAN 3: na 4: na

**Name (original script):** ولي الرحمن

**Title:** na **Designation:** na **DOB:** Approximately 1970 **POB:** Pakistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 21 Oct. 2010 (amended on 29 Jul. 2011) **Other information:** Reportedly born in South Waziristan, Pakistan, and believed to be residing in Pakistan. Emir of Tehrik-e Taliban Pakistan (TTP) (QE.T.132.11.) for South Waziristan Agency, Federally Administered Tribal Areas, Pakistan.

**QI.M.31.01. Name:** 1: OMAR 2: MAHMOUD 3: UTHMAN 4: na

**Name (original script):** عمر محمود عثمان

**Title:** na **Designation:** na **DOB:** a) 30 Dec. 1960 **b)** 13 Dec. 1960 **POB:** Bethlehem, West Bank, Palestinian Territories **Good quality a.k.a.:** a) Al-Samman Uthman **b)** Umar Uthman **c)** Omar Mohammed Othman **Low quality a.k.a.:** a) Abu Qatada Al-Filistini **b)** Abu Umr Takfiri **c)** Abu Omar Abu Umar **d)** Abu Umar Umar **e)** Abu Ismail **Nationality:** Jordanian **Passport no.:** na **National identification no.:** na **Address:** United Kingdom (since 1993) **Listed on:** 17 Oct. 2001 (amended on 14 Mar. 2008, 24 Mar. 2009, 25 Jan. 2010) **Other information:** Associated with Al-Qaida-related groups in the United Kingdom and other countries. Convicted in absentia in Jordan for involvement in terrorist acts in 1998. Arrested in Feb. 2001 in the United Kingdom, was further detained between Oct. 2002 and Mar. 2005 and between Aug. 2005 and Jun. 2008. In custody in the United Kingdom since Dec. 2008 pending the outcome of deportation proceedings (as at Mar. 2009). Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

**QI.Y.37.01. Name:** 1: ABDUL RAHMAN 2: YASIN 3: na 4: na

**Name (original script):** عبد الرحمن ياسين

**Title:** na **Designation:** na **DOB:** 10 Apr. 1960 **POB:** Bloomington, Indiana, United States of America **Good quality a.k.a.:** a) Taha, Abdul Rahman S. **b)** Taher, Abdul Rahman S. **c)** Yasin, Abdul Rahman Said **d)** Yasin, About **Low quality a.k.a.:** na **Nationality:** United States of America **Passport no.:** 27082171 (United States of America, issued on 21 Jun. 1992 in Amman, Jordan) **National identification no.:** SSN 156-92-9858 (United States of America) **Address:** na **Listed on:** 17 Oct. 2001 (amended on 10 Apr. 2003) **Other information:** Abdul Rahman Yasin is in Iraq. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QI.Y.261.08. Name:** 1: ADEM 2: YILMAZ 3: na 4: na

**Title:** na **Designation:** na **DOB:** 4 Nov. 1978 **POB:** Bayburt, Turkey **Good quality a.k.a.:** na **Low quality a.k.a.:** Talha **Nationality:** Turkish **Passport no.:** Turkish passport number TR-P 614 166 , issued by the Turkish Consulate General in Frankfurt/M. on 22 Mar. 2006, expired on 15 Sep. 2009. **National identification no.:** na **Address:** a) In prison in Germany (since Sep. 2007). **b)** Südliche Ringstrasse 133, 63225 Langen, Germany (previous address) **Listed on:** 27 Oct. 2008 (amended on 13 Dec. 2011) **Other information:** Associated with the Islamic Jihad Union (IJU), also known as the Islamic Jihad Group (QE.I.119.05.). Associated with Fritz Martin Gelowicz (QI.G.259.08.) and Daniel Martin Schneider (QI.S.260.08.). In detention in Germany as of Jun. 2010.

**QI.M.205.05. Name:** 1: RAFIK 2: MOHAMAD 3: YOUSEF 4: na

**Name (original script):** رفيق محمد يوسف

**Title:** na **Designation:** na **DOB:** 27 Aug. 1974 **POB:** Baghdad, Iraq **Good quality a.k.a.:** Mohamad Raific Kairadin **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** German travel document ("Reiseausweis") A 0092301 **National identification no.:** na **Address:** In prison in Germany **Listed on:** 6 Dec. 2005 (amended on 21 Oct. 2008, 13 Dec. 2011) **Other information:** Member of Ansar Al-Islam (QE.A.98.03). Sentenced on 15 Jul. 2008 to 8 years imprisonment in Germany. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30

Jul. 2009.

**QI.A.198.05. Name:** 1: HANI 2: AL-SAYYID 3: AL-SEBAI 4: YUSIF

**Name (original script):** هاني السيد السباعي يوسف

**Title:** na **Designation:** na **DOB:** **a)** 1 Mar. 1961 **b)** 16 Jun. 1960 **POB:** Qaylubiyah, Egypt **Good quality a.k.a.:** **a)** Hani Yousef Al-Sebai **b)** Hani Youssef **c)** Hany Youseff **d)** Hani Yusef **e)** Hani al-Sayyid Al-Sabai **f)** Hani al-Sayyid El Sebai **g)** Hani al-Sayyid Al Siba'i **h)** Hani al-Sayyid El Sabaay **i)** El-Sababt **j)** Abu Tusnin **k)** Abu Akram **l)** Hani El Sayyed Elsebai Yusef **m)** Abu Karim **n)** Hany Elsayed Youssef **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** London, United Kingdom **Listed on:** 29 Sep. 2005 (amended on 6 Oct. 2005, 18 Aug. 2006, 25 Jan. 2012) **Other information:** Father's name is Mohamed Elsayed Elsebai. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

**QI.A.139.03. Name:** 1: IMED 2: BEN MEKKI 3: ZARKAOUI 4: na

**Name (original script):** عماد بن مكّي زرقاوي

**Title:** na **Designation:** na **DOB:** 15 Jan. 1973 **POB:** Tunis, Tunisia **Good quality a.k.a.:** **a)** Dour Nadre, born 15 Jan. 1974 in Morocco **b)** Dour Nadre, born 15 Jan. 1973 in Morocco **c)** Daour Nadre, born 31 Mar. 1975 in Algeria **d)** Imad ben al-Mekki ben al-Akhdar al-Zarkaoui (previously listed as) **Low quality a.k.a.:** **a)** Zarga **b)** Nadra **Nationality:** Tunisian **Passport no.:** Tunisian passport number M174950, issued on 27 Apr. 1999, expired on 26 Apr. 2004 **National identification no.:** na **Address:** 41-45, Rue Estienne d'Orves, Pré Saint Gervais, France **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 10 Aug. 2009, 16 May 2011) **Other information:** Mother's name is Zina al-Zarkaoui. Imprisoned in France since 1 Feb. 2010 on charges of criminal conspiracy in relation to a terrorist organization. Review pursuant to Security Council resolution 1822 (2008) was concluded on 6 May 2010.

**QI.Z.168.04. Name:** 1: AHMAD 2: ZERFAOUI 3: na 4: na

**Name (original script):** احمد زرقاوي

**Title:** na **Designation:** na **DOB:** 15 Jul. 1963 **POB:** Chréa, Algeria **Good quality a.k.a.:** **a)** Abdullah **b)** Abdalla **c)** Smail **d)** Abu Khaoula **e)** Abu Cholder **f)** Nuhr **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 3 May 2004 (amended on 12 Apr. 2006, 7 Apr. 2008, 13 Dec. 2011) **Other information:** Former member of The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.). Confirmed to have died in northern Mali on 19 Sep. 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

**QI.Z.223.06. Name:** 1: MERAI 2: ZOGHBAI 3: na 4: na

**Name (original script):** مرعي زغبّي

**Title:** na **Designation:** na **DOB:** **a)** 4 Apr. 1969 **b)** 4 Apr. 1960 **c)** 4 Jun. 1960 **POB:** Bengasi, Libyan Arab Jamahiriya **Good quality a.k.a.:** **a)** Mohamed Lebachir, born 14 Jan. 1968 in Morocco **b)** Meri Albdelfattah Zgbye, born 4 Jun. 1960 in Bendasi, Libyan Arab Jamahiriya **c)** Zoghbai Merai Abdul Fattah **d)** Lazrag Faraj, born 13 Nov. 1960 in Libyan Arab Jamahiriya **e)** Larzg Ben Ila, born 11 Aug. 1960 in Libyan Arab Jamahiriya **f)** Muhammed El Besir **Low quality a.k.a.:** **a)** F'raji di Singapore **b)** F'raji il Libico **c)** Farag **d)** Fredj, born 13 Nov. 1960 in Libyan Arab Jamahiriya **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 2 Aug. 2006 (amended on 3 Jun. 2009, 1 Sep. 2009, 13 Dec. 2011) **Other information:** Considered a fugitive from justice by the Italian authorities and sentenced in absentia to 6 years imprisonment on 20 Nov. 2008. Member of Libyan Islamic Fighting Group (QE.L.11.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 Jul. 2009.

**QI.Z.187.05. Name:** 1: ZULKARNAEN 2: na 3: na 4: na

**Title:** na **Designation:** na **DOB:** 1963 **POB:** Gebang village, Masaran, Sragen, Central Java, Indonesia **Good quality a.k.a.:** **a)** Zulkarnan **b)** Zulkarnain **c)** Zulkarnin **d)** Arif Sunarso **e)** Aris Sumarsono **f)** Aris Sunarso **g)** Ustad Daud Zulkarnaen **h)** Murshid **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 16 May 2005 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

## B. Entities and other groups and undertakings associated with Al-Qaida



**QE.A.1.01. Name:** ABU SAYYAF GROUP

**A.k.a.:** Al Harakat Al Islamiyya **F.k.a.:** na **Address:** Philippines **Listed on:** 6 Oct. 2001 (amended on 13 Dec. 2011) **Other information:** Associated with Jemaah Islamiyah (JI) (QE.J.92.02). Current leader is Radulan Sahiron (QI.S.208.05). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.A.69.02. Name:** AFGHAN SUPPORT COMMITTEE (ASC)

**A.k.a.:** a) Lajnat ul Masa Eidatul Afghania b) Jamiat Ayat-ur-Rhas al Islamiac c) Jamiat Ihya ul Turath al Islamia d) Ahya ul Turas **F.k.a.:** na **Address:** a) Headquarters – G.T. Road (probably Grand Trunk Road), near Pushtoon Garhi Pabbi, Peshawar, Pakistan b) Cheprahar Hadda, Mia Omar Sabaqah School, Jalabad, Afghanistan **Listed on:** 11 Jan. 2002 (amended on 13 Dec. 2011) **Other information:** Associated with the Revival of Islamic Heritage Society (QE.R.70.02). Abu Bakr al-Jaziri (QI.A.58.02) served as finance chief of ASC. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QE.A.121.05. Name:** AL-AKHTAR TRUST INTERNATIONAL

**A.k.a.:** a) Al Akhtar Trust b) Al-Akhtar Medical Centre c) Akhtarabad Medical Camp d) Pakistan Relief Foundation e) Pakistani Relief Foundation f) Azmat-e-Pakistan Trust g) Azmat Pakistan Trust **F.k.a.:** na **Address:** a) ST-1/A, Gulsahn-e-Iqbal, Block 2, Karachi, 25300, Pakistan b) Gulistan-e-Jauhar, Block 12, Karachi, Pakistan **Listed on:** 17 Aug. 2005 (amended on 10 Dec. 2008, 13 Dec. 2011) **Other information:** Regional offices in Pakistan: Bahawalpur, Bawalnagar, Gilgit, Islamabad, Mirpur Khas, Tando-Jan-Muhammad. Akhtarabad Medical Camp is in Spin Boldak, Afghanistan. Registered by members of Jaish-i-Mohammed (QE.J.19.01). Associated with Harakat ul-Mujahidin/ HUM (QE.H.8.01), Lashkar I Jhanghvi (LJ) (QE.L.96.03) and Lashkar-e-Tayyiba (QE.L.118.05). Banned in Pakistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

**QE.A.107.04. Name:** AL FURQAN

**A.k.a.:** a) Dzemilijati Furkan b) Dzem'ijetel Furqan c) Association for Citizens Rights and Resistance to Lies d) Dzemijetel Furkan e) Association of Citizens for the Support of Truth and Supression of Lies f) Sirat g) Association for Education, Culture and Building Society-Sirat h) Association for Education, Cultural, and to Create Society -Sirat i) Istikamet j) In Siratel k) Citizens' Association for Support and Prevention of lies – Furqan **F.k.a.:** na **Address:** a) 30a Put Mladih Muslimana (ex Pavla Lukaca Street), 71 000 Sarajevo, Bosnia and Herzegovina b) 72 ul. Strossmajerova, Zenica, Bosnia and Herzegovina c) 42 Muhameda Hadzjahica, Sarajevo, Bosnia and Herzegovina d) 70 and 53 Strossmajerova Street, Zenica, Bosnia and Herzegovina e) Zlatnih Ljiljana Street, Zavidovici, Bosnia and Herzegovina **Listed on:** 11 May 2004 (amended on 26 Nov. 2004, 24 Mar. 2009) **Other information:** Registered in Bosnia and Herzegovina as a citizens' association under the name of "Citizens' Association for Support and Prevention of lies – Furqan" on 26 Sep. 1997. Al Furqan ceased its work by decision of the Ministry of Justice of the Bosnia and Herzegovina Federation (decision number 03-054-286/97 dated 8 Nov. 2002). Al Furqan was no longer in existence as at Dec. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

**QE.A.110.04. Name:** AL-HARAMAIN: AFGHANISTAN BRANCH

**A.k.a.:** na **F.k.a.:** na **Address:** Afghanistan, (at time of listing) **Listed on:** 6 Jul. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.111.04. Name:** AL-HARAMAIN: ALBANIA BRANCH

**A.k.a.:** na **F.k.a.:** na **Address:** Irfan Tomini Street, #58, Tirana, Albania (at time of listing) **Listed on:** 6 Jul. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.109.04. Name:** AL-HARAMAIN & AL MASJED AL-AQSA CHARITY FOUNDATION

**A.k.a.:** a) Al Haramain Al Masjed Al Aqsa b) Al Haramayn Al Masjid Al Aqsa c) Al-Haramayn and Al Masjid Al Aqsa Charitable Foundation d) Al Harammein Al Masjed Al-Aqsa Charity Foundation **F.k.a.:** na **Address:** a) Branch Address: 2A Hasiba Brankovica, Sarajevo, Bosnia and Herzegovina b) 14 Bihacka Street, Sarajevo, Bosnia and Herzegovina c) 64 Potur mahala Street, Travnik, Bosnia and Herzegovina d) Zenica, Bosnia and Herzegovina **Listed on:** 28 Jun. 2004 (amended on 26 Nov. 2004, 16 Sep. 2008, 24 Mar. 2009) **Other information:** Used to be officially registered in Bosnia and Herzegovina under registry number 24. Al-Haramain & Al Masjed Al-Aqsa Charity Foundation ceased its work by decision of the Ministry of Justice of the Bosnia and Herzegovina Federation (decision on cessation

of operation number 03-05-2-203/04). It was no longer in existence as at Dec. 2008. Its premises and humanitarian activities were transferred under Government supervision to a new entity called Sretna Buducnost. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.112.04. Name:** AL-HARAMAIN: BANGLADESH BRANCH

**A.k.a.:** na **F.k.a.:** na **Address:** House 1, Road 1, S-6, Uttara, Dhaka, Bangladesh (at time of listing) **Listed on:** 6 Jul. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.113.04. Name:** AL-HARAMAIN: ETHIOPIA BRANCH

**A.k.a.:** na **F.k.a.:** na **Address:** Woreda District 24 Kebele Section 13, Addis Ababa, Ethiopia (at time of listing) **Listed on:** 6 Jul. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.103.04. Name:** AL-HARAMAIN FOUNDATION (INDONESIA)

**A.k.a.:** Yayasan Al-Manahil-Indonesia **F.k.a.:** na **Address:** Jalan Laut Sulawesi Blok DII/4, Kavling Angkatan Laut Duren Sawit, Jakarta Timur 13440 Indonesia (at time of listing); Tel.: 021-86611265 and 021-86611266; Fax.: 021-8620174 **Listed on:** 26 Jan. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.104.04. Name:** AL-HARAMAIN FOUNDATION (PAKISTAN)

**A.k.a.:** na **F.k.a.:** na **Address:** House #279, Nazimuddin Road, F-10/1, Islamabad, Pakistan (at time of listing) **Listed on:** 26 Jan. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

**QE.A.116.04. Name:** AL-HARAMAIN FOUNDATION (UNION OF THE COMOROS)

**A.k.a.:** na **F.k.a.:** na **Address:** B/P: 1652 Moroni, Union of the Comoros (at time of listing) **Listed on:** 28 Sep. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.117.04. Name:** AL-HARAMAIN FOUNDATION (UNITED STATES OF AMERICA)

**A.k.a.:** na **F.k.a.:** na **Address:** a) 1257 Siskiyou Blvd., Ashland, OR 97520, United States of America b) 3800 Highway 99 S, Ashland, OR 97520, United States of America c) 2151 E Division St., Springfield, MO 65803, United States of America **Listed on:** 28 Sep. 2004 (amended on 25 Jan. 2010) **Other information:** The United States-based branch of Al-Haramain Foundation was formally established by Suliman Hamd Suleiman al-Buthe (QI.A.179.04.) and another associate in 1997. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

**QE.A.71.02. Name:** AL-HARAMAIN ISLAMIC FOUNDATION

**A.k.a.:** a) Vazir b) Vezir **F.k.a.:** na **Address:** a) 64 Poturmahala, Travnik, Bosnia and Herzegovina b) Sarajevo, Bosnia and Herzegovina **Listed on:** 13 Mar. 2002 (amended on 26 Dec. 2003, 16 Sep. 2008, 16 Jun. 2011) **Other information:** Under criminal investigation by the authorities of Bosnia and Herzegovina as of Nov. 2007. Employees and associates include Najib Ben Mohamed Ben Salem Al-Waz (listed under permanent reference number QI.A.104.03.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.72.02. Name:** AL-HARAMAIN ISLAMIC FOUNDATION (SOMALIA)

**A.k.a.:** na **F.k.a.:** na **Address:** Somalia **Listed on:** 13 Mar. 2002 (amended on 13 Dec. 2011) **Other information:** The founder and former leader is Aqeel Abdulaziz Aqeel al-Aqeel (QI.A.171.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.114.04. Name:** AL-HARAMAIN: THE NETHERLANDS BRANCH

**A.k.a.:** Stichting Al Haramain Humanitarian Aid **F.k.a.:** na **Address:** Jan Hanzenstraat 114, 1053SV, Amsterdam, The Netherlands (at time of listing) **Listed on:** 6 Jul. 2004 (amended on 13 Apr. 2012) **Other information:** The founder and former leader is Aqeel Abdulaziz Aqeel al-Aqeel (QI.A.171.04) who was also chairman of its board of directors.

Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Jun. 2010.

**QE.A.105.04. Name:** AL-HARAMAYN FOUNDATION (KENYA)

**A.k.a.:** na **F.k.a.:** na **Address:** a) Nairobi, Kenya, (at time of listing) b) Garissa, Kenya, (at time of listing) c) Dadaab, Kenya, (at time of listing) **Listed on:** 26 Jan. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.106.04. Name:** AL-HARAMAYN FOUNDATION (TANZANIA)

**A.k.a.:** na **F.k.a.:** na **Address:** a) P.O. Box 3616, Dar es Salaam, Tanzania (at time of listing) b) Tanga (at time of listing) c) Singida (at time of listing) **Listed on:** 26 Jan. 2004 (amended on 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.A.2.01. Name:** AL-ITIHAAD AL-ISLAMIYA / AIAI

**Name (original script):** الاتحاد الإسلامي

**A.k.a.:** na **F.k.a.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 21 Dec. 2007, 13 Dec. 2011, 18 Mar. 2013) **Other information:** Reported to have operated in Somalia and Ethiopia and to have merged with Harakat Al-Shabaab Al-Mujaahidiin (Al-Shabaab), which was accepted as an affiliate of Al-Qaida (QE.A.4.01) by Aiman Muhammed Rabi al-Zawahiri (QI.A.6.01) in Feb. 2012, and is also subject to the sanctions measures set out in Security Council resolution 1844 (2008) concerning Somalia and Eritrea (see [www.un.org/sc/committees/751/index.shtml](http://www.un.org/sc/committees/751/index.shtml)). Leadership included Hassan Abdullah Hersi Al-Turki (QI.A.172.04.) and Hassan Dahir Aweys (QI.D.42.01.). AIAI has received funds through the Al-Haramain Islamic Foundation (Somalia) (QE.A.72.02). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.A.4.01. Name:** AL-QAIDA

**Name (original script):** القاعدة

**A.k.a.:** a) "The Base" b) Al Qaeda c) Islamic Salvation Foundation d) The Group for the Preservation of the Holy Sites e) The Islamic Army for the Liberation of Holy Places f) The World Islamic Front for Jihad Against Jews and Crusaders g) Usama Bin Laden Network h) Usama Bin Laden Organization i) Al Qa'ida j) Al Qa'ida/Islamic Army (formerly listed as) **F.k.a.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 5 Mar. 2009, 21 Mar. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.J.115.04. Name:** AL-QAIDA IN IRAQ

**Name (original script):** القاعدة في العراق

**A.k.a.:** a) AQI b) al-Tawhid c) The Monotheism and Jihad Group d) Qaida of the Jihad in the Land of the Two Rivers e) Al-Qaida of Jihad in the Land of the Two Rivers f) The Organization of Jihad's Base in the Country of the Two Rivers g) The Organization Base of Jihad/Country of the Two Rivers h) The Organization Base of Jihad/Mesopotamia i) Tanzim Qa'idat Al-Jihad fi Bilad al-Rafidayn j) Tanzeem Qa'idat al Jihad/Bilad al Raafidaini k) Jama'at Al-Tawhid Wa'al-Jihad l) JTJ m) Islamic State of Iraq n) ISI o) al-Zarqawi network **F.k.a.:** na **Address:** na **Listed on:** 18 Oct. 2004 (amended on 2 Dec. 2004, 5 Mar. 2009, 13 Dec. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

**QE.A.129.10. Name:** AL-QAIDA IN THE ARABIAN PENINSULA (AQAP)

**Name (original script):** القاعدة في جزيرة العرب

**A.k.a.:** a) Al-Qaida of Jihad Organization in the Arabian Peninsula b) Tanzim Qa'idat al-Jihad fi Jazirat al-Arab c) Al-Qaida Organization in the Arabian Peninsula (AQAP) d) Al-Qaida in the South Arabian Peninsula e) Ansar al-Shari'a (AAS) **F.k.a.:** Al-Qaida in Yemen (AQY) **Address:** na **Listed on:** 19 Jan. 2010 (amended on 4 Oct. 2012) **Other information:** AQAP is a regional affiliate of Al-Qaida (QE.A.4.01) and an armed group operating primarily in Arabian Peninsula. Location: Yemen. Alternative location: Saudi Arabia (2004 – 2006). Formed in Jan. 2009 when Al-Qaida in Yemen combined with Saudi Arabian Al-Qaida operatives. Leader of AQAP is Nasir 'abd-al-Karim 'Abdullah Al-Wahishi (QI.A.274.10.) and his deputy is Said Ali Al-Shihri (QI.A.275.10.). Ansar al-Shari'a was formed in early 2011 by AQAP and has taken responsibility for multiple attacks in Yemen against both government and civilian targets.

**QE.A.5.01. Name:** AL RASHID TRUST

**A.k.a.:** a) Al-Rasheed Trust b) Al Rasheed Trust c) Al-Rashid Trust d) Aid Organization of the Ulema, Pakistan e) Al Amin Welfare Trust f) Al Amin Trust g) Al Ameen Trust h) Al-Ameen Trust i) Al Madina Trust j) Al-Madina Trust **F.k.a.:** na **Address:** a) Kitas Ghar, Nazimabad 4, Dahgel-Iftah, Karachi, Pakistan, Kitas Ghar, Nazimabad 4, Dahgel-Iftah, Karachi, Pakistan b) Jamia Maajid, Sulalman Park, Melgium Pura, Lahore, Pakistan, Jamia Maajid, Sulalman Park, Melgium Pura, Lahore, Pakistan c) Office Dha'rbi-M'unin, Opposite Khyber Bank, Abbottabad Road, Mansehra, Pakistan d) Office Dha'rbi-M'unin ZR Brothers, Katcherry Road, Chowk Yadgaar, Peshawar, Pakistan e) Office Dha'rbi-M'unin, Rm No. 3, Moti Plaza, Near Liaquat Bagh, Muree Road, Rawalpindi, Pakistan f) Office Dha'rbi-M'unin, Top Floor, Dr. Dawa Khan Dental Clinic Surgeon, Main Baxae, Mingora, Swat, Pakistan g) Kitab Ghar, Darul Ifta Wal Irshad, Nazimabad No. 4, Karachi, Pakistan, Phone 6683301; Phone 0300-8209199; Fax 6623814 h) 302b-40, Good Earth Court, Opposite Pia Planitarium, Block 13a, Gulshan -I Iqbal, Karachi, Pakistan; Phone 4979263 i) 617 Clifton Center, Block 5, 6th Floor, Clifton, Karachi, Pakistan; Phone 587-2545 j) j) 605 Landmark Plaza, 11 Chundrigar Road, Opposite Jang Building, Karachi, Pakistan; Phone 2623818-19 k) Jamia Masjid, Sulaiman Park, Begum Pura, Lahore, Pakistan; Phone 042-6812081 **Listed on:** 6 Oct. 2001 (amended on 21 Oct. 2008, 10 Dec. 2008, 13 Dec. 2011) **Other information:** Headquarters are in Pakistan. Operations in Afghanistan: Herat Jalalabad, Kabul, Kandahar, Mazar Sherif. Also operations in Kosovo, Chechnya. Involved in the financing of Al-Qaida and the Taliban. Until 21 Oct. 2008, this entity appeared also as "Aid Organization of the Ulema, Pakistan" (QE.A.73.02.), listed on 24 Apr. 2002 and amended on 25 Jul. 2006. The two entries Al Rashid Trust (QE.A.5.01.) and Aid Organization of the Ulema, Pakistan (QE.A.73.02.) were consolidated into this entity on 21 Oct. 2008. Founded by Mufti Rashid Ahmad Ledahyanoy (QI.L.30.01). Associated with Jaish-i-Mohammed (QE.J.19.01). Banned in Pakistan since Oct. 2001. Despite the closure of its offices in Pakistan in February 2007 it has continued its activities. Review pursuant to Security Council resolution 1822 (2008) was concluded on 6 May 2010.

**QE.A.98.03. Name:** ANSAR AL-ISLAM

**Name (original script):** أنصار الإسلام

**A.k.a.:** a) Devotees of Islam b) Jund al-Islam c) Soldiers of Islam d) Kurdistan Supporters of Islam e) Supporters of Islam in Kurdistan f) Followers of Islam in Kurdistan g) Kurdish Taliban h) Soldiers of God i) Ansar al-Sunna Army j) Jaish Ansar al-Sunna k) Ansar al-Sunna **F.k.a.:** na **Address:** na **Listed on:** 24 Feb. 2003 (amended on 31 Mar. 2004, 5 Mar. 2009, 18 Mar. 2009, 21 Oct. 2010, 13 Dec. 2011) **Other information:** The founder is Najmuddin Faraj Ahmad (QI.A.226.06). Associated with Al-Qaida in Iraq (QE.J.115.04). Located and primarily active in northern Iraq but maintains a presence in western and central Iraq. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.A.135.13 Name:** ANSAR EDDINE

**Name (original script):** انصار الدين

**A.k.a.:** Ansar Dine **F.k.a.:** na **Address:** Mali **Listed on:** 20 Mar. 2013 **Other information:** Was founded in December 2011 by Iyad ag Ghali (QI.A.316.13.). Linked to the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01) and Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO) (QE.M.134.12). Associated with Abdelmalek Droukdel (QI.D.232.07.).

**QE.A.6.01. Name:** ARMED ISLAMIC GROUP

**Name (original script):** الجماعة الاسلامية المسلحة

**A.k.a.:** a) Al Jamm'ah Al-Islamiah Al- Musallah b) GIA c) Groupe Islamique Armé **F.k.a.:** na **Address:** Algeria **Listed on:** 6 Oct. 2001 (amended on 7 Apr. 2008, 13 Dec. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.A.7.01. Name:** ASBAT AL-ANSAR

**Name (original script):** عصبة الأنصار

**A.k.a.:** na **F.k.a.:** na **Address:** Ein el-Hilweh camp, Lebanon **Listed on:** 6 Oct. 2001 (amended on 30 Jan. 2009, 13 Dec. 2011) **Other information:** Active in northern Iraq. Associated with Al-Qaida in Iraq (QE.J.115.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.B.93.02. Name:** BENEVOLENCE INTERNATIONAL FOUNDATION

**A.k.a.:** a) Al Bir Al Dawalia b) BIF c) BIF-USA d) Mezhdunarodnyj Blagotvoritel'nyl Fond **F.k.a.:** na **Address:** a) 8820 Mobile Avenue, IA, Oak Lawn, Illinois, 60453, United States of America b) P.O. Box 548, Worth, Illinois, 60482, United States of America c) (Formerly located at) 9838 S. Roberts Road, Suite 1W, Palos Hills, Illinois, 60465, United States of America d) (Formerly located at) 20-24 Branford Place, Suite 705, Newark, New Jersey, 07102, United States of America e) P.O. Box 1937, Khartoum, Sudan f) Bangladesh g) Gaza Strip h) Yemen **Listed on:** 21 Nov. 2002 (amended on 24 Jan. 2003, 28 Apr. 2011, 18 May 2012) **Other information:** Employer Identification Number (United States of America): 36-3823186. Associated with Benevolence International Fund (QE.B.94.02). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

**QE.D.102.03. Name:** DJAMAT HOUMAT DAAWA SALAFIA (DHDS)

**Name (original script):** جماعة حماة الدعوة السلفية

**A.k.a.:** Djamaat Houmah Al-Dawah Al-Salafiat **F.k.a.:** Katibat el Ahouel **Address:** Algeria **Listed on:** 11 Nov. 2003 (amended on 26 Nov. 2004, 7 Apr. 2008, 25 Jan. 2010, 13 Dec. 2011) **Other information:** Associated with the Armed Islamic Group (GIA) (QE.A.6.01) and the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

**QE.E.88.02. Name:** EASTERN TURKISTAN ISLAMIC MOVEMENT (ETIM)

**A.k.a.:** a) The Eastern Turkistan Islamic Party b) The Eastern Turkistan Islamic Party of Allah c) Islamic Party of Turkestan d) Djamaat Turkistan **F.k.a.:** na **Address:** na **Listed on:** 11 Sep. 2002 (amended on 3 Oct. 2008, 13 Dec. 2011) **Other information:** Active in China, South Asia and Central Asia. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.

**QE.A.3.01. Name:** EGYPTIAN ISLAMIC JIHAD

**Name (original script):** الجهاد الإسلامي المصري

**A.k.a.:** a) Egyptian Al-Jihad b) Jihad Group c) New Jihad d) Al-Jihad e) Egyptian Islamic Movement **F.k.a.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 5 Mar. 2009, 13 Dec. 2011) **Other information:** Co-founded by Aiman Muhammed Rabi al-Zawahiri (QI.A.6.01), who was also its military leader. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.E.131.11. Name:** EMARAT KAVKAZ

**Name (original script):** Эмират Кавказ

**A.k.a.:** na **F.k.a.:** na **Address:** na **Listed on:** 29 Jul. 2011 **Other information:** Mainly active in the Russian Federation, Afghanistan and Pakistan. Led by Doku Khamatovich Umarov (QI.U.290.11.)

**QE.G.91.02. Name:** GLOBAL RELIEF FOUNDATION (GRF)

**A.k.a.:** na **F.k.a.:** na **Address:** a) 9935 South 76th Avenue, Unit 1, Bridgeview, Illinois, 60455, United States of America b) P.O. Box 1406, Bridgeview, Illinois, 60455, United States of America **Listed on:** 22 Oct. 2002 (amended on 26 Nov. 2004, 20 Dec. 2005, 25 Jul. 2006, 24 Mar. 2009, 11 Mar. 2010, 25 Mar. 2010, 28 Apr. 2011, 21 Feb. 2012) **Other information:** Other Foreign Locations: Afghanistan, Bangladesh, Eritrea, Ethiopia, India, Iraq, West Bank and Gaza, Somalia and Syria. Federal Employer Identification Number (United States of America): 36-3804626. V.A.T. Number: BE 454,419,759. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.H.130.10. Name:** HAKAKAT-UL JIHAD ISLAMII

**Name (original script):** حركة الجهاد الإسلامي

**A.k.a.:** a) HUJI b) Movement of Islamic Holy War c) Harkat-ul-Jihad-al Islami d) Harkat-al-Jihad-ul Islami e) Harkat-ul-Jehad-al-Islami f) Harakat ul Jihad-e-Islami **F.k.a.:** a) Harakat-ul-Ansar b) HUA **Address:** na **Listed on:** 6 Aug. 2010 (amended on 13 Dec. 2011) **Other information:** Was established in Afghanistan in 1980. In 1993, Harakat-ul Jihad Islami merged with Harakat ul-Mujahidin (QE.H.8.01) to form Harakat ul-Ansar. In 1997, Harakat-ul Jihad Islami split from Harakat ul-Ansar and resumed using its former name. Operations are in India, Pakistan and Afghanistan. Banned in Pakistan.

**QE.H.8.01. Name:** HAKARAT UL-MUJAHIDIN / HUM

**A.k.a.:** a) Al-Faran b) Al-Hadid c) Al-Hadith d) Harakat Ul-Ansar e) HUA f) Harakat Ul- Mujahideen **F.k.a.:** na **Address:** Pakistan **Listed on:** 6 Oct. 2001 (amended on 13 Dec. 2011) **Other information:** Associated with Jaish-i-Mohammed (QE.J.19.01), Lashkar i Jhangvi (LJ) (QE.L.96.03) and Lashkar-e-Tayyiba (QE.L.118.05). Active in Pakistan and Afghanistan. Banned in Pakistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.I.127.06. Name:** INTERNATIONAL ISLAMIC RELIEF ORGANIZATION, INDONESIA, BRANCH OFFICE

**A.k.a.:** a) International Islamic Relief Agency b) International Relief Organization c) Islamic Relief Organization d) Islamic World Relief e) International Islamic Aid Organization f) Islamic Salvation Committee g) The Human Relief Committee of the Muslim World League h) World Islamic Relief Organization i) Al Igatha Al-Islamiya j) Hayat al-Aghatha al-Islamia al-Alamiya k) Hayat al-Igatha l) Hayat Al-'Igatha m) Ighatha n) Igatha o) Igassa p) Igasa q) Igase r) Egassa s) IIRO **F.k.a.:** na **Address:** a) International Islamic Relief Organization, Indonesia Office; Jalan Raya Cipinang Jaya No. 90; East Jakarta, 13410, Indonesia b) P.O. Box 3654; Jakarta, 54021, Indonesia c) 8 Jalan Tarnan Simanjuntak Barat, Cipinang Cempedak Jakarta Timur 13340 Indonesia **Listed on:** 9 Nov. 2006 (amended on 13 Dec. 2011) **Other information:** Associated with Jemaah Islamiyah (QE.J.92.02) and the International Islamic Relief Organization, Philippines, Branch Offices (QE.I.126.06). Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Jun. 2010.

**QE.I.126.06. Name:** INTERNATIONAL ISLAMIC RELIEF ORGANIZATION, PHILIPPINES, BRANCH OFFICES

**A.k.a.:** a) International Islamic Relief Agency b) International Relief Organization c) Islamic Relief Organization d) Islamic World Relief e) International Islamic Aid Organization f) Islamic Salvation Committee g) The Human Relief Committee of the Muslim World League h) World Islamic Relief Organization i) Al Igatha Al-Islamiya j) Hayat al-Aghatha al-Islamia al-Alamiya k) Hayat al-Igatha l) Hayat Al-'Igatha m) Ighatha n) Igatha o) Igassa p) Igasa q) Igase r) Egassa s) IIRO **F.k.a.:** na **Address:** a) International Islamic Relief Organization, Philippines Office; 201 Heart Tower Building; 108 Valero Street; Salcedo Village, Makati City; Manila, Philippines b) Zamboanga City, Philippines c) Tawi Tawi, Philippines d) Marawi City, Philippines e) Basilan, Philippines f) Cotabato City, Philippines **Listed on:** 4 Aug. 2006 (amended on 13 Dec. 2011) **Other information:** Associated with the Abu Sayyaf Group (QE.A.1.01) and Jemaah Islamiyah (QE.J.92.02). All offices closed in 2006 but as of early 2009, the IIRO office in Manila, the Philippines had reopened. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Jun. 2010.

**QE.I.9.01. Name:** ISLAMIC ARMY OF ADEN

**A.k.a.:** na **F.k.a.:** na **Address:** na **Listed on:** 6 Oct. 2001 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 9 Jul. 2010.

**QE.I.99.03. Name:** ISLAMIC INTERNATIONAL BRIGADE (IIB)

**A.k.a.:** a) The Islamic Peacekeeping Brigade b) The Islamic Peacekeeping Army c) The International Brigade d) Islamic Peacekeeping Battalion e) International Battalion f) Islamic Peacekeeping International Brigade **F.k.a.:** na **Address:** na **Listed on:** 4 Mar. 2003 (amended on 13 Dec. 2011) **Other information:** Linked to the Riyadus-Salikhin Reconnaissance and Sabotage Battalion of Chechen Martyrs (RSRSBCM) (QE.R.100.03) and the Special Purpose Islamic Regiment (SPIR) (QE.S.101.03). Review pursuant to Security Council resolution 1822 (2008) was concluded on 17 May 2010.

**QE.I.119.05. Name:** ISLAMIC JIHAD GROUP

**A.k.a.:** a) Jama'at al-Jihad b) Libyan Society c) Kazakh Jama'at d) Jamaat Mojahedin e) Jamiyat f) Jamiat al-Jihad al-Islami g) Dzhamaat Modzhakhedov h) Islamic Jihad Group of Uzbekistan i) al-Djihad al-Islami j) Zamaat Modzhakhedov Tsentralnoy Asii k) Islamic Jihad Union **F.k.a.:** na **Address:** na **Listed on:** 1 Jun. 2005 (amended on 19 Apr. 2006, 20 Feb. 2008, 13 Dec. 2011) **Other information:** Founded and led by Najmiddin Kamolitdinovich Jalolov (QI.J.240.08) and Suhayl Fatilloevich Buranov (QI.B.239.08). Associated with the Islamic Movement of Uzbekistan (QE.I.10.01) and Emarat Kavkaz (QE.E.131.11). Active in the Afghanistan/Pakistan border area, Central Asia, South Asia region and some European States. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.

**QE.I.10.01. Name:** ISLAMIC MOVEMENT OF UZBEKISTAN

**A.k.a.:** IMU **F.k.a.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 13 Dec. 2011) **Other information:** Associated with the Eastern Turkistan Islamic Movement (QE.E.88.02), Islamic Jihad Group (QE.I.119.05) and Emarat Kavkaz (QE.E.131.11). Active in the Afghanistan/Pakistan border area, northern Afghanistan and Central Asia. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.J.19.01. Name:** JAISH-I-MOHAMMED

**A.k.a.:** Army of Mohammed **F.k.a.:** na **Address:** Pakistan **Listed on:** 17 Oct. 2001 (amended on 13 Dec. 2011) **Other information:** Based in Peshawar and Muzaffarabad, Pakistan Associated with Harakat ul-Mujahidin / HUM (QE.H.8.01), Lashkar-e-Tayyiba (QE.L.118.05), Al-Akhtar Trust International (QE.A.121.05), and Harakat-ul Jihad Islami (QE.H.130.10). Banned in Pakistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.J.20.01. Name:** JAM'YAH TA'AWUN AL-ISLAMIA

**A.k.a.:** a) Society of Islamic Cooperation b) Jam'iyat Al Ta'awun Al Islamiyya c) Jit **F.k.a.:** na **Address:** Kandahar City, Afghanistan **Listed on:** 17 Oct. 2001 (amended on 13 Dec. 2011) **Other information:** Founded by Usama Mohammad Awad bin Laden (QI.B.8.01) in 2001. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.J.92.02. Name:** JEMAAH ISLAMIIYAH

**A.k.a.:** a) Jema'ah Islamiyah b) Jemaah Islamiya c) Jemaah Islamiah d) Jamaah Islamiyah e) Jama'ah Islamiyah **F.k.a.:** na **Address:** na **Listed on:** 25 Oct. 2002 (amended on 13 Dec. 2011) **Other information:** Operates in Southeast Asia, including Indonesia, Malaysia and the Philippines. Associated with the Abu Sayyaf Group (QE.A.1.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

**QE.J.133.12. Name:** JEMMAH ANSHORUT TAUHID (JAT)

**A.k.a.:** a) Jemaah Anshorut Tauhid b) Jemmah Ansharut Tauhid c) Jem'mah Ansharut Tauhid d) Jamaah Ansharut Tauhid e) Jama'ah Ansharut Tauhid f) Laskar 99 **F.k.a.:** na **Address:** Jl. Semenromo number 58, 04/XV Ngruki, Cemani, Grogol, Sukoharjo, Jawa Tengah, Indonesia, Telephone: 0271-2167285, Email: info@ansharuttauhid.com **Listed on:** 12 Mar. 2012 **Other information:** Founded and led by Abu Bakar Ba'asyir (QI.B.217.06.). Established on 27 Jul. 2008 in Solo, Indonesia. Associated with Jemmah Islamiya (JI) (QE.J.92.02.). Website: <http://ansharuttauhid.com/>

**QE.L.97.03. Name:** LAJNAT AL DAAWA AL ISLAMIIYA

**Name (original script):** لجنة الدعوة الاسلامية

**A.k.a.:** a) LDI b) Lajnat Al Dawaa c) Islamic Missionary Commission **F.k.a.:** na **Address:** a) Afghanistan b) Pakistan **Listed on:** 20 Feb. 2003 (amended on 5 Mar. 2009, 13 Dec. 2011) **Other information:** Associated with the Libyan Islamic Fighting Group (QE.L.11.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jul. 2010.

**QE.L.118.05. Name:** LASHKAR-E-TAYYIBA

**A.k.a.:** a) Lashkar-e-Toiba b) Lashkar-i-Taiba c) al Mansoorian d) al Mansooreen e) Army of the Pure f) Army of the Righteous g) Army of the Pure and Righteous h) Paasban-e-Kashmir i) Paasban-i-Ahle-Hadith j) Pasban-e-Kashmir k) Pasban-e-Ahle-Hadith l) Paasban-e-Ahle-Hadis m) Pashan-e-ahle Hadis n) Lashkar e Tayyaba o) LET p) Jamaat-ud-Dawa q) JUD r) Jama'at al-Dawa s) Jamaat ud-Daawa t) Jamaat ul-Dawah u) Jamaat-ul-Dawa v) Jama'at-i-Dawat w) Jama'at-ud-Dawa x) Jama'at-ud-Da'awah y) Jama'at-ud-Da'awa z) Jamaati-ud-Dawa aa) Falah-i-Insaniat Foundation (FIF) **F.k.a.:** na **Address:** na **Listed on:** 2 May 2005 (amended on 3 Nov. 2005, 10 Dec. 2008, 14 Mar. 2012) **Other information:** Associated with Hafiz Muhammad Saeed (QI.S.263.08) who is the leader of Lashkar-e-Tayyiba. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

**QE.L.96.03. Name:** LASHKAR I JHANGVI (LJ)

**A.k.a.:** na **F.k.a.:** na **Address:** na **Listed on:** 3 Feb. 2003 (amended on 13 Dec. 2011) **Other information:** Based primarily in Pakistan's Punjab region and in the city of Karachi. Active in Pakistan although banned as at 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.L.11.01. Name:** LIBYAN ISLAMIC FIGHTING GROUP**Name (original script):** الجماعة الاسلامية المقاتلة الليبية**A.k.a.:** LIFG **F.k.a.:** na **Address:** Libyan Arab Jamahiriya **Listed on:** 6 Oct. 2001 (amended on 5 Mar. 2009, 13 Dec. 2011) **Other information:** Members in Afghanistan merged with Al-Qaida (QE.A.4.01) in Nov. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.**QE.M.12.01. Name:** MAKHTAB AL-KHIDAMAT**Name (original script):** مكتب الخدمات**A.k.a.:** a) MAK b) Al Kifah **F.k.a.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 5 Mar. 2009, 13 Dec. 2011) **Other information:** Absorbed into Al-Qaida (QE.A.4.01.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.**QE.M.89.02. Name:** MOROCCAN ISLAMIC COMBATANT GROUP**Name (original script):** الجماعة الاسلامية المغربية المقاتلة**A.k.a.:** a) Groupe Islamique Combattant Marocain b) GICM **F.k.a.:** na **Address:** Morocco **Listed on:** 10 Oct. 2002 (amended on 5 Mar. 2009) **Other information:** Associated with the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 May 2010.**QE.M.134.12. Name:** Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO)**Name (original script):** حركة التوحيد والجهاد في غرب إفريقيا**A.k.a.:** na **F.k.a.:** na **Address:** a) Mali b) Algeria **Listed on:** 5 Dec. 2012 **Other information:** Associated with The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01.) and Mokhtar Belmokhtar (QI.B.136.03.). Active in the Sahel/Sahara region.**QE.R.21.01. Name:** RABITA TRUST**A.k.a.:** na **F.k.a.:** na **Address:** a) Room 9a, 2nd Floor, Wahdat Road, Education Town, Lahore, Pakistan b) Wares Colony, Lahore, Pakistan (at time of listing) **Listed on:** 17 Oct. 2001 (amended on 21 Mar. 2012) **Other information:** Wa'el Hamza Abd al-Fatah Julaidan (QI.J.79.02) served as its Director General. Banned in Pakistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.**QE.R.128.08. Name:** RAJAH SOLAIMAN MOVEMENT**A.k.a.:** a) Rajah Solaiman Islamic Movement b) Rajah Solaiman Revolutionary Movement **F.k.a.:** na **Address:** a) Barangay Mal-Ong, Anda, Pangasinan Province, Philippines b) Sitio Dueg, Barangay Maasin, San Clemente, Tarlac Province, Philippines c) Number 50, Purdue Street, Cubao, Quezon City, Philippines **Listed on:** 4 Jun. 2008 (amended on 13 Dec. 2011) **Other information:** Founded and headed by Hilarion Del Rosario Santos III (QI.S.244.08). Associated with the Abu Sayyaf Group (QE.A.1.01.) and Jemaah Islamiyah (QE.J.92.02.) the International Islamic Relief Organization, Philippines, branch offices (QE.I.126.06.) and Khadafi Abubakar Janjalani (QI.J.180.04.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 May 2010.**QE.R.70.02. Name:** REVIVAL OF ISLAMIC HERITAGE SOCIETY**Name (original script):** جمعية احياء التراث الاسلامي**A.k.a.:** a) Revival of Islamic Society Heritage on the African Continent b) Jamia Ihya ul Turath c) RIHS d) Jamiat Ihia Al-Turath Al-Islamiya **F.k.a.:** na **Address:** a) Pakistan b) Afghanistan **Listed on:** 11 Jan. 2002 (amended on 25 Jul. 2006, 5 Mar. 2009, 13 Dec. 2011) **Other information:** NOTE: Only the Pakistan and Afghanistan offices of this entity are designated. Associated with Abu Bakr al-Jaziri (QI.A.58.02) and Afghan Support Committee (ASC) (QE.A.69.02). Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.**QE.R.100.03. Name:** RIYADUS-SALIKHIN RECONNAISSANCE AND SABOTAGE BATTALION OF CHECHEN MARTYRS (RSRSBCM)**A.k.a.:** a) Riyadus-Salikhin Reconnaissance and Sabotage Battalion b) Riyadh-as-Saliheen c) The Sabotage and Military Surveillance Group of the Riyadh al-Salihin Martyrs d) Firqat al-Takhrīb wa al-Istīlā al-Askariyah li Shuhada Riyadh al-Salihin e) Riyadus-Salikhin Reconnaissance and Sabotage battalion of Shahids (martyrs) **F.k.a.:**



na **Address:** na **Listed on:** 4 Mar. 2003 (amended on 25 Jul. 2006, 13 Dec. 2011) **Other information:** Associated with the Islamic International Brigade (IIB) (QE.I.99.03), the Special Purpose Islamic Regiment (SPIR) (QE.S.101.03) and Emarat Kavkaz (QE.E.131.11). Review pursuant to Security Council resolution 1822 (2008) was concluded on 17 May 2010.

**QE.S.124.06. Name:** SANABEL RELIEF AGENCY LIMITED

**A.k.a.:** a) Sanabel Relief Agency b) Sanabel L'il-Igatha c) SRA d) Sara e) Al-Rahama Relief Foundation Limited **F.k.a.:** na **Address:** a) 63 South Rd, Sparkbrook, Birmingham B 111 EX, United Kingdom b) 1011 Stockport Rd, Levenshulme, Manchester M9 2TB, United Kingdom c) P.O. Box 50, Manchester M19 25P, United Kingdom d) 98 Gresham Road, Middlesbrough, United Kingdom e) 54 Anson Road, London, NW2 6AD, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 25 Jan. 2010, 18 May 2012) **Other information:** Charity number: 1083469. Registration number: 03713110. Associated with the Libyan Islamic Fighting Group (LIFG) (QE.L.11.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

**QE.S.101.03. Name:** SPECIAL PURPOSE ISLAMIC REGIMENT (SPIR)

**A.k.a.:** a) The Islamic Special Purpose Regiment b) The al-Jihad-Fisi-Sabilillah Special Islamic Regiment c) Islamic Regiment of Special Meaning **F.k.a.:** na **Address:** na **Listed on:** 4 Mar. 2003 (amended on 25 Jul. 2006, 13 Dec. 2011) **Other information:** Linked to the Islamic International Brigade (IIB) (QE.I.99.03) and the Riyadus-Salikhin Reconnaissance and Sabotage Battalion of Chechen Martyrs (RSRSBCM) (QE.R.100.03). Review pursuant to Security Council resolution 1822 (2008) was concluded on 17 May 2010.

**QE.T.108.04. Name:** TAIBAH INTERNATIONAL-BOSNIA OFFICES

**A.k.a.:** a) Taibah International Aid Agency b) Taibah International Aid Association c) Al Taibah, Intl. d) Taibah International Aide Association **F.k.a.:** na **Address:** a) 6 Avde Smajlovica Street, Novo Sarajevo, Bosnia and Herzegovina b) 26 Tabhanska Street, Visoko, Bosnia and Herzegovina c) 3 Velika Cilna Ulica, Visoko, Bosnia and Herzegovina d) 26 Tabhanska Street, Visoko, Bosnia and Herzegovina **Listed on:** 11 May 2004 (amended on 24 Mar. 2009) **Other information:** In 2002-2004, Taibah International – Bosnia offices used premises of the Culture Home in Hadzici, Sarajevo, Bosnia and Herzegovina. The organization was officially registered in Bosnia and Herzegovina as a branch of Taibah International Aid Association under registry number 7. Taibah International – Bosnia offices ceased its work by decision of the Ministry of Justice of the Bosnia and Herzegovina Federation (decision on cessation of operation number 03-05-2-70/03). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.T.132.11. Name:** TEHRIK-E TALIBAN PAKISTAN (TTP)

**Name (original script):** تحریک طالبان پاکستان

**A.k.a.:** a) Tehrik-I-Taliban Pakistan b) Tehrik-e-Taliban c) Pakistani Taliban d) Tehreek-e-Taliban **F.k.a.:** na **Address:** na **Listed on:** 29 Jul. 2011 **Other information:** Tehrik-e Taliban is based in the tribal areas along the Afghanistan/Pakistan border. Formed in 2007, its leader is Hakimullah Mehsud (QI.M.286.10.). Wali Ur Rehman (QI.U.287.10.) is the Emir of TTP for South Waziristan.

**QE.T.14.01. Name:** THE ORGANIZATION OF AL-QAIDA IN THE ISLAMIC MAGHREB

**Name (original script):** تنظيم القا عدة ببلاد المغرب الاسلامي

**A.k.a.:** a) AQIM b) Al Qaïda au Maghreb islamique (AQMI) **F.k.a.:** a) Le Groupe Salafiste pour La Prédication et le Combat (GSPC) b) Salafist Group For Call and Combat **Address:** a) Algeria b) Mali c) Mauritania d) Morocco e) Niger f) Tunisia **Listed on:** 6 Oct. 2001 (amended on 26 Apr. 2007, 7 Apr. 2008, 17 Jul. 2009, 13 Dec. 2011) **Other information:** Headed by Abdelmalek Droukdel (QI.D.232.07.). Zone of operation includes Algeria and parts of Mali, Mauritania, Niger, Tunisia and Morocco. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.T.90.02. Name:** TUNISIAN COMBATANT GROUP

**Name (original script):** الجماعة التونسية المقاتلة

**A.k.a.:** a) Groupe Combattant Tunisien b) Groupe Islamiste Combattant Tunisien c) GICT **F.k.a.:** na **Address:** Tunisia **Listed on:** 10 Oct. 2002 (amended on 26 Nov. 2004, 5 Mar. 2009, 13 Dec. 2011) **Other information:** Associated with the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). Review pursuant to Security Council

resolution 1822 (2008) was concluded on 6 May 2010.

**QE.U.68.01. Name:** UMMAH TAMEER E-NAU (UTN)

**A.k.a.:** na **F.k.a.:** na **Address:** a) Street 13, Wazir Akbar Khan, Kabul, Afghanistan b) Pakistan **Listed on:** 24 Dec. 2001 (amended on 13 Dec. 2011) **Other information:** Its directors included Mahmood Sultan Bashir-Ud-Din (QI.B.55.01), Majeed Abdul Chaudhry (QI.A.54.01) and Mohammed Tufail (QI.T.56.01). Banned in Pakistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

**QE.W.15.01. Name:** Wafa HUMANITARIAN ORGANIZATION

**A.k.a.:** a) Al Wafa b) Al Wafa Organization c) Wafa Al-Igatha Al-Islamia **F.k.a.:** na **Address:** a) Jordan House No. 125, Street 54, Phase II Hayatabad, Peshawar, Pakistan (at time of listing) b) Saudi Arabia (at time of listing) c) Kuwait (at time of listing) d) United Arab Emirates (at time of listing) e) Afghanistan (at time of listing) **Listed on:** 6 Oct. 2001 (amended on 21 Mar. 2012) **Other information:** Headquarters was in Kandahar, Afghanistan as at 2001. Wafa was a component of Al-Qaida (QE.A.4.01) in 2001. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.